



सत्यमेव जयते

GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

National Company Law Tribunal

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502, 503- 507,519,521,522,534,543,544, 545,556,594,607,608,613- 615,616- 625,626,627,630,675,721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02-05-2020
4	0710102/06085/2020	Anant Overseas Pvt Ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18-05-2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05-06-2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/20 20	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020

7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21-03-2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06-03-2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13-06-2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13-06-2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17-06-2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17-06-2020
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020

17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06-12-2020
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06-08-2020
25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020

26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
27	0710102/03481/2020	ACL Components Limited		Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13-06-2020
30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12-06-2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06-12-2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09-06-2020

36	0710102/06029/2020	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED	11-05-2020
37	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14-04-2020
38	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19-06-2020
39	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUT and single home buver	11-03-2020
40	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23-06-2020
41	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE	02-06-2020
42	0710102/03534/2020	SATYADEVII ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED		Sec 12(2)	(IB) - 1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly	24-03-2020
43	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21-05-2020
44	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
45	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15-05-2020

46	710102/06589/2020	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,9 9,100,101,102,103,105,111,1 12,113,114,116,120,121,123, 163,164,165,170,173,180,182 ,200,201,202,204,205,240,24 2,251,259,260,261,262,	24/06/2020
47	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange- 67,102	06-03-2020
48	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020
49	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	16-04-2020
50	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
51	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/20 18	NILESH SHARMA	Case Type Wrong	23/06/2020
52	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
53	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
54	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	0710102/06287/2020	Punjilloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	

56	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
57	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20-06-2020
58	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24-06-2020
59	710102062742020	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited		Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE	
60	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06-04-2020
61	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
62	710102/03485/2020	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service	19/03/2020
63	0710102/03282/2020	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd		Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear	29.06.2020
64	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
65	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020

66	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17-03-2020
67	710102/03271/2020	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload	14-03-2020
68	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13-03-2020
69	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13-03-2020
70	710102/03152/2020	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA		Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur	12-03-2020
71	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
72	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02-03-2020
73	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
74	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
75	710102/06678/2020	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors		Sec 241 (2)		Ashim Sood	Proof Of Service	29-06-2020

76	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28-06-2020
77	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
78	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
79	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
80	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07-01-2020
81	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
82	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
83	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
84	710102/06796/2020	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	07-03-2020
85	710102/06861/2020	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors		Sec 241 (2)	NIL	Ashim Sood	Proof Of Service	07-06-2020

86	0710102/06891/2020	RP SUNIL KUMAR AGRAWAL Vs				Sunil Kumrar Agarwal	Case Type Wrong	07-07-2020
87	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07-08-2020
88	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,3 6,37	
89	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done && Index Missing && Proof of services	
90	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20-03-2020
91	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07-05-2020
92	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
93	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
94	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
95	0710102/03134/2020	KANHA BUILDERS Vs. ANIL MATTA		any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER	10.07.2020

96	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30-05-2020
97	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30-05-2020
98	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
99	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020
100	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
101	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
102	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
103	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020
104	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) brief of synopsis missed page 28-31 cut, no record of default given	10-07-2020
105	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15-05-2020

106	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04-07-2020
107	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10-06-2020	88511 67622	debt amount less than 1 cr	08-06-2020
108	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15-07-2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06-07-2020
109	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14-07-2020
110	0710102/01591/2020	AGBRO FOODS & FMCG LIMITED Vs		Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire	04-02-2020
111	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20-07-2020
112	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
113	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
114	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
115	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020

116	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020
117	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
118	0710102/03206/2020	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	1705/PB/2018		Document Not Properly Upload	22/07/2020
119	0710102/03333/2020	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi	22/07/2020
120	0710102/06442/2020	OM PRAKASH VIJAY-LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
121	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
122	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
123	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27-04-2020
124	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23-04-2020
125	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020

126	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
127	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
128	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
129	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/201 9	ANIL SINGH	Case Type Wrong / Document Not Properly	07-09-2020
130	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15-07-2020
131	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21-07-2020
132	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates && event , breif of synopsis missed page 92-95, 110, 113- 130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	16/07/2020
133	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPRT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
134	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06-08-2020

135	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
136	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
137	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
138	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE	24/07/2020
139	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
140	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12-05-2020
141	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12-05-2020
142	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
143	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-	27-07-2020
144	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	

145	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23-07-2020
146	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30-07-2020
147	710102/06738/2020	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing- 208	07-01-2020
148	710102/06960/2020	Bharti Airtel Limited Vs		Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07-10-2020
149	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME- TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31-07-2020
150	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30-07-2020
151	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg- 56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,9 8,101,106,109,110,111,115,1 18-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	30.07.2020
152	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75- 77,79,84,85,89,91,93,98,103, 104,105,106,108,109,	31.07.2020

153	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
154	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31-07-2020
155	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
156	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
157	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07-03-2020
158	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31-07-2020
159	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08-05-2020
160	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTI WAL PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08-05-2020
161	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08-05-2020
162	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08-05-2020

163	0710102/07454/2020	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear	08-05-2020
164	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08-05-2020
165	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08-05-2020
166	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08-02-2020
167	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08-02-2020
168	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08-04-2020
169	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08-07-2020
170	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
171	0710102/07469/2020	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED		IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore	29/07/2020
172	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020

173	710102017622020	Serious Fraud investigation office Vs. Sunair Hotels Limited		Sec. 241(1)		Ashim Sood	PG-78,98,116-119,128,132,139,176,177,183,185,186,191,193-195,197-222,224,226,228,229,233,234-237,240-242,244,245-247,255,256,261,275,280,286,297,299,387,388,391,394,395,397,404-407,409,433,451,452,462,463,470,475,482,487,488,491,509,525-564 NOT CLEAR PG-88 FONT SMALL PG-175,184 CUT PG-304 WRONG ARRANGE PG-410G,410H MISSED,PROOF OF SERVICE MISSED BRIEF SYNOPSIS,MOA AND AOA	31-07-2020(Before Lockdwn period)
174	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Councel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	08-10-2020
175	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08-11-2020
176	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekar	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08-07-2020
177	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10-Aug-20
178	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	

179	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Nirranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13-08-2020
180	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
181	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
182	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear	08-04-2020
183	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	13-08-2020
184	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
185	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020

186	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020
187	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
188	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
189	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
190	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
191	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
192	0710102/07754/2020	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9		SHAILENDER KUMAR	claim amount less than 1 cr.	10-08-2020
193	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
194	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
195	0710102/07562/2020	ELLORA COMMOALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020

196	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
197	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24-07-2020
198	710102033952020	Noida Power Company Limited		Sec 60(5)	C.P. (IB)/995(ND)2018	8505934646	Pgae Not Clear-12,16,43,50-53 and UP E-STAMP PAPER 100 RS.	refile
199	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
200	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifying date	18/08/2020
201	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
202	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
203	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
204	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
205	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020

206	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
207	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
208	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
209	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
210	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
211	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
212	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
213	0710102/08230/2020	SARIKA SOMVANSHI Vs. R S STONE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1788(ND)2018		PG-369,388,389,390,396-399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR	26-08-2020
214	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25-08-2020
215	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020

216	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
217	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
218	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
219	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
220	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
221	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
222	0710102/06056/2020	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		sachdev & associates	claim Less then 1 cR	
223	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
224	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
225	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020

226	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	14-08-2020
227	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31-07-2020
228	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
229	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
230	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
231	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08-05-2020
232	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10-08-2020
233	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07-08-2020
234	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
235	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	

236	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
237	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
238	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28-07-2020
239	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no separate index and Break after 200 pages	22-05-2020
240	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020
241	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
242	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21-08-2020
243	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-01-2020
244	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09-02-2020
245	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06-04-2020

246	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
247	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
248	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
249	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09-05-2020
250	0710102/03456/2020	SONIA KHOSLA Vs MONTREAUX RESORTS PVT. LTD.	Company Petition (Companies Act)	Sec. 243(1) (b)		deepak khosla	On Cover page wrong section mentioned, Memo of Parties Missed, List of dates missed, Brief Synopsis Missed, Page No.132,295,297,343,346,348, 356,358,362,395,397,398,408 ,413,416,420,444,445,461,46 2,466,469,470,471,472,474,4 75,477,478,479,639,640,642, 653,655,656,658,659,661,662 ,663,666,874,875,877,878,88 2 not clear, page no. 225,226,279,280,282,323 to 329, 533 to 539 Hindi, page 893 to 900 Missed, Advance Service Missed, Master data	18-03-2020
251	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-02-2020
252	0710102/08444/2020	SAWHNEY COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:42-48, 52-57, 90-103 not clear and page 68, 73, 74, 76, 84, 90 wrong arrange	01-09-2020
253	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	

254	0710102/07974/2020	Arun Kumar Mittal Vs SPM PVC Industries Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9		Sargar Aggarwal	claim less than 1 cr	
255	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
256	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
257	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09-01-2020
258	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE
259	0710102/08425/2020	DARA SINGH ESTATES PVT LTD Vs THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule16(d),NCLT Rules,2016 IBC	Company Appeal----/2020	Prateek Gangwani	Main case no. not mention/Affidavit missing	09-01-2020
260	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07-09-2020
261	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09-02-2020
262	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09-02-2020
263	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application

264	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05-09-2020
265	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
266	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong...	09-09-2020
267	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	case type wrong AND DOCS NOT UPLOAD PROPERLY...	09-09-2020
268	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG KONG LIMITED	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly uplad	09-09-2020
269	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09-09-2020
270	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09-09-2020
271	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	09-09-2020
272	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	09-09-2020
273	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	case type wrong	09-09-2020

274	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	petition filled in companies act,Pg Not Clear-24-28,29-38,36,37 and case type wrong	09-09-2020
275	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	09-09-2020
276	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09-09-2020
277	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 ,7,11,12,13,15,19,20,21,22,24,26,27,30A,21,32,33,36,37,39,48,49,51,51A,52,53A,56,57,58,59,61A,62,63A,64,67,69,69A,71,73,73A,74,76,80-82,82A,85,85ANOT CLEAR, AFTER 76 NOT CLEAR,89 MISSED	09-09-2020
278	0710102/03028/2020	KAVYA TRADERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DOC NOT UPLOAD	09-09-2020
279	0710102/03128/2020	SINGH PROPERTIES AND CONSTRUCTIONS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IB	C.P. (IB)/995(ND)2018	animesh Rastogi	TRUE COPY SING MISSED PG 24,28, 29 ,31 44, 46,60 ,63 66, 71 BLURE AFTER 25 PAGE NOT CLEAR LAST 2 PAGE NOT UPLOAD	09-09-2020
280	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09-09-2020
281	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020
282	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	09-09-2020

283	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY	09-09-2020
284	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Wrong Section	09-09-2020
285	0710102/08700/2020	Hemant Kumar Kakati Representative of Workers and Employees Member	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/418(ND)2018	DHRUPAD DAS	TRUE COPY SING MISSED	09-07-2020
286	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekar	wrong main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	
287	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg-130,139 black,pg-131-133,203-210,432-434,461,465A,556,557,811 not clear,pg-355 font small,pg-473,474,478,479,480,481,482,486,487-491,807 translate	
288	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		167-170,172-179 not clear page	refile
289	710102071432020	De Nora India Limited Vs. Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited	Interlocutory Application(IBC)	Sec 42	C.P. (IB)/418(ND)2018	AJAY BHARGAV	Wrong case type	
290	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08-11-2020
291	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	09-07-2020

292	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21-03-2020
293	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	
294	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear	
295	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	
296	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				FORM 3C MISSED	17-08-2020
297	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				FORM 3C MISSED	19-08-2020
298	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				FORM 3C MISSED	20-08-2020
299	710000085722020	1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.					NCLT form 3c Missed	09-05-2020
300	710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	09-02-2020

301	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear & Income Tax Service Missing	09-12-2020
302	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA,WRONG CASE TYPE	refile
303	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	refile
304	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		RANJAN KUMAR JHA	Page Cut-11,13,14,15-21,25,28 / list of date events / Board resolution / Annexure every pages sign / Proof of service	09-09-2020
305	0710102/08686/2020	SHIV DAYAL SHARMA Vs THREE C PROJECTS PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	IB/1718/PB/2018	Jatin S Sethi	Pdf Uploaded 2 times and service is missing	09-09-2020
306	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	
307	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhry	Wrong Section	09-09-2020
308	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	09-09-2020
309	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRA TECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	09-11-2020

310	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	Wrong case type	
311	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service	
312	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		aaryan sharma	Translate Page-161,164	08-07-2020
313	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	12-09-2020
314	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Case type wrong	11.09.2020
315	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG -17 NOT CLEAR	15-09-2020
316	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890)	
317	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	refile
318	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekar	objection-claim amount less than 1 crore	14/09/2020
319	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020

320	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16-09-2020
321	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		pg-22 not clear,pg-41 overwriting	
322	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		true copy sign and stamp missed	
323	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		sign missed on reply,pg-42,43 cut,true copy stamp	
324	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020		Only one page in the file	
325	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16/09/2020
326	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020
327	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020
328	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	16-09-2020
329	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	

330	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		putri marwaha gupta	case type wrong in Company act	
331	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page Not Sign-13-44 and case type wrong ibc	
332	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17-09-2020
333	710102088932020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
334	710102088912020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
335	710102088892020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
336	710102088872020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
337	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				WRONG FILE	09-04-2020
338	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				Wrong File	09-10-2020
339	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				Incomplete documents.	09-12-2020

340	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	17/09/2020
341	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
342	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ ND/ 2019	PARTHO BHATTACHARYA	Unsign Page-2	17/09/2020
343	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing	
344	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	
345	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.	25-06-2020
346	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2020	Application under any other provisions- IBC			wrong e filed	16-09-2020
347	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
348	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Page no. 19-20 and 27-28 not clear and font small.	17-09-2020
349	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(ND)2020	Sec 60(5)			Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18-09-2020

350	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			two misscellaneous no.	18-09-2020
351	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020	Sec 252 (1)			wrong e-filing	18-09-2020
352	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			page end signature,true copy	18-09-2020
353	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			Affidavit missed	18-09-2020
354	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			Affidavit missed	18-09-2020
355	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1)			Page 18-19 not clear proof of service missed and 65-B certificate missed	18-09-2020
356	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			Page 94-123, 144 not clear and font small	18-09-2020
357	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			Page 29 and 38-39 not clear	18-09-2020
358	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18-09-2020
359	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/277(ND)2020	Sec 252 (3)			affidavit missed	18-09-2020

360	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	19/09/2020
361	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	19/09/2020
362	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020
363	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
364	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	18/09/2020
365	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	20/09/2020
366	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Document not upload / Case type wrong	18/09/2020
367	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	02-03-2020
368	0710102/02820/2020	Ahluwalia Marbles Private Limited Vs Chetanya Buildcon Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020
369	0710102/02812/2020	Ahluwalia Marbles Private Limited Vs Saluja Construction Company Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020

370	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed & payment recheck	04-03-2020
371	0710102/02895/2020	JSB Consultants Vs AL TABARAK FROZEN FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		vishal choudhary	brief of synopsis and list date and event missed, and court fee not received	04-03-2020
372	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	05-03-2020
373	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	07-03-2020
374	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13-03-2020
375	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	13-03-2020
376	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	18-09-2020
377	0710102/08987/2020	M/s M.M. Metacraft Pvt. Ltd. Vs M/s R.M. Controls Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		Raj karan sharma	claim amount less than 1 cr	18-09-2020
378	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020
379	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion			True copy sign missed	27/07/2020

380	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234			Page 3,4 is missed	19/03/2020
381	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
382	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
383	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			wrong filling	19/08/2020
384	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
385	0710102032242018/4	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	27/08/2020
386	0710102032242018/5	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	28/08/2020
387	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			page 3-4 missed	18-06-2020
388	0710200411492017/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC-7			SECTION WRONG	30-05-2020
389	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC-7			SECTION WRONG	12-06-2020

390	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230			INCOMPLETE DOC PG 4-5 MISSED	15-06-2020
391	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 10			SECTION WRONG	13-06-2020
392	0710102165942019/6	AADHUNIK INFRA PROJECs PVT LDT Vs. AADHUNIK INFRA PROJECs PVT LDT		SECOND MOTION 230-232			PG 5-6 MISSED	27-06-2020
393	0710102159082019/7	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		252			PROOF OF SERVICE MISSED	02-03-2020
394	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)			INDEX WRONG	11-03-2020
395	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020
396	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020
397	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			WRONG EFILE	19-08-2020
398	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253		page:139. 140 not clear and petitioner is single home buyer	18-09-2020
399	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Techniks Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	AADITYA A PANDE		claim amount less then 1 crore	21-08-2020

400	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05-08-2020
401	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23-07-2020
402	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		case type wrong (file is application)	03-07-2020
403	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile:		case type wrong (file is application)	09-02-2020
404	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	17/09/2020
405	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09-10-2020
406	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				NCLT FORM 3C MISSED	
407	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	
408	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
409	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	

410	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		Mohit Gulati	wrong case type	
411	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	
412	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
413	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	
414	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	
415	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
416	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong section	
417	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong case type	
418	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	
419	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020	Sec 60(5)			reply not sign on every pages	22/09/2020

420	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			document not found	22/09/2020
421	0710102013782020/2	SHASHI BHUSAN Vs. M/S. PERFECT COLOR DIGITAL PRINTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/940(ND)2020	Application under any other provisions- IBC			wrong e-file	23/09/2020
422	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			CASE TYPE WRONG	23/09/2020
423	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	23/09/2020
424	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	20/09/2020
425	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	22/09/2020
426	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	27/02/2020
427	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
428	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company format Missing / index Page numbering wrong format /Blur page-14 to 17, /Proof of service/ etc	23/09/2020
429	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020

430	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong e fill	21/09/2020
431	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	22/09/2020
432	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			not found	24/09/2020
433	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			not found	25/09/2020
434	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			not found	25/09/2020
435	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			service missing and affidavit e-stamp missing	25/09/2020
436	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)			wrong e filing	25/09/2020
437	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9			document not properly upload	25/09/2020
438	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION(IBC)/665(ND)2020	Rule 11 of NCLT, 2016			NOT FOUND	23/09/2020
439	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)			document not properly upload	24/09/2020

440	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong e filing	24/09/2020
441	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093()2020	Application under any other provisions- IBC			wrong e fill plz fill in ia	24/09/2020
442	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			RJ	25/09/2020
443	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			document not in proper	25/09/2020
444	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			wrong e filing	25/09/2020
445	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e filing	25/09/2020
446	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e filing	25/09/2020
447	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			wrong e fill need to ia fill	25/09/2020
448	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB)2018	IBC under Sec 7			True copy sign missed	25/09/2020
449	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Council Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama	

450	710102090842020	Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18 REPEATED	
451	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file separately	
452	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	
453	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			sign missing	
454	710000092402020	Bank of Baroda VS					Form 3C missed, Proof of service missed	
455	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			incomplete document	
456	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	
457	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e fill	
458	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume	
459	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	

460	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
461	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			not complete document	
462	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			No Pagination, No Index	
463	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill	
464	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	
465	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
466	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
467	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	
468	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				True copy sign missed	
469	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	

470	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	
471	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	
472	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
473	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
474	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	
475	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.supporting Affidavit	29-09-2020
476	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	
477	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	
478	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not mention	
479	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed(contact to registry)	09-02-2020

480	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	09-01-2020
481	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	09-02-2020
482	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of service missed	09-02-2020
483	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	09-02-2020
484	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	09-02-2020
485	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03-03-2020
486	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	20-09-2020
487	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG -41,42,46, NOT CLEAR	30/09/2020
488	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Blur page-53,90,110,153,154 /Merge into one PDF	29/09/2020
489	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020

490	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB-449(PBII2019)	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	30/09/2020
491	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	
492	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			page 17-40 translate	
493	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020	Sec 60(5)			true copy sign missing	
494	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			index missing	
495	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			proof of service missed	
496	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			index missing	
497	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			WRONG E FILING	
498	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	
499	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			true copy sign missing	

500	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			page-5 to 33 not clear & pg-12,34 translation	
501	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/4181(ND)2020	Sec 60(5)			Wrong e-filed Doc. (application filed)	
502	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMPANIES ACT)/264(ND)2020	Sec 252 (3)			wrong filing	
503	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			wrong filing	
504	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			wrong filing	
505	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	service missing roc and income tax	
506	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell /	07-03-2020
507	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			Wrong e-filed Doc. (application filed)	02.09.2020
508	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			202 249 true copy sign	02.09.2020
509	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)			wrong e fill need to IA fill	02.09.2020

510	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			true copy sign	02.09.2020
511	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			true copy sign missed	02.09.2020
512	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
513	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093(ND)2020	19(2)			page 19 20 not clear	02.09.2020
514	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
515	07101020211792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			document not in proper	08-01-2020
516	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			application file in addestional wrong filing	10-01-2020
517	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			INDEX MISSED	10-02-2020
518	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION	10-02-2020
519	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	10-02-2020

520	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			REJECTED	10-03-2020
521	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			True copy sign missing	10-03-2020
522	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			index missing	10-03-2020
523	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	01/010/2020
524	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	30-09-2020
525	0710102/09444/2020	VIVEK RAHEJA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	PAGE 155 NOT CLEAR	10-03-2020
526	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10-03-2020
527	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
528	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10-03-2020
529	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	Registered Office Mumbai Tamilnadu / Page Not Clear- 146-152,181-182,185,189,190,225,233-236,238-242,251,255	28/02/2020

530	710102063812020	MANOHAR LAL VIJ	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHER GUPTA	pg-94,110 font small not clear,pg-141 not clear	online
531	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32-35,38,39,41-45,47-48,51-53,55-56,66-70 not clear page	online payment
532	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	true copy missing	online payment
533	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			Volume will be divided after 200 pages. true copy sign missing	
534	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			True Copy Sign Missing	
535	0710102006262020/2	MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			page 12 to 18 true copy sign missing	
536	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			Proof of service not clear	
537	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			Index missing, No pagination	
538	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020	Application under any other provisions- IBC			page no. 1 - 23 Sign missing	
539	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			page no. 116, 132, not clear, page no. 138-143 page cut,	

540	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			Supporting Affidavit missing	
541	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			Documents not properly upload, sign missing	
542	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			Wrong e-filing	
543	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478(ND)2020	Sec 60(5)			index missing	06-10-2020
544	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068(ND)2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
545	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141(ND)2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
546	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
547	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
548	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing,	15-09-2020
549	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Index missing	06/10/2020

550	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC			Sign Missing	06-10-2020
551	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Wrong e-filing	06-10-2020
552	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Index Missing	06-10-2020
553	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidavit missed	10-06-2020
554	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not clear/supporting affidavit missed	10-06-2020
555	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	Wrong Section	10-05-2020
556	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore					proof of service	10-04-2020
557	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196(ND)2018		83,82,94,not clear page 74 translate page	
558	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			25,88 not clear 28 translate page	
559	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			wrong e file need to IA file	06-10-2020

560	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			Wrong e-filing	06/10/2020
561	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			Wrong e-filing	06-10-2020
562	0710102004022019/23	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/271(ND)2019	IBC Under Sec 9			Page no. 10 missing	06/10/2020
563	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	objection-volume wise index not upload pages cut and not clear, 4791-4802,4809,4813,4874,4910-4918,4925-4936 after	
564	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	PAGE END SIGNATURE MISSING	
565	0710102/09524/2020	SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs NFX DIGITAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	NA	sachdev & associates	claim less than 1 cr	10-02-2020
566	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Jurisdiction Haryana in Master Data	02-09-2020
567	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	24/09/2020
568	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Payment Issue By NIC	25/09/2020
569	0710102/09571/2020	TFM fashion and Entertainment India Private Limited Vs	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		RAKESH KUMAR	Annexure Every Pages Sign / Page Not Clear-54-55,59-60,63,66,68,73 / Missing-85 / Master Data	10-07-2020

570	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)-1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	10-07-2020
571	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tex/supporting Affidavit missed	10-07-2020
572	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			page no. 8, 9 not clear	10-05-2020
573	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9			page no. 20 to 33 True Copy sign missing	10-06-2020
574	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020	Sec 60(5)			Page no. 26 not clear, Index missing in vakalatnama	10-06-2020
575	0710102080082020/2	AA Y PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			Sign Missing	10-06-2020
576	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong Pagination, Index missing in vakalatnama	10-06-2020
577	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Index missing	10-06-2020
578	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. 31, 32, 35, 36 are not clear	10-06-2020
579	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. missing in some pages,	10-06-2020

580	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192(2)020	22(3)(b)			pages wrong arrange	10-07-2020
581	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422(2)2020	Sec 60(5)			OC NOT UPLOAD	10-07-2020
582	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			Sign Missing	10-07-2020
583	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/316(ND)2020	Sec 252 (3)			Page no. 7 translator missing	10-07-2020
584	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
585	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
586	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			No Pagination	10-07-2020
587	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			NO Pagination,	10-07-2020
588	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			No Docs Uploaded	10-07-2020
589	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			tue copy sign missing	08-10-2020

590	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-08-2020
591	710000096042020	Pradeep Arora VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
592	710000096032020	Piya Puri VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
593	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
594	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
595	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
596	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10-08-2020
597	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Application under any other provisions- IBC			WRONG E-FILL NEED TO IA file	08-10-2020
598	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			pg 1 not clear	08-10-2020
599	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9			WRONG E-FILL NEED TO IA file	08-10-2020

600	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	07-03-2020
601	0710102034072020/1	HULAS RAHUL GUPTA Vs. UNION BANK OF INDIA	COMPANY PETITION IB (IBC)/985(ND)2020	Section 94(1)			true copy sign missed	07-10-2020
602	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207(ND)2020	Application under any other provisions- IBC			wrong e-fill need to IA file	08-10-2020
603	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e-fill need to IA file	08-10-2020
604	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	APPEAL HEADING WRONG.	
605	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	10-07-2020
606	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to 75,etc	10-07-2020
607	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	10-08-2020
608	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			true copy sign missing	08-10-2020
609	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020

610	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
611	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing-159-161	OFFLINE PAYMENT DD NOT SUBMIT
612	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	OFFLINE PAYMENT
613	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	10-01-2020
614	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
615	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	10-08-2020
616	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	10-08-2020
617	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			INDEX MISSING	10-09-2020
618	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	10-09-2020
619	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Docs exceeding page limit of 200,	10-09-2020

620	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			No Pagination, Page cut	10-09-2020
621	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			WRONG EFILL NEED TO IA FILE	10-09-2020
622	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-09-2020
623	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			Wrong e-filing	10-09-2020
624	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			Sign missing in whole document	10-09-2020
625	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10-08-2020
626	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
627	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong (contempt petition is under sec 425) matter is companies act but filled in IBC	09-09-2020
628	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in aplication	11-10-2020
629	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(P B)2020	Application under any other provisions- IBC			Wrong e-filing	15/06/2020

630	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong E-filing, page no. 1-16 sign missing,	19/09/2020
631	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	10-05-2020
632	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	10-08-2020
633	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(P B)2020	Application under any other provisions- IBC			Wrong e-filing	10-09-2020
634	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			page no. 2, 3 sign missing, page no. 10 to 29 cheque details not clear	10-09-2020
635	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			Wrong e-filing	10-09-2020
636	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	10-09-2020
637	0710102060732020/1	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020	Sec 66(1)			Volume wise index missing, Page no. 1 - 8, page no. 221 - 273, 275 - 307 true copy sign missing	10-10-2020
638	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	Sub-section (I) of section 230			Page no. 7 to 8 true copy sign missing	10-10-2020
639	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020	Sec 425			Wrong e-filing	10-10-2020

640	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711()2020	19(2)			Index missing, pagination missing,	10-10-2020
641	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			Documents not upload properly	10-10-2020
642	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			index missing, true copy sign missing	10-10-2020
643	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357()2020	Application under any other provisions- IBC			Wrong e-filing	10-10-2020
644	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			True copy sign missing	10-10-2020
645	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			True copy sign missing	10-10-2020
646	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020	Sec. 230-232 - Second Motion			Wrong e-filing	10-10-2020
647	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(ND)2019	IBC Under Sec 9			True Copy sign missing	10-11-2020
648	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120()2020	Sec. 59			Wrong e-filing	10-11-2020
649	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Wrong e-filing	10-12-2020

650	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			Index missing	10-12-2020
651	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7			wrong filing	10-12-2020
652	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-12-2020
653	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/181(PB)2018	Application under any other provisions			index missing	10-12-2020
654	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missing, no pagination, True copy sign missing	10-12-2020
655	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/306(ND)2020	Sec 252 (3)			INDEX MISSING	10-12-2020
656	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			page end signature missing,True copy sign missing	10-12-2020
657	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature	10-12-2020
658	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			page end signatures missing	10-12-2020
659	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)			57 59 61-64 73 not clear	10-12-2020

660	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			wrong e fill need to IA FILE	10-12-2020
661	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96	03-11-2020
662	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear-67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333,348,362-373,397-409,419,446,450, / Volume-II Index Missing / Page Miss-374,380-388 / Master Data	03-05-2020
663	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	03-03-2020
664	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,	03-12-2020
665	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	10-05-2020
666	0710102/09069/2020	M/S NISUS FINACE & INVESTMENT MANAGER LLP & ANR. Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	NA	Blur page-24-26 not clear	13.10.2020
667	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13-10-2020
668	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Restoration Application	Application under any other provisions- IBC	C.P. (IB)/1820(ND)2019	MOHIT GOLYAN	Wrong section and 151,,86-87 not clear page	online

669	0710102081322020/1	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419()2020	Sec 12(2)			WRONG E FILE NEED TO IA FILE	13/10/2020
670	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			need to upload in one volume or one pdf	13/10/2020
671	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			NEED TO FILE IN ONE PDF ONE VOLUME	09-12-2020
672	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)			INDEX MISSING	13/10/2020
673	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
674	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
675	0710200418112018/11	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			true copy sign missed	13/10/2020
676	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	10-10-2020
677	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14/10/2020
678	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear & payment not received	14/10/2020

679	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	PLS DOC UPLOAD PROPERLY	10-05-2020
680	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	case type check PLEASE FILE IN SEC 42	10-12-2020
681	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			section wrong and case type wrong main case not mention	online pay
682	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020
683	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020
684	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
685	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020	Rule 11 of NCLT, 2016			wrong file attach petition also attach	10-09-2020
686	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020	Application under any other provisions- IBC			index missed	13/10/2020
687	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)			true copy sign missed	13/10/2020
688	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			INDEX MISSING	13/10/2020

689	0710102410822018/16	BANK OF BARODA Vs. BRY'S INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			index missing	13/10/2020
690	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			wrong filing	13/10/2020
691	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			WRONG E FILE NEED TO IA FILE	13/10/2020
692	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			wrong filing	14/10/2020
693	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)			true copy sign missed	14/10/2020
694	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions- IBC			wrong e file need to IA file	14/10/2020
695	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong e fill need to IA file	14/10/2020
696	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	05-06-2020
697	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16-Oct-20
698	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	

699	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15-Oct-20
700	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavit	15-Oct-20
701	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15-Oct-20
702	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	Do Separate rule 11 application not in Petition	05 Aug 2020
703	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	19-Oct-20
704	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign	19-Oct-20
705	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	19-Oct-20
706	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	17-Oct-20
707	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	Blur Page-186,276,277/small font-234	17-Oct-20
708	0710102/09962/2020	IDBI BANK LIMITED Vs M/S SANTOSH OVERSEAS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Sign mis-1 to 14/small font-56,75,76/Blur Page-60,63,67,70	17-Oct-20

709	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	17-Oct-20
710	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missed	17-Oct-2020
711	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	19-Oct-20
712	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19-Oct-20
713	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one pdf	19-Oct-20
714	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(PB)2019	Sec 60(5)			TRUE COPY SIGN MISSING	22-09-2020
715	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			pg- 12 13 16 not clear	14-10-2020
716	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
717	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	15-10-2020
718	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2020	Application under any other provisions- IBC			WRONG E FILE NEED TO IA FILE	15-10-2020

719	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB)2020	Sec 60(5)			no index document not in proper	15-10-2020
720	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			pg-24 25 26 not clear	15-10-2020
721	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			PAGE-17 18 21 NOT CLEAR	15-10-2020
722	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			INDEX MISSING	15-10-2020
723	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234			page end signatures missing	15-10-2020
724	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020	Sec 60(5)			wrong document need to IA file	15-10-2020
725	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280(ND)2020	Sec 60(5)			WRONG E FILE NEED TO IA FILE	15-10-2020
726	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			wrong document need to IA file	15-10-2020
727	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FIE	15-10-2020
728	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			wrong document need to IA file	15-10-2020

729	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			WRONG E FILE NEED TO IA FILE	15-10-2020
730	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9			TWO AFFIDAVIT FILE IN ONE FILLING	15-10-2020
731	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
732	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
733	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
734	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND)2017	IBC under Sec 7			WRONG FILING	15-10-2020
735	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
736	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
737	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			WRONG FILING	15-10-2020
738	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			WRONG E FILE NEED TO IA FILE	16-10-2020

739	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/153(2020	Application under any other provisions			incomplete documents	16-10-2020
740	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975(2020	Sec 52 (5)			wrong e file need to IA file	16-10-2020
741	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	16-10-2020
742	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			WRONG FILLING NEED TO IA FILE	16-10-2020
743	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			wrong filing	16-10-2020
744	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FILE	16-10-2020
745	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	page no 44-45	17-Oct-2020
746	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20-Oct-20
747	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				NCLT form 3C missed	
748	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				NCLT form 3C missed/proof of service missed	

749	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Judication Haryana according to Company Master Data	10-12-2020
750	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis & List of Dates missed	29-07-2020
751	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	29-07-2020
752	0710102/09200/2020	SANJEEV AHUJA V	Interlocutory Application(IBC)	Application under any other provisions- IBC		KARAN MALHOTRA	20-31,53 not clear page	online pay
753	0710102/07622/2020	DONRIVER INDIA PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/121/ND/2019	MOHD NAZIM KHAN	Delay Application	08-04-2020
754	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data	28/08/2020
755	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	24/06/2020
756	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	objection-claim amount less than 1 crore	20/10/2020
757	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	ONE PAGE NOT CLEAR	06-08-2020
758	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		95,298-305 not clear page	offline pay

759	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE	24/09/2020
760	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			need to upload in one volume	28/09/2020
761	0710200418112018/15	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			page end signature missing need to IA file	16/10/2020
762	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			PAGE LIMIT 200	19/10/2020
763	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			PAGE LIMIT 200	19/10/2020
764	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION (COMPANIES ACT)/379(ND)2020	Rule 32			TRUE COPY SIGN MISSING	20/10/2020
765	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE/Index Missing/Pagination	20/10/2020
766	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20/10/2020
767	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION (COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			need to IA file	20/10/2020
768	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2020	#NAME?			NEED TO IA FILE	21/10/2020

769	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
770	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
771	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	21/10/2020
772	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	20/10/2020
773	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			WRONG DOCUMENT	21/10/2020
774	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			NEED TO IA FILE	21/10/2020
775	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
776	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT	20-Oct-20
777	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavit date mismatch	20-Oct-2020
778	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21-Oct-2020

779	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	page no 47 , 115 page cut	20-Oct-2020
780	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR	main case not showing and affidavit not verified	13-Oct-2020
781	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	19-June-2020
782	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	10-Mar-2020
783	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	
784	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	
785	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	marge in to file one pdf	online pay
786	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.	online pay
787	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
788	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020

789	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20-10-2020
790	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	20-10-2020
791	0710102/10049/2020	Manish Garg Vs Arsh Associates Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		Akshay Dhawan	claim amount less than 1 cr	21/10/2020
792	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
793	0710102/08929/2020	RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	page cut- 54,55,61,158,174 not clear	17/09/2020
794	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020
795	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020
796	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD..		IBC Under Sec 9			Wrong case type/Wrong Doc.	15-10-2020
797	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			Wrong case type/Wrong e-filed	12-10-2020
798	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC			Wrong case type/Wrong e-filed	14-10-2020

799	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			Wrong case type/Wrong e-filed	12-10-2020
800	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Wrong case type/Wrong e-filed	10-10-2020
801	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	After-462 Not Pagination In Index	08-06-2020
802	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	wrong section & case type wrong	28/02/2020
803	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	page: 34, 88-95 blur (all pdf blur), demand notice not as Performa	23/10/2020
804	0710102/10035/2020	BETA INFRTech P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	20/10/2020
805	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidavit/ No payment	21/10/2020
806	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	83-84,35-40,149-159,227 not clear page	online pay
807	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			pg 33 not clear	22/10/2020
808	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			PAGE 18 TRANSLATE	22/10/2020

809	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			INDEX MISSING	22/10/2020
810	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	22/10/2020
811	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	22/10/2020
812	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			NEED TO IA FILE	22/10/2020
813	0710102/10202/2020	YES BANK LIMITED Vs Durha Vitrak Private Limited	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/470(ND)2019	RAJAT KATYAL	page no 31 - 41 not clear.	25-Oct-2020
814	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	main case not link TO Application.	26-Oct-2020
815	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/ true copy sign missed	21/10/2020
816	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	Wrong document (wrong e-filed)	22/10/2020
817	0710102/09420/2020	MUKUL JAIN Vs. B NAGA BHUSA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/893(ND)2018	Shashwat Anand	PG 20,29,30 NOT CLEAR	online pay
818	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	45,46,47,48 NOT CLEAR	online pay

819	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	section wrong	online pay
820	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P.(IB)/378(PB)2017	ABHISHEK Anand	157-174 not clear page 275 TRANSLATE	online pay
821	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P.(IB)/1018(ND)2018	NEERAJ SHARMA	pg-13 not clear	online
822	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P.(IB)/375(PB)2018	RKG LAW ASSOCIATES	page 59 cut page	online
823	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P.(IB)/334(ND)2018	Dhruv Gupta	service to all respondent	online
824	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P.(IB)/455(PB)2017	Sajeve Bhushan	WRONG SECTION	online
825	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	23-10-2020
826	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	NO pagination	23-10-2020
827	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any		Suchinto Chatterji	Hindi Page no 173 to 175, Not clear page 354 to 358	23/10/2020
828	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	online pay

829	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	24/10/2020
830	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1,2	online pa
831	0710102/10128/2020	Rabindra Kumar Mintri Vs ajay sood	Interlocutory Application (I.B.C)	Sec 50(1)	C.P. (IB)/923(PB)2018	APOORV AGARWAL	application need to merge in one pdf	1-224
832	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			NEED TO FILE SAPERATE ADDITIONAL FILE	17/08/2020
833	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			true copy sign missed	10-06-2020
834	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2020	Sec 52 (5)			NEED TO FILE SAPERATE FILE	16/10/2020
835	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/10/2020
836	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	26/10/2020
837	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	26/10/2020
838	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD	COMPANY PETITION IB (IBC)/268(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSED	27/10/2020

839	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			INDEX MISSED	27/10/2020
840	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020
841	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020
842	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			10 26 29 31 32 34 NOT CLEAR	27/10/2020
843	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)			NEED TO IA FILE	27/10/2020
844	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			TRUE COPY SIGN MISSED	27/10/2020
845	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			23 91 93-138 NOT CLEAR	27/10/2020
846	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			INDEX MISSED	27/10/2020
847	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/4682()2020	Sec 60(5)			INDEX MISSING	27/10/2020
848	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554()2020	Sec 60(5)			INDEX MISSED	27/10/2020

849	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020
850	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020
851	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020
852	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
853	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
854	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			ONLY PROOF OF SERVICE	28/10/2020
855	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
856	0710102/10278/2020	RGTL INDUSTRIES LIMITED Vs. COMMISSIONER OF INCOME TAX	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/431(ND)2019	RISHI KAPOOR	79,83,78,26,29,41,43-46 not clear page and 28 page translate	02-Nov-20
857	0710102/03045/2020	DEPUTY COMMISSIONER OF INCOME TAX Vs REGISTRAR OF COMPANIES DOUBLE STAR BUILDERS PVT LTD	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		LAKSHMI GURUNG	Kindly replace your old petition and upload only corrected petition	03-07-2020
858	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	No proper pagination, Form 11 missed, Brief Synopsis and list of dates missed	29/07/2020

859	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	mearge into one pdf	online pay
860	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			NEED TO APPLICATION FILE	25/10/2020
861	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			INDEX MISSED	11-02-2020
862	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			NEED TO SAPERATE FILE	11-02-2020
863	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			PAGE-97 98 NOT CLEAR	11-02-2020
864	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			PAGE 27 TRANSLATE	11-02-2020
865	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	11-02-2020
866	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485()2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSED	11-02-2020
867	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			NEED TO APPLICATION FILE	11-02-2020
868	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11-02-2020

869	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/922(N D)2020	Application under any other provisions- IBC			NEED TO APPLICATION FILE	11-02-2020
870	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			NEED TO APPLICATION FILE	11-02-2020
871	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Main case no. pertains to NCLT Mumbai (Wrong e-filed)	27/10/2020
872	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Execution Petition	Application under any other provisions			Many section found in application but fees paid only 1 section. and please choose correct section .	10-12-2020
873	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear	28/10/2020
874	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	11-03-2020
875	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			Wrong section,Wrongly upload additional document in application	29/10/2020
876	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			pg-105-107 not clear	11-01-2020
877	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			PLEASE LINK YOUR APPLICATION WITH MAIN CASE	11-02-2020
878	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application(Companies Act)	Rule 11 of NCLT			PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to	29/10/2020

879	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application(Companies Act)	Sec 60-62 LLP Act 2008			WRONG SECTION	31/10/2020
880	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Pg-15 to 18,47/56 to 58 not clear	29/10/2020
881	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	58-72 not clear page	
882	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(Companies Act)	Rule 11 of NCLT	Company Appeal-727/2018	ASHISH MIDDHA	Sign miss-1,2/Merge into one PDF	05-Nov-20
883	710102078432020	Chandra Prakash Vs. Saurabh Vinayak	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	
884	710102078572020	Chandra Prakash Vs. Dr. Lori Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68 not clear,volume 1 repeated	
885	710102078512020	Chandra Prakash Vs. Gaurav Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	
886	710102078942020	Chandra Prakash Vs. Savita Yadav	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clear	
887	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED		IBC under Sec 7			NEED TO IA FILE	11-03-2020
888	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED	IBC under Sec 7				true copy sign missing, Index missing in proof of service	24-10-2020

889	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC				NEED TO IA FILE	29-10-2020
890	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)				INDEX MISSING	29-10-2020
891	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)				No Index	29-10-2020
892	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10				Index missing in proof of service	29-10-2020
893	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9				mention proof of service in index with page no.	29-10-2020
894	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234				file need to IA	30-10-2020
895	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED	Sec 60(5)				No index, no pagination, truecopy sign missing	30-10-2020
896	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)				page no. 28,85,92,128,236,308,412 page cut, page no. 153,166,319,321,not clear, vol. 2 have more than 200	30-10-2020
897	0710102070952020/1	YOGESH KUMAR GUPTA Vs.	Application under any other provisions- IBC				file need to IA	30-10-2020
898	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD	Sec 42				Vakalatnama not clear	30-10-2020

899	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (I) of section 230				Wrong document (petition filed)	30-10-2020
900	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				Index missing	31-10-2020
901	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				page no. 55- 61 not clear , no pagination on vakalatnama	03-11-2020
902	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				Index missing in proof of service	04-11-2020
903	0710102096322020/1	HIGH WINGS SOLUTIONS PRIVATE LIMITED Vs. CMYK PRINTECH LIMITED	IBC Section 59				page no. 5 -11, 13, 14, 29-35,38,39 truecopy sign missing, index missing in proof of service	04-11-2020
904	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				Index missing	04-11-2020
905	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES	Sec 252 (1)				page no. 4 page cut	04-11-2020
906	0710102100922020/2	GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Sec 12(2)				volume break after 200 pages, page no. 78E,89, 90, 154, not clear, page no. 155-156 type copy missing, page no. 164A - 213 wrong	04-11-2020
907	7.10102E+14	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT				index missing	04-11-2020
908	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	IBC Under Sec 9				NEED TO SAPERATE FILLING	04-11-2020

909	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			PAGE NO 1 NOT UPLOAD	05-11-2020
910	0710102063842020/13	TARUN BATRA Vs. RAMHAJ JAIN		Sec 60(5)			NEED TO IA FILE	05-11-2020
911	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7			PETITION UPLOAD IN DOCUMENT	05-11-2020
912	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE	05-11-2020
913	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			NEED TO UPLOAD	05-11-2020
914	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			TRUE COPY SIGN MISSED	05-11-2020
915	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	sign missing application	
916	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	sign missing on every pagr of application, file need to merge into one pdf	10-09-2020
917	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	Sign is missing on application , true copy and sign is missing on annexures and file need to merge into one pdf	10-12-2020
918	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, kindly upload all pdf pages in same size, no true copy sign in annexures	19/10/2020

919	0710102/09763/2020	M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		meenakshi jhosi	9(3)b affidavit missed, and reply not in sequence	
920	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			document not uploaded	21/02/2020
921	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	sign missed on application,pg-50,89,90,106,107 not clear,pg-61-63 cut	
922	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	pg-25,26 not clear,pg-60,64,65 cut,volume break after 200 pages	
923	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	only one pdf need to upload	
924	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			NO index	31-10-2020
925	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			NO index	31-10-2020
926	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019			Wrong document (status report filed)	01-11-2020
927	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			Wrong document (application filed)	02-11-2020
928	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			Wrong document (application filed)	02-11-2020

929	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)2018			Wrong document (application filed)	02-11-2020
930	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			Wrong document (application filed)	02-11-2020
931	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019			Wrong document (progress report filed)	02-11-2020
932	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020			INDEX MISSING	03-11-2020
933	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020			PG-27 34 38 39 40 NOT CLEAR	03-11-2020
934	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020			PG-16 17 18 22 NOT CLEAR	03-11-2020
935	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			PROOF OF SERVICE MISSED	03-11-2020
936	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/342(ND)2020			ONLY PROOF OF SERVICE	03-11-2020
937	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/345(ND)2020			ALL PAGES CUT	03-11-2020
938	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4100()2020			DOCUMENT INCOMPLETE	03-11-2020

939	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020			DOCUMENT INCOMPLETE	03-11-2020
940	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020			ONLY PROOF OF SERVICE	03-11-2020
941	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC under Sec 7	COMPANY PETITION IB (IBC)/3164(ND)2019			NEED TO IA FILE	
942	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCATORY APPLICATION (IBC)/69(ND)2019			NEED TO SEPARATE FILLING	
943	0710102158162019/1	UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2744(PB)2019			INDEX MISSING	
944	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2877(PB)2019			NEED TO APPLICATION FILE	
945	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/227(ND)2020			NEED TO IA FILE	
946	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020			NEED TO SEPARATE FILLING	
947	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/907(ND)2020			NEED TO APPLICATION FILE	
948	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			NEED TO IA FILE	

949	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020			INDEX MISSING	
950	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020			DOCUMENT INCOMPLETE	
951	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Rule 11 of NCLT			Please link your application with main petition.	11-02-2020
952	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			JURIDICTION WRONG	11-05-2020
953	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCTIONS PRIVATE LIMITED		Application under any other provisions- IBC			case type in companies act and wrong section	18/03/2020
954	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		IBC Under Sec 9			jurisdiction Chandigarh	18/05/2020
955	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			jurisdiction punjabpunjab	05-11-2020
956	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9			payment	03-06-2020
957	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED		IBC Under Sec 9			claim less than 1 cr	30/09/2020
958	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to index	29/10/2020

959	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD		Sec. 241(1)			242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed	30/10/2020
960	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong section select	31/10/2020
961	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)2020		page numbering missed	29/10/2020
962	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020		Wrong doxument(Petition in additional document)	11-02-2020
963	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-05-2020
964	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-05-2020
965	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-06-2020
966	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-06-2020
967	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		page 4 5 6 not clear	11-06-2020
968	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		Supporting affidavit missed	11-02-2020

969	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019		affidavit wrongly upload before index,Wrong pagination	11-02-2020
970	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020		Wrongly document(application in additional document)	11-02-2020
971	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		ALL PAGES CUT	11-05-2020
972	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		NEED TO IA FILE	11-05-2020
973	710102096702020	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4884()2020		NA	11-05-2020
974	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020		File both the document separately	11-02-2020
975	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		PAGE 16 17 NOT CLEAR	11-05-2020
976	710102024802020	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		NEED TO UPLOAD ONE TIME ONLY	11-05-2020
977	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		UPLOAD IN ONE PDF	11-05-2020
978	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			case type wrong	14/10/2020

979	710102106022020	CENTRAL BANK OF INDIA VS RS INGOT AND BILLET PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Blur page-73,79	11-06-2020
980	710102106272020	SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 60(5)			SIGN MISS-1,4 TO 18,WELFARE FEES MISSED/COURT FEES MISSED	11-07-2020
981	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body			wrong section/merge into one PDF/Proof of service	11-07-2020
982	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			wrong document type upload (delete old document and merge into separate volume of 200 pages)	24/01/2020
983	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			PG-52 & 53 not clear	11-02-2020
984	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			NO Pagination	10-09-2020
985	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020	Sec 60(5)			No Supporting affidavit	25/10/2020
986	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Wrong Document (application filed)	27/10/2020
987	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Wrong Document (application filed)	11-06-2020
988	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036(ND)2019	IBC Under Sec 9			Pg- 1 to 5,7,18 to 22 is cut/pg 12 not clear	11-09-2020

989	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other provisions- IBC			NEED TO IA FILE	27/10/2020
990	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			True copy sign missed	11-09-2020
991	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9			Wrong Document (application filed)	11-09-2020
992	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			Wrong Document (application filed)	11-05-2020
993	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			Dument not matching with index or wrong index	11-09-2020
994	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			True copy sign missed	11-09-2020
995	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020
996	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7			No court fee/No welfare	11-10-2020
997	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			Pg-39,40,72,79,80 translation	11-10-2020
998	0710102022462020/8	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7			Pg-133 to 136 is cut	11-10-2020

999	0710102030052020/3	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Pagination not clear	11-10-2020
1000	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020
1001	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020
1002	710102105492020	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		Sec 60(5)			NF	11-10-2020
1003	710102065782020	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.		Sec 60(5),Rule 11 of NCLT, 2016			NF	11-10-2020
1004	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)			PG 8 NOT CLEAR	11-10-2020
1005	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			54-57 NOT CLEAR	11-10-2020
1006	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any			NEED TO IA FILE	11-10-2020
1007	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	11-10-2020
1008	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS		Rule 11 of NCLT			TRUE COPY SIGN MISSED	11-10-2020

1009	0710102166522019/2	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions- IBC			wrong e filing	11-09-2020
1010	0710102016252018/25	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9			145 155 not clear	11-10-2020
1011	0710102076882020/2	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			COURT FEE MISSED	11-10-2020
1012	0710200434452018/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Application under any other provisions			NEED TO IA FILE	11-10-2020
1013	710102106202020	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions- IBC			Pages not clear-6 to 8/Wrong Pagination before page no-1	11-07-2020
1014	710102104472020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec 252 (3)			Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High court, STK 07 Missed	11-02-2020
1015	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/304(ND)2020		Pg-6 to 10,17 to 20 is cut/ Proof of service	11-06-2020
1016	0710102153232019/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019		TRUE COPY SIGN MISSED	11-07-2020
1017	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		INDEX MISSING	11-07-2020
1018	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		UPLOADED ONLY ONE TIME/BACK DATE FILE DELETE	11-09-2020

1019	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-09-2020
1020	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-09-2020
1021	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Court fee & welfare fee missed on vakalatnama	11-06-2020
1022	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		PG-5 & 6 not clear	11-06-2020
1023	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		NO index/no pagination/No service	11-06-2020
1024	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7()2020		Wrong Document (application filed) No Supporting affidavit	11-06-2020
1025	0710102416142018/7	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		pg 1 not clear	11-10-2020
1026	0710120004002018/12	CORPORATION BANK Vs. M/S UNITECH MACHINES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/937(PB)2018		NEED TO IA FILE	11-10-2020
1027	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907()2020		NEED TO IA FILE	11-11-2020
1028	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	25/08/2020

1029	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Companies Act)	Sec. 59			section wrong	29/10/2020
1030	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Companies Act)				Party name miss/section miss	11-09-2020
1031	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 30			297-298 NOT CLEAR PAGE	11-07-2020
1032	710102106922020	NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Small font-27 to 44,page cut-45 to 48	11-09-2020
1033	710102063612020	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Company Appeal(Companies Act)	Sec 252 (3)			50 rupees e stamp missed in PoA and income tax service to delhi dcit cell high court, kindly file in Sequences make one pdf	06-09-2020
1034	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Company Appeal(Companies Act)	Sec 252 (3)			Memo of parties, List of dates &&& events, and Brief synopsis missed, index missed, MoA &&& AoA missed, Company Master data missed, Roc, all documents are merged in pdf	07-10-2020
1035	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			Council Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition &&& Annexure Evry Pages Signature / proof of services missed/ Numbering missed in all document	28/09/2020
1036	0710102/10760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	pg 9-11 sign missed and pg 9,11 not clear	11-11-2020

1037	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	pg 34-37 not clear	11-11-2020
1038	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC			CASE TYPE WRONG	25/02/2020
1039	710102035912020	TODAY HOMES NOIDA PRIVATE LIMITED VS SONI REALTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30			pdf need to merge into one volume until page exceed 200, after 200 volume need to divide	18/04/2020
1040	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03-09-2020
1041	710102031192020	JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03-11-2020
1042	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company application so please correct your case	15/09/2020
1043	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Upload document in one pdf.	30/09/2020
1044	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9			Wrong Section	11-10-2020
1045	710102107992020	JALESH KUMAR GROVER VS M/S ANG LIFE SCIENCES INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Black page after page no- 95/not clear page-104	13/11/2020

1046	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			Sign miss Page-32 to 38,48 to 52,67,69,71,73,75,96,98/Pag e cut- 64,66,68,70,72,74,76,91,95,97,99/Blur Page-428 to 450 etc	11-12-2020
1047	710102108562020	M/S STRAIGHT EDGE CONTRACTS PRIVATE LIMITED VS ANIL KOHLI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			service missing	18/11/2020
1048	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19/11/2020
1049	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNO CRAFT PVT. LTD.	Company Appeal (IBC)	Sec 43(1) r/w Sec 44 (1)			Blur Page-34,36,56,66	17/11/2020
1050	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	03-02-2020
1051	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03-07-2020
1052	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03-07-2020
1053	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			Docs not upload properly	18/09/2020
1054	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI	Company Appeal(Companies Act)	Sec 252 (3)			Jurisdiction is Haryana according to master data	30/06/2020
1055	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	27/10/2020

1056	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	11-09-2020
1057	710102106732020	NATIONAL ELECTRIC & CONSTRUCTION CO. VS UNILEC ENGINEERS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr	11-09-2020
1058	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and form 5 part 4 sub section 2 missed	11-11-2020
1059	710102107432020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR	Company Petition IB (IBC)	Section 95(1)			page:26 not clear , vakalatnama missed	11-11-2020
1060	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Doc Not Upload properly	10-09-2020
1061	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Vol-1,2 missing	24-09-2020
1062	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/230(ND)2020		WRONG DOCUMENT	12-11-2020
1063	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020		TRUE COPY SIGN MISSED	12-11-2020
1064	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018		need to upload saperate files	12-11-2020
1065	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	12-11-2020

1066	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/371(ND)2020		DOCUMENT INCOMPLETE	11-11-2020
1067	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020		true copy sign missed	12-11-2020
1068	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		Wrong pagination/No index	12-11-2020
1069	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862(ND)2020		DOCUMENT INCOMPLETE	12-11-2020
1070	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017		NEED TO IA FILE	12-11-2020
1071	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	12-11-2020
1072	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	12-11-2020
1073	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020		INDEX MISSED	12-11-2020
1074	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	22-10-2020
1075	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019		Wrong filing	13-11-2020

1076	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/1175(ND)2019		Wrong filing	13-11-2020
1077	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020		PROOF OF SERVICE MISSED	17-11-2020
1078	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020		TWO SAME CASES FILE IN /4	17-11-2020
1079	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		NOT found	10-11-2020
1080	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		NEED TO IA FILE	18-11-2020
1081	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019		Pagination missed	17-11-2020
1082	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17-11-2020
1083	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17-11-2020
1084	0710102013472020/2	GAURAV TANEJA Vs. BRYSON INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1036(PB)2020		Index missing	18-11-2020
1085	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Page no 7 misse as proof of service	17-11-2020

1086	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Index Missing	18-11-2020
1087	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		E STAMP DATE NOT VALID	18-11-2020
1088	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020		Page 13,32,33,34 cut	18-11-2020
1089	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020		NOT found	18-11-2020
1090	0710102401402016/13	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016		True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17-11-2020
1091	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17-11-2020
1092	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17-11-2020
1093	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020		Uncomplete file upload	18-11-2020
1094	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020		Index Missing	18-11-2020
1095	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION(IBC)/1617(ND)2019		NEED TO IA FILE	18-11-2020

1096	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020		194 195 196 197 198 200 201 202 203 NOT CLEAR	11-11-2020
1097	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		ONLY PROOF OF SERVICE UPLOAD	02-09-2020
1098	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		TRUE COPY SIGN MISSED	19-11-2020
1099	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COM PANIES ACT)/182(ND)2020		TRUE COPY SIGN MISSED	19-11-2020
1100	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		page-39 missed	19-11-2020
1101	0710102061132020/3	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/874(PB)2020		need to upload in one pdf	19-11-2020
1102	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		E- STAMP MISSED	19-11-2020
1103	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19-11-2020
1104	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19-11-2020
1105	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020		PAGE- 17 18 152 NOT CLEAR	19-11-2020

1106	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		18 19 22 23 NEED TO TRANSLATE	19-11-2020
1107	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19-11-2020
1108	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19-11-2020
1109	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)2019		INDEX MISSING	19-11-2020
1110	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			wrong section and main case no is wrong	26/08/2020
1111	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT			Page -18 not clear /Wrong section/case type	11-09-2020
1112	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Translated page-2/Page not clear-11 to 14,28	18/11/2020
1113	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)			Page not clear-21	18/11/2020
1114	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32			Proof of service	18/11/2020
1115	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020

1116	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016			MAIN CASE NUMBER WRONG	19/11/2020
1117	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act)	Rule 11 of NCLT			Page not clear-17	19/11/2020
1118	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9			page:95, 98, 117-119, 133, 136, 137, 161 not clear	17/03/2020
1119	710102087862020	TECHCORAL SOLUTIONS VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			page: 33-39,44,45,52- 66,68-70 etc not clear	09-12-2020
1120	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in application	11-09-2020
1121	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,upload only one file	11-10-2020
1122	0710102077862020/6	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			227 229 230 235 244 255 369 370 550 553 554 555 803 804 807 815 NOT CLEAR PAGE-277 283 287 634 NEED TO TYPE COPY	11-12-2020
1123	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9			Only proof of service uploaded	18/11/2020
1124	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
1125	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			Index not match with file	19/11/2020

1126	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1127	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1128	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume	19/11/2020
1129	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	19/11/2020
1130	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020
1131	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
1132	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020
1133	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			Index missed	19/11/2020
1134	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			INDEX MISSING	19/11/2020
1135	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020

1136	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	20/11/2020
1137	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020
1138	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7			page numbering missed in file	20/11/2020
1139	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
1140	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
1141	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)			pg-4 cut	20/11/2020
1142	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)			true copy sign missed	20/11/2020
1143	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
1144	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
1145	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020

1146	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service uploaded	21/11/2020
1147	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020
1148	710102096222020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synompis and list of date missed and proper index and petition not proper uploaded	10-08-2020
1149	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)			document not upload only proof of service uploaded	29/10/2020
1150	710102103712020	RAKESH BHATIA VS REGISTRAR OF COMPANIES		Regulation 44(2), Liquidation process Regulation, 2016			document not upload only proof of service uploaded	30/10/2020
1151	710102103662020	RAKESH BHATIA VS REGISTRAR OF COMPANIES		Regulation 44(2), Liquidation process Regulation, 2016			document not upload only proof of service uploaded	30/10/2020
1152	710102103702020	RAKESH BHATIA VS REGISTRAR OF COMPANIES		Regulation 44(2), Liquidation process Regulation, 2016			document not upload only proof of service uploaded	30/10/2020
1153	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) Of Section 66.			NEED TO APPLICATION FILE	20/11/2020
1154	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			PAGE-17 152 NOT CLEAR	20/11/2020
1155	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	20/11/2020

1156	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59			page-37 38 39 not clear	20/11/2020
1157	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
1158	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
1159	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	21/11/2020
1160	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
1161	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020
1162	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			INDEX MISSING	22/11/2020
1163	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020
1164	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961()2020	IBC Under Sec 9			need to ia file	23/11/2020
1165	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020

1166	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	Sec 47 (1)			E-STAMP	23/11/2020
1167	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1168	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1169	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
1170	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
1171	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020
1172	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
1173	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
1174	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	23/11/2020
1175	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9			index missing	23/11/2020

1176	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	23/11/2020
1177	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
1178	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020
1179	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			true copy missing 20,205,207,217,258,261,285, 288,293,296,386,389,395,397 ,411 translate page 1792-1794,1982-	25/10/2020
1180	710102076552020	DALHOUSIE HOLDINGS LIMITED VS SNOWTEMP ENGINEERING COMPANY LIMITED	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT			Pages Missed 406,407,432,and Article of association missed of Respondent, Delete exemption application from	08-05-2020
1181	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/11/2020
1182	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	Company Appeal	Sec 252 (3)		Shivani Jain	pg-60 not clear,pg-66 cut,pg-115,183 blur,volume wise index missed,welfare missed in vakaltnama	
1183	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			PG-181/481,814 to 816 not clear /PG-657 translation	25/11/2020
1184	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	24/11/2020
1185	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020

1186	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
1187	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1188	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020
1189	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	24/11/2020
1190	0710102085972020/1	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to upload in additional document type	
1191	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed	
1192	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			PG-181/481,814 to 816 not clear /PG-657 translation	
1193	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057()2020	Sec 60(5)			Wrong Document (Application filed)	
1194	710102102822020	SANJEEV AHUJA VS RISE PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		KARAN MALHOTRA	23 to 28 not clear PAGE	27/10/2020
1195	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020

1196	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11-03-2020
1197	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			Page-17 18 not clear	19/11/2020
1198	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020
1199	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			EVERY PAGES SIGN	23/11/2020
1200	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020
1201	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
1202	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
1203	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			E STAMP DATE MISSMATCH	23/11/2020
1204	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702(ND)2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020
1205	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020

1206	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
1207	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/11/2020
1208	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	23/11/2020
1209	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1210	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1211	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1212	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1213	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1214	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1215	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019	Sec 60(5)			INDEX MISSING	24/11/2020

1216	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1217	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/375(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1218	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1219	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1220	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1221	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
1222	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1223	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1224	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1225	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCATORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020

1226	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1227	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			E-STAMP FEE	24/11/2020
1228	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1229	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1230	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020
1231	0710102091142020/2	MR VIKRAM BAKSHI Vs. MONTEREAUX RESORTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/553(ND)2020	Rule 11 of NCLT			TRUE COPY SIGN MISING	25/11/2020
1232	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	26/11/2020
1233	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.(status report filed)	26/11/2020
1234	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
1235	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03-04-2020

1236	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11-05-2020
1237	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
1238	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main case no. not mention/Small font &&& Blur Page-23 to 128,142 to 145,155	26/11/2020
1239	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	31/10/2020
1240	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	23/11/2020
1241	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	28/11/2020
1242	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
1243	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
1244	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counsel detail missed in index,pg-1,6,8 and 11 double page numbering	08-07-2020
1245	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and	28/10/2020

1246	710102108592020	AOV EXPORTS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRADEEP K MITTAL	No main case no. on petition, No chairperson report file within 7 days/ original NCLT certified order copy missed, no account treatment	18/11/2020
1247	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		MANISH GUPTA	Wrong case type select	23/11/2020
1248	710102109732020	BRACEIT INTERNATIONAL LLP VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Application under any other provisions		DHRITIMAN	Wrong section select, pages not clear 50 to 52, 58,60 to 63, 67 to 69, 71 to 72, MoA and AoA missed	23/11/2020
1249	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page	21/11/2020
1250	0710102/08250/2020	PARVESH KUMAR Vs. NILESH SHARMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	23-25,37 cut page nad 68,69,51,70-79 not clear page	
1251	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	15-09-2020
1252	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02-10-2020
1253	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24-11-2020
1254	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	25-11-2020
1255	0710102085052020/1	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472(ND)2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26-11-2020

1256	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	26-11-2020
1257	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26-11-2020
1258	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26-11-2020
1259	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26-11-2020
1260	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD.	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9			E STAMP MISSING	27-11-2020
1261	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)			E STAMP MISSING	27-11-2020
1262	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (l) of section 230			NEED TO CA FILE	27-11-2020
1263	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27-11-2020
1264	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27-11-2020
1265	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27-11-2020

1266	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	27-11-2020
1267	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			PG-21 TRANSLATE	28-11-2020
1268	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			21 TYPE COPY	28-11-2020
1269	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28-11-2020
1270	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28-11-2020
1271	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28-11-2020
1272	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28-11-2020
1273	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)			NEED TO IA FILE	29-11-2020
1274	0710102085972020/4	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	29-11-2020
1275	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7			NEED TO IA FILE	30-11-2020

1276	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	30-11-2020
1277	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	30-11-2020
1278	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30-11-2020
1279	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			INDEX MISSING	01-12-2020
1280	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	01-12-2020
1281	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9			AFFIDAVIT STAMP	01-12-2020
1282	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01-12-2020
1283	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01-12-2020
1284	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01-12-2020
1285	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)			NEED TO IA FILE	01-12-2020

1286	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)			NEED TO IA FILE	01-12-2020
1287	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			INDEX MISSING	01-12-2020
1288	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	01-12-2020
1289	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT			index is missing	01-12-2020
1290	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01-12-2020
1291	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02-12-2020
1292	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	
1293	710102068642020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council detail missed in index,In proof of service column pg-J and K not mention in index	
1294	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	01-12-2020
1295	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01-12-2020

1296	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02-12-2020
1297	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02-12-2020
1298	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02-12-2020
1299	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02-Dec-20
1300	0710102/11189/2020	sachin upadhaya Vs m/s pine & peak developers limited	Company Petition (Companies Act)	Sec. 241(1)		NALINI	Section 242 mentioned in petition and fees missed, Wrong Company AoA attached, Page cut 109,110, Pages wrong arrange 167,	01-12-2020
1301	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
1302	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			PAGE-59-100,101-106 NOT CLEAR	12-01-2020
1303	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12-02-2020
1304	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			NO INDEX	12-02-2020
1305	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12-02-2020

1306	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	12-02-2020
1307	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12-02-2020
1308	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD	COMPANY APPLICATION(COMPANIE S ACT)/402(ND)2020	Application under any other provisions			FONT SIZE	12-02-2020
1309	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	12-02-2020
1310	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12-02-2020
1311	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			NEED TO APPLICATION FILE	10-09-2020
1312	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	02-12-2020
1313	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Pagination and true copy on annexure is missing	02-12-2020
1314	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	02-12-2020
1315	0710102101002020/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)			pagination is missing	02-12-2020

1316	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10			wrong e-filing	02-12-2020
1317	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			wrong e-filing	03-12-2020
1318	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			sign ,index and pagination is missing	03-12-2020
1319	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1320	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1321	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1322	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1323	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1324	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1325	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	

1326	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1327	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	12-03-2020
1328	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12-03-2020
1329	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12-03-2020
1330	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12-04-2020
1331	0710102062532020/2	PATANJALI BUILCON PVT LTD Vs.	COMPANY APPEAL(COMPANIES ACT)/248(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	12-04-2020
1332	0710102075982020/1	JAZZ ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/307(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	12-04-2020
1333	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12-04-2020
1334	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	12-04-2020
1335	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	12-04-2020

1336	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12-04-2020
1337	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12-04-2020
1338	710102112702020	RAKESH KUMAR GUPTA VS HAZORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12-04-2020
1339	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page	12-04-2020
1340	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	04-12-2020
1341	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPAN IES ACT)/67(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	04-12-2020
1342	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7			Reply is OK (but along-with application also filed)	05-12-2020
1343	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06-12-2020
1344	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1.REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)			PG-8,16,17 translation/Supporting affidavit missed	07-12-2020
1345	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273			affidavit missing	07-12-2020

1346	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7			index missing	07-12-2020
1347	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			service missing	07-12-2020
1348	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			affidavit missing	07-12-2020
1349	710102031072020	BANK OF INDIA VS M/S SWADESHI ALUMINIUM CO. (P) LTD	Company Petition IB (IBC)	IBC under Sec 7		Kumar Jwala	brief of synopsis missed, page 140-187 dim annexures , page:195-1196, 248-249 Hindi translation	11-03-2020
1350	710102069572020	INDIAN DUROBUILD PVT. LTD. VS M-CITY INFRASTRUCTURE PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 131(1)		ASHISH	pg- 19,22,25,26,29,32,35,37,,39, 41,43,47,51,55,56,service to roc missed,volume 2 index missed.separately file the	10-07-2020
1351	710102105122020	K M GOYAL VS CHD DEVELOPERS LIMITED	Company Petition (Companies Act)	Sec. 73(4)		K M GOYAL	please send the file in mail or other mode in opposite party and kindly make one pdf	04-11-2020
1352	710102105132020	BRIJ MOHAN AGARWAL VS CHD DEVELOPERS LTD	Company Petition (Companies Act)	Sec. 73(4)		Brij Mohan Agarwal	kindly make one pdf	04-11-2020
1353	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to	04-12-2020
1354	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Pagination not done	05-12-2020
1355	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21-11-2020

1356	0710102065672020/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs. HOSPITECH MANAGEMENT CONSULTANTS PVT LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(PB)2020	Sub-section (I) of section 230			1st page is not clear and true copy is missing	07-12-2020
1357	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			Index is missing	07-12-2020
1358	0710102093782020/1	AIRWIL INTELLECITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLECITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)			wrong e-filing	07-12-2020
1359	0710102085972020/3	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08-12-2020
1360	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7			Index is missing	08-12-2020
1361	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any			NEED TO IA FILE	05-12-2020
1362	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07-12-2020
1363	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05-12-2020
1364	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05-12-2020
1365	710102095532020	AGRANTE DEVELOPERS PVT. LTD. VS M/S EARTH BUILDPROP PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ALOK	74-103 not clear page	10-07-2020

1366	710102096192020	AGRANTE DEVELOPERS PVT. LTD. VS M/S EARTH BUILDPROP PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)		ALOK	60-86 not clear page	10-08-2020
1367	710102111502020	SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND OTHERS	Interlocutory Application (I.B.C)	Sec 60(5)		Sajeve Bhushan Deora	Blur Page-29 to 31,38,39	29/11/2020
1368	710102112062020	SMS PARYAVARAN LIMITED VS ICICI BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Sajeve Bhushan Deora	PG,29,148,152,161-170 NOT CLEAR AND VOL NOY BREAK Document uncomplete	12-01-2020
1369	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12-07-2020
1370	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12-05-2020
1371	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhay Singh	Proof of service	12-08-2020
1372	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service uploaded	21/10/2020
1373	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08-12-2020
1374	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08-12-2020
1375	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08-12-2020

1376	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08-12-2020
1377	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1378	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear && true copy sign missed/ 221 Wrongly	08.12.2020
1379	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	08.12.2020
1380	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
1381	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND)2019	IBC Under Sec 9			sign is missing on reply, assign and true copy is missing on annexures	08.12.2020
1382	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1383	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
1384	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	08.12.2020
1385	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	14-09-2020

1386	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18-11-2020
1387	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24-11-2020
1388	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	08-12-2020
1389	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09-12-2020
1390	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09-Dec-20
1391	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09-Dec-20
1392	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prproper upload/Pagination not done	10-Dec-20
1393	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange	07-12-2020
1394	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07	07-12-2020
1395	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to	24-11-2020

1396	0710102/06207/2020	Kalyankari Suppliers Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Original certified order copy missed	29-05-2020
1397	0710102/07191/2020	PRINCIPAL INFOTECH LIMITED Vs PRINCIPAL INSYS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Prerna Arora	Accounting treatment certificate 133, consent affidavit missed, and Company master data missed	18-07-2020
1398	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	
1399	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efilng	27-06-2020
1400	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			document not in proper	10-07-2020
1401	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			application not acceptable in document	02-11-2020
1402	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	23-11-2020
1403	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDITIONAL document	04-12-2020
1404	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08-12-2020
1405	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	08-12-2020

1406	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09-12-2020
1407	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			NEED TO IA FILE	09-12-2020
1408	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09-12-2020
1409	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09-12-2020
1410	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			NEED TO APPEAL FILE	09-12-2020
1411	0710102085052020/2	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472(ND)2020	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	09-12-2020
1412	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			PAGE 9 10 CUT	09-12-2020
1413	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	10-12-2020
1414	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION(IBC)/621(ND)2019	Application under any other provisions- IBC			21 27 not clear page	10-12-2020
1415	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7			8, 6 translate page	10-12-2020

1416	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			second volume double page numbering	10-12-2020
1417	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			proof service missing	10-12-2020
1418	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1419	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1420	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1421	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1422	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1423	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1424	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1425	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020

1426	0710200413922017/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1427	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1428	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1429	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1430	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1431	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1432	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1433	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1434	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1435	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			affidavit missing	10-12-2020

1436	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1437	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1438	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1439	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1440	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			page number 15 after missing	11-12-2020
1441	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/397(ND)2020	Sec 252 (1)			page number missing	11-12-2020
1442	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11-12-2020
1443	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11-12-2020
1444	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11-12-2020
1445	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12-08-2020

1446	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT			Sign missing on report	12-09-2020
1447	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index is missing	12-09-2020
1448	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12-09-2020
1449	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			sign on reply and true copy and sign on annexures are missing	12-09-2020
1450	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			handwritten is not allowed, type copy of index	12-09-2020
1451	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 translation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divide after pg	12-09-2020
1452	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408(ND)2020	Sec 60(5)			Index is missing	12-09-2020
1453	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			volume need to divide after pg no. 200	12-09-2020
1454	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	12-05-2020
1455	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12-10-2020

1456	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12-10-2020
1457	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	25/11/2020
1458	710102111872020	INTERARCH BUILDING PRODUCTS PVT LTD VS SLMG BEVERAGES PVT LTD	IBC Under Sec 9			Charu Sangwan	page:108, 110, 313, not clear page 277-278 missed 279- 282 wrong arrange etc	12-01-2020
1459	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	IBC under Sec 7			SAIKRISHNA ASSOCIATES	jurisdiction not in delhi	12-03-2020
1460	710102112392020	NAINA RAJKUMAR BANSAL VS FASHION FLARE INTERNATIONAL PVT. LTD.	IBC Under Sec 9			Abhigya	claim less than 1 cr (contact registry)	12-02-2020
1461	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
1462	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
1463	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed,	12-11-2020
1464	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	11-Dec-20
1465	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187 ,215,225 to 236,240 to 245,251,287,293 to 298,302 to	11-Dec-20

1466	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	
1467	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207,208,275,278,279,28	08-12-2020
1468	0710102/11518/2020	MR TARUN KUMAR GUPTA Vs M/S SINECURE TECHNOCITY PRIVATE LIMITED & OTHERS	Company Petition (Companies Act)	Sec. 241(1)		NALINI	242 mentioned in petition and fees missed	11-12-2020
1469	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL - -----/252ND 2020	HARISH DAMANI	Main case no. not metion	12-Dec-20
1470	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06-11-2020
1471	0710102701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09-12-2020
1472	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED)	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10-12-2020
1473	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10-12-2020
1474	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE	10-12-2020
1475	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	10-12-2020

1476	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10-12-2020
1477	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10-12-2020
1478	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10-12-2020
1479	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO PETITION FILE	10-12-2020
1480	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10-12-2020
1481	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10-12-2020
1482	0710102032072018/5	ASHTBUHJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			INDEX MISSING	10-12-2020
1483	0710102060732020/6	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020	Sec 66(1)			Pagination is missing	10-12-2020
1484	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020	Sec 66(1)			Sign is missing on reply and true copy and sign are missing on annexures	10-12-2020
1485	0710102060732020/8	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020	Sec 66(1)			pagination is missing	10-12-2020

1486	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			True copy and sign are missing on annexures	10-12-2020
1487	0710102/02897/2020	RAVI BANSAL Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1164(ND)2019		page- 151,154,156,157,158,159,160 ,162,163,165,170,171,173, not clear,&&&&&	
1488	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSING	22-09-2020
1489	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			NEED TO IA FILE	19-11-2020
1490	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			true copy sign missing	10-12-2020
1491	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Affidavit of service is missing	10-12-2020
1492	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Affidavit of service and index is missing	10-12-2020
1493	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9			Additional file need to merge in reply or file it seprately	10-12-2020
1494	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			sign is missing on reply and true copy is missing on annexures	10-12-2020
1495	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			need to not filling ca in additional	10-12-2020

1496	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efile	10-12-2020
1497	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11-12-2020
1498	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			NEED TO SAPERATE FILLING	11-12-2020
1499	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11-12-2020
1500	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			NEED TO FILLING SAPERATE	11-12-2020
1501	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7			pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	11-12-2020
1502	0710102108512020/1	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions- IBC			pg 138-143 are not clear	11-12-2020
1503	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			Index is missing	11-12-2020
1504	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9			hand written on index and sign is missing on rejoinder	11-12-2020
1505	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES & MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11-12-2020

1506	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	11-12-2020
1507	0710102159862019/4	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e-filing	11-12-2020
1508	0710102159872019/2	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			pagination is missing on index	11-12-2020
1509	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9			Index is missing	11-12-2020
1510	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			TRUE COPY SING MISSED IN FILE	11-12-2020
1511	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL (COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e-filing	11-12-2020
1512	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)			Index and pagination is missing	12-12-2020
1513	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC			wrong e-filing	12-12-2020
1514	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)2020	Sec. 230-232, Sec 234			Wrong e-filing	12-12-2020
1515	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC under Sec 7			Volume need to divide after page no. 200	12-12-2020

1516	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9			sign on reply is missing, affidavit date is missing	12-12-2020
1517	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9			index is missing	12-12-2020
1518	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9			service and true copy signature are missing	12-12-2020
1519	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/1008(ND)2020	IBC Under Sec 9			page no. 31, 32 are cut	13-12-2020
1520	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Index is missing	13-12-2020
1521	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			wrong e filing	14-12-2020
1522	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14-12-2020
1523	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14-12-2020
1524	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14-12-2020
1525	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES(VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14-12-2020

1526	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			pg no. 146-153,190 are not clear	14-12-2020
1527	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	14-12-2020
1528	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14-12-2020
1529	710102115662020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14-12-2020
1530	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	Blur Page-26 to 59,64 to 82	14-12-2020
1531	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT		HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	14-12-2020
1532	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)		Akhil	True copy sign missed	15-12-2020
1533	710102107382020	DSE ESTATES LIMITED VS JAI AMBEY SHARE BROKING LIMITED	Company Petition (Companies Act)	Sec. 59		Ankit	Page No 152 and 153 are not correct and need to be replaced	11-11-2020
1534	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9			pages from 46-51,54,58 are dark pages, sign missing on reply	12-11-2020
1535	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664()2020	Sec 30			NEED TO IA FILE	12-12-2020

1536	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	12-12-2020
1537	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			pg no. 15 is not clear, sign on every page of reply, sign and true copy on annexures are missing	14/12/2020
1538	0710102027392020/2	RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2020	Sub-section (I) of section 230			wrong e filing	14/12/2020
1539	0710102027392020/3	RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2020	Sub-section (I) of section 230			wrong e filing	14/12/2020
1540	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) Of Section 66.			Index is missing	14/12/2020
1541	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/450(ND)2020	Sec 252 (3)			wrong e filing	14/12/2020
1542	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions- IBC			sign missing on every page and true copy on annexures	14/12/2020
1543	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234			pages from 1-6 are not clear	14/12/2020
1544	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			index is missing	14/12/2020
1545	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			sign is missing	14/12/2020

1546	0710102148772019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1547	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1548	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1549	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9			Index is missing and court fees, welafare	14/12/2020
1550	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1551	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020
1552	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1553	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1554	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION(COMPAN IES ACT)/98(ND)2020	Sec. 230-232, Sec 234			Not found	15/12/2020
1555	0710102173072019/2	INCOME TAX OFFICER WARD 2(1) Vs. REGISTRAR OF COMPANIES(AKASH SOFTECH PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/61(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Wrong e filing	15/12/2020

1556	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	
1557	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1558	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	11-06-2020
1559	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	08-07-2020
1560	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	28-08-2020
1561	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	19-09-2020
1562	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	22-09-2020
1563	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	29-09-2020
1564	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	23-11-2020
1565	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020	Rule 11 of NCLT, 2016			need to file in one pdf	14-12-2020

1566	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	15-12-2020
1567	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	15-12-2020
1568	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	15-12-2020
1569	0710102164392019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/51(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Wrong Efiling	15-12-2020
1570	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15-12-2020
1571	0710102/11555/2020	Krishna Murari Singh Vs Mr. B. Naga Bhushan	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/893(ND)2018	Shashwat Anand	sign miss-1,3 to 8,Pageination not done before page no.11 in Index	14-Dec-20
1572	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	15/12/2020
1573	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	15/12/2020
1574	0710102/11248/2020	SANEESA CHEMICALS AND EQUIPMENTS PRIVATE LIMITED Vs TRADING ENGINEERS (INTERNATIONAL) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		gulshan kr. sachdev	claim less than 1 cr	12-03-2020
1575	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020

1576	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	
1577	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15-12-2020
1578	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15-12-2020
1579	0710102088942020/2	DHANJAL ELECTROTECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/368(ND)2020	Sec 252 (3)			pg no. 7-8 is missing	15-12-2020
1580	0710102088952020/1	JAS SOFTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/398(ND)2020	Sec 252 (3)			Pg no. 5 is missing	15-12-2020
1581	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	15-12-2020
1582	0710102103502020/1	RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	15-12-2020
1583	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15-Dec-20
1584	0710102/11195/2020	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	
1585	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16-11-2020

1586	710102115742020	FUGRO SURVEY INDIA PRIVATE LIMITED VS ASHWINI MEHRA RESOLUTION PROFESSIONAL	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		VIVEK	page: 50, 190, 194, 197, 200, 293-297, 318, 323, 326, 329, 331, 333, 339, 343, 351, 357, 361, 364,-371, 374-378, 383-387 etc page not clear and	14-12-2020
1587	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions- IBC		Huzefa F. Sitabkhan	Please Submit DD	23-10-2020
1588	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	Application under any other provisions- IBC		Prashant	Document Not Upload	22-02-2020
1589	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	07-11-2020
1590	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDR	COMPANY PETITION IB (IBC)/933(PB)2019	Sec 60(5)		kundanlatwal	Please Submit DD	10-11-2020
1591	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	11-11-2020
1592	710102116402020	MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16-12-2020
1593	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION(IBC)/283(ND)2020	Sec 12(2)			wrong e filing	15/12/2020
1594	0710102023422020/2	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/662(ND)2020	IBC Under Sec 9			wrong e filing	15/12/2020
1595	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020

1596	0710102033012020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
1597	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020
1598	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020
1599	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1600	0710102133392019/2	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1601	0710200410172018/24	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1602	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020
1603	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09-11-2020
1604	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09-11-2020
1605	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09-11-2020

1606	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09-04-2020
1607	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09-04-2020
1608	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	07-12-2020
1609	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1610	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	14/10/2020
1611	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1612	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1613	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1614	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong e filing	16-12-2020
1615	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of reply missing	16-12-2020

1616	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020			merge into one pdf file or file separately	16-12-2020
1617	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020			Index is missing	16-12-2020
1618	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong efilng	16-12-2020
1619	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	16-12-2020
1620	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020			pg no 31-33 are blur, pg. no. 23 not translated	16-12-2020
1621	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020			NEED TO IA FILE	16-12-2020
1622	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it seprately	17-12-2020
1623	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	17-12-2020
1624	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17-12-2020
1625	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONYL PROOF OF ERVICE UPLOAD	17-12-2020

1626	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	17-12-2020
1627	0710102105652020/2	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020			INCOME TAX SERVICE MISSING	17-12-2020
1628	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	17-12-2020
1629	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020			INCOME TAX SERVICE MISSING	17-12-2020
1630	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17-12-2020
1631	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17-12-2020
1632	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17-12-2020
1633	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18-12-2020
1634	0710102/11629/2020	UNIQUE PROPDMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax	16/12/2020
1635	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	16-12-2020

1636	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16-12-2020
1637	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	17-12-2020
1638	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
1639	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	online
1640	0710102/11682/2020	PUNAM MAKHNI Vs DIWAKAR COMMERCIAL PVT LTD	Transfer Petition(Companies Act)	Sec. 59		PUNAM MAKHNI	Wrong case type select, no vakaltnama, no advance service, no sign in petition, pages not clear 18 to 31,57,58 to 63	17/12/2020
1641	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18-Dec-20
1642	0710102/11703/2020	SUDHIR SALES & SERVICES LTD Vs VALAYA CLOTHING PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/905(ND)2019	ANAND BAJPAI	blur page-108,115 to 121,123,127 to 129,149	18-Dec-20
1643	0710102/11702/2020	GLOBAL FRAGRANCES PVT LTD Vs KNIGHT RIDERS SPORTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1112(ND)2018	ADITYA SHARMA	Page miss-4/Memo of party	18-Dec-20
1644	0710102/11700/2020	GLOBAL FRAGRANCES PVT LTD Vs KNIGHT RIDERS SPORTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1112(ND)2018	ADITYA SHARMA	Sign miss-1,2	18-Dec-20
1645	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	15-12-2020

1646	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	16-12-2020
1647	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17-12-2020
1648	0710102084572020/1	BRANDS CARVAN OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/443(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17-12-2020
1649	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17-12-2020
1650	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020	----			INCOME TAX SERVICE MISSING	17-12-2020
1651	0710102091522020/1	UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/454(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17-12-2020
1652	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	17-12-2020
1653	0710102096502020/2	SKS COUNTRY COMPLEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/391(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	
1654	0710102102012020/1	SAFE EX TRANSPORTERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/445(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17-12-2020
1655	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			No index,no pagination, not uploaded properly	18-12-2020

1656	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			Only proof of service uploaded	18/12/2020
1657	0710102085972020/7	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020	Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/12/2020
1658	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			true copy stamp and sign missed	18/12/2020
1659	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			Need to file as IA	21/12/2020
1660	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/12/2020
1661	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1662	0710102026492020/12	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1663	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1664	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1665	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020

1666	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			page numbering missed after pg-6	21/12/2020
1667	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1668	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			pg-16-62 translate,write true copy not t.c.	12-09-2020
1669	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND)2020	IBC under Sec 7			sign missed on rejoinder	21/12/2020
1670	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg-25 cut,proof of service missed	21/12/2020
1671	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020
1672	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/293(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020
1673	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020	Application under any other provisions			affidavit missed	21/12/2020
1674	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9			affidavit missed	21/12/2020
1675	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)			2 different document upload in one number	21/12/2020

1676	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			affidavit missed	18/12/2020
1677	0710102002622019/16	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9			7-15 NOT CLEAR	21/12/2020
1678	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364(PB)2020	Sec 30			INDEX MISSING	21/12/2020
1679	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	21/12/2020
1680	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg-11,12 translate,proof of service missed	18/12/2020
1681	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/427(ND)2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020
1682	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7			INDEX MISSING	21/12/2020
1683	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			Only proof of service uploaded	12-03-2020
1684	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Proof of service missed	21/12/2020
1685	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Only proof of service uploaded	21/12/2020

1686	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			pg-3 missed	21/12/2020
1687	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Index missed	21/12/2020
1688	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/225(ND)2020	Sec 252 (3)			page numbering missed	21/12/2020
1689	0710102071962020/9	MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			Proof of service missed	21/12/2020
1690	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020	Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
1691	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			PROOF OF SERVICE	21/12/2020
1692	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/12/2020
1693	0710102089012019/7	HENAN BOOM GALATIN CO. LTD. Vs. SUNIL HEALTH CARE LTD.	COMPANY PETITION IB (IBC)/1263(ND)2019	IBC Under Sec 9			Index missed file not properly uploaded	21/12/2020
1694	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/495(ND)2020	Sec 252 (1)			Only affidavit uploaded	21/12/2020
1695	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Need to file as IA	21/12/2020

1696	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL(COMPANIES ACT)/452(ND)2020	Sec 252 (3)			Only affidavit uploaded	21/12/2020
1697	0710102130312019/4	ERVIL LATA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2703(ND)2019	IBC Under Sec 9			SERVICE MISSING	21/12/2020
1698	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			affidavit missed,index not match with file	21/12/2020
1699	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			14-62 TRANSLATE	21/12/2020
1700	0710102128602019/4	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9			sign on reply,pg-7 missed	21/12/2020
1701	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND)2019	IBC Under Sec 9			sign on reply missed,pg-7 missed,pg-38,37 missed in index	21/12/2020
1702	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15-12-2020
1703	710102117122020	SM PILFER PROOF CAPS PRIVATE LIMITED VS M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES	COMPANY PETITION IB (IBC)/1251(ND)2018	Application under any other provisions- IBC		Attin Shankar Rastogi	Blur Page-28 to 31,96,97,117 to 119	18-12-2020
1704	0710102/11063/2020	G.R. Lubricants Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Hitesh Jhamb	Kindly merg volume 3 in volume 1 with separate index and volume 2 sign and true copy missed	26/11/2020
1705	0710102/11536/2020	Vardhman Estates & Developers Vs registrar of companies	Company Appeal(Companies Act)	Sec 252 (1)		Prashant Katara	name changed in memo of parties and moa or aoa kindly devide the second volume	12-12-2020

1706	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		amit goel	not in delhi (patna)	19/12/2020
1707	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7		vijyant nigam	claim amount less than 1 Cr	19/12/2020
1708	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172, 203,341,352	18/12/2020
1709	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65,67,69	18/12/2020
1710	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			affidavit missed	21-12-2020
1711	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9			6 7 NOT CLEAR	18-12-2020
1712	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22-12-2020
1713	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22-12-2020
1714	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22-12-2020
1715	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			Index counsil sign missed	22-12-2020

1716	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22-12-2020
1717	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/467(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-12-2020
1718	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1719	0710102097562020/2	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/453(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1720	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-12-2020
1721	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)			advance service to all respondent	21-12-2020
1722	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)			INDEX MISSING	22-12-2020
1723	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/482(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1724	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-12-2020
1725	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020

1726	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	12-12-2020
1727	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	
1728	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing	
1729	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc	22-Dec-20
1730	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after page no.58	22-Dec-20
1731	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22-Dec-20
1732	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Companies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than	21/12/2020
1733	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12-11-2020
1734	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed	12-11-2020
1735	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08-08-2020

1736	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/461(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1737	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/468(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1738	0710102110642020/1	CORE FABRITEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/472(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-12-2020
1739	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND)2020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	
1740	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI	COMPANY APPEAL(COMPANIES ACT)/433(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-12-2020
1741	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/459(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-12-2020
1742	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	22/12/2020
1743	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI					service missed of roc	22/12/2020
1744	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	22/12/2020
1745	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Wrong file	22/12/2020

1746	0710102086582020/2	BANK OF INDIA Vs. M/S BTM EXPORTS LIMITED					Index missed	22/12/2020
1747	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					service missed to roc	22/12/2020
1748	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI					Index missed	22/12/2020
1749	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Index missed,file not properly uploaded	22/12/2020
1750	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					Need to file as IA	22/12/2020
1751	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA					Income tax service missed	22/12/2020
1752	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp missed	22/12/2020
1753	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES					Wrong page numbering in index and in file	22/12/2020
1754	0710102102752020/3	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED					service missed to income tax	22/12/2020
1755	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED					TRUE COPY SIGN MISING	23/12/2020

1756	0710102101172020/1	RAJEEV KUMRA & ORS Vs. CHD DEVELOPER					proof of service missing	23/12/2020
1757	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA					true copy sign missing	23/12/2020
1758	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					INCOME TAX SERVICE MISSING	22/12/2020
1759	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					INCOME TAX SERVICE MISSING	22/12/2020
1760	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED					INDEX MISSING	23/12/2020
1761	0710102070012020/1	VP SHARMA Vs. NA					NEED TO FONT CHANGE	23/12/2020
1762	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					INCOME TAX SERVICE MISSING	23/12/2020
1763	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					NEED TO IA FILE	23/12/2020
1764	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED					PROOF OF SERVICE MISSING	23/12/2020
1765	0710102105672020/1	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					PROOF OF SERVICE MISSING	23/12/2020

1766	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.					need to true copy sign all pages	23/12/2020
1767	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED					need to ia file	23/12/2020
1768	710102028662020	LALIT GROVER VS M/S CVC OPTICALS (OPC) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mohit Singh	compliance affidavit missed 9(3)b and payment not received	23-12-2020
1769	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23-12-2020
1770	710102114632020	BALJ TECHNOLOGY PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SHASHANK	Company master data missed, General Power of Attorney stamp paper 50rs	23-12-2020
1771	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	11-12-2020
1772	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)		PANKAJ NARANG	WRONG FILING	17-12-2020
1773	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	11-11-2020
1774	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23-11-2020
1775	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report filed)	07-11-2020

1776	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC	Sec 252 (3)				Proof of service missed	20-12-2020
1777	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	07-12-2020
1778	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	12-09-2020
1779	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	16/12/2020
1780	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	18/12/2020
1781	0710102014302020/4	ANANTH DALMIA PEREIRA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/198(ND)2020	Sec 252 (1)			Income tax service missed	23/12/2020
1782	0710102032072018/7	ASHTBUHJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	23/12/2020
1783	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1784	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1785	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	23/12/2020

1786	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	23/12/2020
1787	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1788	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/193(PB)2019		Main case number not match in link and pdf	05-12-2020
1789	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/190(ND)2019		Main case number not match please check the case number	05-12-2020
1790	710102114562020	ATUL KANSAL VS SURENDER VASUDEVA	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/1565(PB)2018		Blur Page-114,119,120,123,127,130,136 to 178,181,184,191,208 to 211,218,222,225,232,239,242,245,249,252,262,267,271,27	09-12-2020
1791	710102115172020	ATUL KANSAL VS MR. SURENDER VASUDEVA[SUSPENDED DIRECTOR]	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1565(PB)2018		Page not clear-126 to 182,184 to 292,297 to 302 etc Payment not done of others section	11-12-2020
1792	710102093582020	UNION OF INDIA THROUGH SFIO VS PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)		sfionclt	Blur Page-73 to 84,385 to 388,478 to 526,539 to 561,635 to 642 to 664 to 730,814 to 845/etc	30-09-2020
1793	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	Wrong main case number in file,wrong case type	20-10-2020
1794	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	17-11-2020
1795	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17	24-12-2020

1796	710102118312020	ROY GHATAK DESIGN SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/588(ND)2018	ANJANI KUMAR AND ASSOCIATES	26 cut page and income tax service missing	23-12-2020
1797	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	Hand written not allowed in Index/wrong section choose	24-12-2020
1798	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of service	24-12-2020
1799	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Aastha Bhardwaj	wrong filing file as a additional	25-12-2020
1800	710102027142020	ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAUTAM S BADANI	document not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	29-02-2020
1801	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S MERCURY FABRICS PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed	04-12-2020
1802	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	20-12-2020
1803	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS COMPARE INFOBASE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Original NCLT certified order copy missed, E filing receipt of chairperson report missed, Kindly file separate condonation delay application.	23-12-2020
1804	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates &&& events missed, Company master data missed, income	24-12-2020
1805	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama	25-12-2020

1806	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No index, no continuation pagination, many pages missed, Original nclt certified order copy missed, no e filing receipt of chairperson report.	25-12-2020
1807	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1808	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1809	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020
1810	0710102014302020/4	ANANTH DALMIA PEREIRA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/198(ND)2020	Sec 252 (1)			Income tax service missed	24/12/2020
1811	0710102032072018/7	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1812	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1813	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1814	0710102066472020/3	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
1815	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020

1816	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/12/2020
1817	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1818	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type &&& section wrong/Page miss-20	29-12-2020
1819	710102119432020	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	Sec 12(2)		APOORV AGARWAL	Small font-123	28-12-2020
1820	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index	29-12-2020
1821	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256	05-12-2020
1822	710102114552020	PRAYER DHOOP AGARBATTI PRIVATE LIMITED VS POOJA GOELA	Company Petition (Companies Act)	Sec. 241(1)		Sanjeev Mahajan	102-112 pages not clear master data missed	09-12-2020
1823	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition(Companies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition and delete all	12-12-2020
1824	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it	20-12-2020
1825	710102118632020	VISTA CONSOLES AND ELECTRONICS PRIVATE LIMITED VS MMTc LIMITED	Company Petition IB (IBC)	IBC Section 59		RAVI SHARMA	petition not sign on every pages , page:49-50, 53, blank and page 136, 139, not clear etc	24-12-2020

1826	710102119192020	MIDAS INFRA TRADE LIMITED VS HARI PRASAD GOPI KRISHNA JEWELLERS PVT LTD	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SIDDHARTH SHARMA	proof of service missed	28-12-2020
1827	710102119302020	NFA LIFE SECURE PRIVATE LIMITED VS CONTAINER CORPORATION OF INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sameer	compliance affidavit missed and advocate welfare and court fee missed	28-12-2020
1828	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			NEED TO IA FILE	12-12-2020
1829	0710102065502020/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	23-12-2020
1830	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			NEED TO IA FILE	24-12-2020
1831	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	24-12-2020
1832	0710102103652020/1	ASANTE MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS	COMPANY APPEAL(COMPANIES ACT)/466(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	24-12-2020
1833	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)			NO INDEX	24-12-2020
1834	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112(ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	24-12-2020
1835	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	25-12-2020

1836	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			Only proof of service uploaded	28-12-2020
1837	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28-12-2020
1838	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28-12-2020
1839	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1840	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1841	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1842	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1843	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1844	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1845	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020

1846	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1847	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1848	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28-12-2020
1849	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			Only proof of service uploaded	28-12-2020
1850	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILLING	28-12-2020
1851	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1852	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1853	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1854	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1855	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020

1856	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1857	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1858	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1859	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1860	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1861	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1862	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1863	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1864	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1865	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020

1866	0710200413922017/43	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1867	0710200413922017/44	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1868	0710200413922017/45	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1869	0710200413922017/46	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY NOT CA	28-12-2020
1870	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28-12-2020
1871	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			true copy sign and stamp missed,proof of service missed	29-12-2020
1872	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			Only proof of service uploaded	29-12-2020
1873	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			page 14 26 not clear	29-12-2020
1874	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1875	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEE TO IA FILLING	29/12/2020

1876	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	29/12/2020
1877	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7			NEED TO IA FILE	30/12/2020
1878	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			NEED TO IA FILE	12-02-2020
1879	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1880	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1881	0710102080932020/1	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	----19(2)			NEED TO IA FILE	18/12/2020
1882	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1883	0710102150272019/4	ACREE TRADING CORPORTATION Vs.	COMPANY APPLICATION(IBC)/1606(ND)2019	Application under any other provisions- IBC			PAGE 19 27 28 31 32	30/12/2020
1884	710102118242020	ANIL MEHRA VS UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	Rule 11 of NCLT, 2016		SUDHIR SOOD	Due payment for other section	22-12-2020
1885	710102119812020	JANKI VALLABH TRADING PRIVATE LIMITED VS UNIVERSAL BUILDWELL PVT. LTD.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion		ABHISHEK	wrong section choose/Blur Page-75,88,104,240,250,357 to 371	30-12-2020

1886	710102119602020	SARVESH KASHYAP VS AISHWARYA MOHAN GHARANA	COMPANY PETITION IB (IBC)/1627(PB)2019	Sec 60(5)		Sameer	Page not clear-21,24,26 to 31,39,47 to 55,58	29-12-2020
1887	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to	09-10-2020
1888	710102118042020	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		eMinds	2nd vol index mismatched, pages missed 1063, 1139, pages not clear 1073,1076,1078,1092,1093,1099,1104,1106,1119,1120,11	22-12-2020
1889	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates &&& events missed, Brief synopsis missed, no advance service	21-12-2020
1890	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates &&& event, Brief synopsis missed, no advance service, Company name not matched in MoA &&& AoA, Page	21-12-2020
1891	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	23-12-2020
1892	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	25-11-2020
1893	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164(ND)2019	Application under any other provisions- IBC		priyadarshi chaitanyashil	wrong file	25-10-2020
1894	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	19-12-2020
1895	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN PRASAD	claim less than 1 cr	24-03-2020

1896	710102102762020	B9 BEVERAGES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 131(1)		Puneet	, , page not clear 33 to 36,172,186,187,190,194,205, 227 to 232, No clear pagination	27-10-2020
1897	710102119202020	MOUNT AIR SKY ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Manoj	Wrong case select, No sign in petition, STK 07 missed, 50 rupees e stamp missed in PoA, Company master data missed, Income Tax advance	28-12-2020
1898	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.	COMPANY PETITION IB (IBC)/1651(ND)2018	IBC Under Sec 9			Need to file as IA	29/12/2020
1899	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1900	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1901	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1902	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1903	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1904	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1905	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

1906	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1907	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1908	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1909	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1910	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1911	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1912	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1913	0710102108432020/1	EXHICON WORLD EXHIBIT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYAN	COMPANY APPEAL(COMPANIES ACT)/498(ND)2020	Sec 252 (3)			service missed to income tax	30/12/2020
1914	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2104(ND)2019	IBC Under Sec 10			Index missed	30/12/2020
1915	0710200413922017/48	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1916	0710200413922017/49	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1917	0710200413922017/50	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1918	0710200413922017/51	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1919	0710200413922017/52	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1920	0710200413922017/53	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1921	0710200413922017/54	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1922	0710200413922017/57	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1923	0710200413922017/58	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1924	0710200413922017/59	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1925	0710200413922017/60	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1926	0710200413922017/61	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1927	0710200413922017/62	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1928	0710200413922017/63	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1929	0710200413922017/64	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1930	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1931	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1932	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1933	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1934	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020	Sec 252 (1)			Index missed	31/12/2020
1935	0710102030042020/1	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/60(ND)2020	Sec. 131(1)			Income tax service missed	31/12/2020

1936	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1030(ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to income tax	31/12/2020
1937	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073(ND)2020	IBC Under Sec 9			Need to file as IA	31/12/2020
1938	0710102107692020/2	OLYMPIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1060(ND)2020	IBC Section 59			pg 5 missing	31/12/2020
1939	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2667(PB)2019	IBC Under Sec 9			Supporting affidavit missed	31/12/2020
1940	0710102137422019/5	PRAKASH CHANDRA JHA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2701(ND)2019	IBC Under Sec 9			Supporting affidavit missed	31/12/2020
1941	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/949(ND)2019	Sec 252 (1)			service missed to roc and income tax	31/12/2020
1942	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020	Sec 252 (1)			Income tax service missed	01-01-2021
1943	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9			wrong docs	01-01-2021
1944	710102112992020	ESSBERT FASHION PRIVATE LIMITED AND ORS VS PYTEX JEWELLERS PRIVATE LIMITED		IBC under Sec 7		Abhishek Nahta	page:37, 54, 62, 146-155, 166, 168, 208-218, 231 not clear &&& dim pages etc	01-04-2021
1945	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	01-04-2021

1946	710102000072021	BANK OF INDIA VS DIRECTOR OF COMPANY	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions- IBC		Arun Saxena	no index	01-04-2021
1947	710102120062020	SARIKA SOMVANSHI VS R S STONE	COMPANY PETITION IB (IBC)/1788(ND)2018	Sec 60(5)		Deepak Kumar Agarwal	Translated page-14	01-04-2021
1948	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1949	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			ONLY INDEX UPOADED	12-09-2020
1950	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			document Not Upload	12-09-2020
1951	0710120008182018/18	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	IBC under Sec 7			90-118 NEED TO TRANSLATE AND NOT CLEAR	12-11-2020
1952	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1953	0710102008332020/1	AMIT BASIA Vs.	COMPANY PETITION IB (IBC)/408(PB)2020	Section 94(1)			Need to file as IA	01-02-2021
1954	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01-02-2021
1955	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01-02-2021

1956	0710102094972020/2	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4347(PB)2020	Rule 11 of NCLT, 2016			Wrong Document(Petition filed)	01-02-2021
1957	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	01-03-2021
1958	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01-03-2021
1959	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			AFFIDAVIT MISSING	01-03-2021
1960	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	COMPANY PETITION IB (IBC)/294(ND)2020	IBC Under Sec 9			affidavit is before index,true copy sign and stamp missed in some pages,after pg-16 wrong page numbering	01-04-2021
1961	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(P B)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	01-04-2021
1962	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01-04-2021
1963	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	01-04-2021
1964	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01-04-2021
1965	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	01-04-2021

1966	0710102088622020/2	R. TARKESHWAR NARAYAN Vs. PRAVEEN KUMAR AGGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2020	Application under any other provisions- IBC			Wrong Document(Status Report filed)	01-04-2021
1967	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01-04-2021
1968	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			55 56 58 59 60 61-72 98 NOT CLEAR	01-04-2021
1969	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9			document Not Upload	01-04-2021
1970	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01-04-2021
1971	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01-04-2021
1972	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01-04-2021
1973	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	01-04-2021
1974	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	01-04-2021
1975	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	01-05-2021

1976	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/359(2020)	Application under any other provisions			True copy sign and stamp	01-05-2021
1977	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	01-05-2021
1978	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01-05-2021
1979	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	01-05-2021
1980	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	10-12-2020
1981	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:26, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102,	09-02-2020
1982	710102114412020	PARAMOUNT IRON AND STEEL WORKS PRIVATE LIMITED VS PARAMOUNT UNIVERSAL PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Shivam	Account treatment certificate missed, kindly file separate condonation delay application in CA	12-09-2020
1983	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1984	710102119202020	MOUNT AIR SKY ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (1)		Manoj	Wrong case select, No sign in petition, STK 07 missed, 50 rupees e stamp missed in PoA, Company master data missed, Income Tax advance	28/12/2020
1985	710102000092021	1. HIMALAYAN ORGANIC FOOD SPECIALITIES PRIVATE LIMITED VS M/S WORLDS WINDOW TRADING PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)		ASHISH	only index and service uploaded	01-02-2021

1986	710102000182021	MG INFRA WORKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (1)		Madhavi Choudary	Wrong case type select, Memo of parties/Brief synopsis/ list of dates &&& events missed/ No proper pagination.	01-03-2021
1987	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		-	main case not link	22/10/2020
1988	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	14/12/2020
1989	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Restoration Application (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section/No Index/Main case no. kindly merge all document in volume wise and proper index	30/12/2020
1990	710102000682021	ATUL KUMAR VS MRS. PRETTY KUMAR	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/146(ND)2020	DHEERAJ NAIR	Detail cut-108,111 to 113,115 to 117,121,124 to 126/Blur Page-150 to 156,159 to 175,229,220,234,237,272,393 to 404,414,426/Translated	01-05-2021
1991	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	01-01-2021
1992	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	01-03-2021
1993	710102000672021	MRS. PRETTY KUMAR VS MRS. PRETTY KUMAR	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/146(ND)2020	DHEERAJ NAIR	wrong section mention in index/Page cut-95/Blur page-118,133 to 139,142 to 158,212 to 215,217,220,376,409/Translat	01-05-2021
1994	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/581(ND)2020	Abhirup	Merge into one PDF	01-05-2021
1995	710102000752021	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/933(PB)2019	HONEY SATPAL	Application every pages sign miss/Pagination not done in index &&& Application	01-06-2021

1996	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	01-06-2021
1997	710102000832021	VIJENDER SHARMA VS M/S LC INFRA PROJECT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Translated page-119,121	01-06-2021
1998	0710102083052020/4	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020	19(2)			Wrong Document(SBI payment)	01-05-2021
1999	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9			Wrong Documen	01-05-2021
2000	0710102143462019/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	01-05-2021
2001	0710102410362017/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	01-05-2021
2002	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED	COMPANY PETITION IB (IBC)/25(PB)2018	IBC under Sec 7			INDEX NOT SIGNED/TRUE	01-05-2021
2003	0710200410952018/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01-05-2021
2004	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)2020	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	01-06-2021
2005	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01-06-2021

2006	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9			3 rs court fee missed in	01-06-2021
2007	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020	Rule 11 of NCLT			Not found	01-06-2021
2008	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9			Not found	01-06-2021
2009	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			NEED TO IA FILLING	01-06-2021
2010	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			NO INDEX	01-06-2021
2011	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01-06-2021
2012	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	----Sec 252 (3)			Index missed	01-06-2021
2013	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
2014	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	12-08-2020
2015	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			Index missed	12-09-2020

2016	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			Need to file as IA	12-09-2020
2017	0710102091902019/11	NEXTGEN PROCON PRIVATE LIMITED Vs. M/S NTL ELECTRONICS INDIA LIMITED	COMPANY PETITION IB (IBC)/1345(ND)2019	IBC Section 59			true copy sign missing	24/12/2020
2018	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9			need to IA file	29/12/2020
2019	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			Index missed,page numbering not mention in file	29/12/2020
2020	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/1139(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01-02-2021
2021	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01-05-2021
2022	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01-06-2021
2023	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9			file as a petition	01-07-2021
2024	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			Proof of Service	01-07-2021
2025	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01-07-2021

2026	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			INDEX MISSED	01-07-2021
2027	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/531(ND)2020	Sec 252 (1)			service missed to income tax	01-07-2021
2028	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			Need to file as IA	01-07-2021
2029	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01-08-2021
2030	0710102099362020/5	DYNAMIK DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/444(ND)2020	Sec 252 (1)			Wrong Docs.(petition Filed under Restoration)	01-08-2021
2031	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01-08-2021
2032	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	01-09-2021
2033	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions- IBC			Wrong filing file as a application	01-11-2021
2034	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	01-11-2021
2035	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	01-11-2021

2036	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	01-11-2021
2037	710102001372021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Cross Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018	ANJALI SHARMA	7.8.16 not clear page and wrong case type	01-08-2021
2038	710102001742021	DEVENDER LODHA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/177(ND)2019	DIVYA GATTANI	wrong e-filing	01-10-2021
2039	710102001902021	SARIKA SOMVANSHI VS R S STONE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1788(ND)2018	Jatin S Sethi	wrong sections	01-11-2021
2040	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	01-09-2021
2041	710102002012021	ARGENTIUM INTERNATIONAL PRIVATE LIMITED VS UTM ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link	01-11-2021
2042	710102102212020	GSJ ENVO LIMITED VS GOODWILL APARTMENTS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition, kindly annex e receipt of chairperson report	26/10/2020
2043	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11-03-2020
2044	710102105602020	PANKAJ SABHARWAL & ORS. VS SUPERTECH LIMITED & ORS.	Company Petition (Companies Act)	Sec. 213		Nithin	Pages not clear 258,260,261,264 to 274 all affidavits not notarized	11-05-2020
2045	710102110572020	INTEC CAPITAL LIMITED VS SHRI KISHAN JAIN	Company Petition IB (IBC)	Rule 11 of NCLT, 2016,Section 95(1)		Aabhas	please separate rule 11 application	25/11/2020

2046	710102118692020	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		MAREESH	irp detail missed, form 2 missed, petition not sign on every pages, page:54, not clear page:120-126 missed, page 216-217 missed, page	24/12/2020
2047	710102000092021	1. HIMALAYAN ORGANIC FOOD SPECIALITIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		ASHISH	memo of parties missed, stamp paper or affidavit not notarized, 77 page not clear	01-02-2021
2048	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Company Petition (Companies Act)	Sec. 441		Divesh	In index page no. not mentioned, affidavits not notarized, In annexures no page numbering mentioned in continuation, Many pages are	01-07-2021
2049	710102001632021	M/S KAMLA ENTERPRISES VS M/S SHIVSWATI ENTERPRISES PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Tishwarya Tyagi	Claim amount less than one crore	01-09-2021
2050	710102001532021	M/S URMILA R.C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign	01-09-2021
2051	710102115282020	EXXIM HOLDINGS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)	Company Appeal(Companies Act)	SHANTANU KUMAR	Pages missed 8,9,10 pages cut 73,74,129,132,133,134,163,177,178, income tax advance service missed	12-12-2020
2052	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)	Company Appeal(Companies Act)	SHANTANU KUMAR	Pages not clear 22,24,25,221, pages cut 100,101, wrong income tax advance service kindly serve to DCIT cell delhi high court	13/12/2020
2053	710102117882020	SOHANAA INTERNATIONAL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Under Sec 10	Company Petition IB (IBC)	Ashutosh Gupta	Blur page-36,37,38A,40,45 to 49,55,56 to 58	21/12/2020
2054	710102000432021	INDIABULLS HOUSING FINANCE LIMITED VS MOHIT SINGH	Company Petition IB (IBC)	Section 95(1)	Company Petition IB (IBC)	DHEERAJ NAIR	Page misprint-300/Blur page-343 to 345,359,366 to 368/Merge into one PDF	01-05-2021
2055	710102000422021	INDIABULLS HOUSING FINANCE LIMITED VS MOHIT SINGH	Company Petition IB (IBC)	Section 95(1)	Company Petition IB (IBC)	DHEERAJ NAIR	page:5354 not clear and true copy sign missed	01-05-2021

2056	710102001732021	DHEERAJ CHAUDHARY VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)	Company Appeal(Companies Act)	Abhishek	Income tax advance service missed, E- stamp not notarize	01-10-2021
2057	710102001932021	AGRIM CORPORATE SERVICES LIMITED VS SHRISHTI ALLOYS PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CP(AA) Merger and Amalgamation(Companies Act)	RAKESH KUMAR	Original NCLT certified order copy missed / kindly file condonation delay application, Pages wrong arrange 4,5,6 Page missed 49	01-11-2021
2058	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	19/02/2020
2059	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Company Application(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong section , case not link	31/07/2020
2060	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020
2061	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only	29/11/2020
2062	710102112002020	TICKWELL MARKETING & IMPEX PVT. LTD. VS JITESH GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/382(ND)2018	Ashutosh Gupta	proof service missing, due payment main case link wrong	12-01-2020
2063	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents .	18/12/2020
2064	710102000012021	VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/387(ND)2019	Nishi	Wrong Section not match in soft copy	01-01-2021
2065	710102001252021	POOJA BAHRY VS M/S GEE ISPAT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/250(ND)2017	Pooja Bahry	Page 31,32 is cut	01-07-2021

2066	710102000862021	KASHI VISWANATHAN SIVARAMAN VS ANOOP KUMAR SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	Pg-234 not clear/267,268 cut/Pg-216,353-363,283 missed	01-06-2021
2067	710102000912021	SUDHANSHU GUPTA VS SUNIL KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2863(ND)2019	Sudhanshu Gupta	wrong section mentioned in application and technically also chosen wrong section	01-06-2021
2068	710102002112021	RAJINDER WALI VS RAHEJA DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder Wali	main case not link	01-12-2021
2069	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	01-11-2021
2070	710102002042021	VARUN MAHENDRU VS ASSISTANT COMMISSIONER OF INCOME TAX	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/663(ND)2019	Akash Panwar	roc service missing	01-12-2021
2071	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	PRADEEP K MITTAL	section wrong soft copy in index	01-12-2021
2072	710102002072021	IL&FS FINANCIAL SERVICES PVT LTD VS GOLDEN GLOW ESTATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	76-80 not clear page	01-12-2021
2073	710102002462021	UNICON BREEZ VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	NIKSHUBHA SETHI	e-stamp paper missing	01-12-2021
2074	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	01-12-2021
2075	710102104692020	ARCHANA DWIVEDI VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Mohit Singh	16-22,52-54 not clear True copy sing missed every pages	03-11-2020

2076	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	07-12-2020
2077	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention main case number in soft copy	21-12-2020
2078	710102117712020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	21-12-2020
2079	710102000692021	M/S P.S.T. TRADING & COMPONENTS VS EKDANT BUILDTECH PVT.LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HONEY SATPAL	wrong section mention in index/Page not clear-20,21 due payment for rule 48 call 24363846 for more detail	05-01-2021
2080	710102002762021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED	Review Application (IBC)	Application under any other provisions- IBC		RAHUL RAJ MALIK	sign missing	13-01-2021
2081	710102002422021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	12-01-2021
2082	710102002692021	CHETNA PAL VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)		Mohit Singh	e stamp paper missing	13-01-2021
2083	710102114032020	SITA DEVI VS ONE 97 COMMUNICATIONS LIMITED	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	Page not clear-46 to 76,84 to 93,95 to 115,122,135 to 148,155,172,180 to 199,202,206 to 233,266 to 316,328 to 335,347,349 to	08-12-2020
2084	710102114022020	MUKESH SONI VS ONE 97 COMMUNICATIONS LIMITED	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	Page not clear-59,64 to 73 to 93,114 to 152,177,197 to 212,247 to 256,265 to 292,301,552,555,570 to 604,633,642,643,663 to	08-12-2020
2085	710102098892019	R. J. INDUSTRIES VS UNITED FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ABHINAV MEHROTRA	Page not clear-30 to 194/Page no-189 to 191/Master data/Advocate contact no. miss	28-06-2019

2086	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			wrong e filing	23/07/2020
2087	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775(PB)2018	IBC under Sec 7			22 page missing	23/11/2020
2088	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file properly not upload	25/11/2020
2089	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file properly not upload	28/11/2020
2090	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	Sec. 241(1)			WRONG DOCS	14/12/2020
2091	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
2092	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND)2019	IBC Under Sec 9			sign missing	21/12/2020
2093	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2700(ND)2019	IBC Under Sec 9			9 ,11 not clear page estamp paper missing	21/12/2020
2094	0710102105692020/2	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			Pg-60 to 62,92,99,101-104,141,142,176,180 not clear	01-08-2021
2095	0710102165532019/2	ANUMULA SRINIVAS REDDY Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3451(ND)2019	IBC Under Sec 9			Pages not uploaded Properly(rotated)	01-08-2021

2096	0710102412382017/11	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong Document(Progress report filed) need to file as IA	01-08-2021
2097	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			True copy sign missed	01-11-2021
2098	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(IBC)/1135(ND)2020	Sec 25(j)			PROOF OF SERVICE MISSING	01-11-2021
2099	0710102082052019/8	DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1397(PB)2019	IBC under Sec 7			PROOF OF SERVICE MISSING	01-12-2021
2100	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	01-12-2021
2101	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/348(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021
2102	0710102096942020/2	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			only proof of service upload	01-12-2021
2103	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			income tax service missing	01-12-2021
2104	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/469(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021
2105	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021

2106	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
2107	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
2108	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
2109	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
2110	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/504(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01-12-2021
2111	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020	Rule 11 of NCLT			E-STAMP MISSING	01-12-2021
2112	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500(ND)2019	IBC under Sec 7			IB NUMBER NOT MENTION IN DOCUMENT	01-12-2021
2113	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	01-12-2021
2114	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	01-12-2021
2115	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	13/01/2021

2116	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			INDEX MISSING	13/01/2021
2117	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			AFFIDAVIT MISSING	13/01/2021
2118	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILLING	13/01/2021
2119	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/438(ND)2020	Sec 252 (3)			E-STMAP MISSING	13/01/2021
2120	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND)2019	IBC Under Sec 9			NEED TO SIGN EVERY PAGES	13/01/2021
2121	710102112792020	SUNRISE MINING COMPANY PRIVATE LIMITED VS TWENTY FIRST CENTURY WIRE RODS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/737(PB)2018	Prasouk	please submit dd	12-03-2020
2122	710102115972020	B.M ABROL AND SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Prerna	please submit dd	15/12/2020
2123	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	Navjit Singh	wrong efilng	21/12/2020
2124	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	13/01/2021
2125	710102002392021	GAGAN GULATI VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(ND)2020	NIKSHUBHA SETHI	section wrong, please choose 60-5 or any other	01-12-2021

2126	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	13/01/2021
2127	710102002662021	ENGINEERED FACILITY MANAGEMENT SERVICES VS EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	26, 36, 40 not clear page	13/01/2021
2128	710102003202021	ANKUR GUPTA VS LA VEN SAFEWAY TECHNOLOGIES PVT. LTD.	Company Application(Companies Act)	Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/182(ND)2020	Yukti Anand	WRONG SECTION AND MENTION IN INDEX	14/01/2021
2129	710102003302021	AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(PB)2019	SHEKHAR KUMAR	e-stamp paper missing	14/01/2021
2130	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	14/01/2021
2131	710102103722020	NK JAIN & CO VS EMAAR INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Page blur-42,55 to 59,61 to 71,73,77E,80/Sign miss-60A to 60C,72A,72B,76A,76B,77B to 77D,81 to 83,87,88	30/10/2020
2132	710102114302020	HARSH SONI VS EMAAR INDIA LIMITED	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	Cut page-50,51/Page not clear-56 to 94,99,207,234,263,265,333,4 71,512 to 536,539 to 550,556,580,609/Blur page-	12-09-2020
2133	710102114042020	JYOTI SONI VS EMAAR INDIA LIMITED	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	Page not clear-58 to 66,73 to 83,91 to 100,113 to 118,121,122,133 to 139,188 to 191,203,263 to 273,628 to 640,657 to 663/Blur page-143	12-08-2020
2134	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates &&& events missed, Company master data missed, after 57 one page is without serial no. , 2nd	13/01/2021
2135	710102003182021	CD EXPO BUSINESS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		Khushboo	Index Cut 8,11 page cut Stk 7 missed all affidavit notarize date missed 113 page missed, master data missed,income tax missed all pdf pages not	14-01-2021

2136	710102026372020	ANIL KUMAR MITTAL VS SUNDER AGROMILLS PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1175(ND)2019	NIPUN GAUTAM	Section wrong please choose sec 33(1)	28-02-2020
2137	710102029642020	ANIL KOHLI VS SUNDER AGROMILLS PVT LTD	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/48(PB)2017	ABHISHEK	many pages not clear please check every page and upload fresh document	05-03-2020
2138	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	21-10-2020
2139	710102004272021	DEBASHIS NANDA VS SANTOSH AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION (COMPANIES ACT)/452(ND)2017	Debashis	Linked with Wrong main case no.as CP (should be in IB)	16-01-2021
2140	710102003292021	ARVIND GARG VS SAMEER VASUDEVA	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/429(ND)2019	Arvind Garg	due payment other section 66	14-01-2021
2141	710102003702021	ICICI BANK VS SMS PARYAVARAN LIMITED	Cross Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	Deepak Singh	case type wrong 38-58 not clear page	15-01-2021
2142	710102003732021	DEEPIKA FOODS AND RESORTS PRIVATE LIMITED VS PARVIR INFRASTRUCTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/297(ND)2020	VIKAS	12,15 NOT CLEAR PAGE	15-01-2021
2143	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18-02-2020
2144	710102004502021	SURESH CHANDER KAPUR VS MANISH KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1718(PB)2018	Gaurav Joshi	Pg-57,124 to 127,147 not clear/Pg-60 missed/Pg-114,115 cut	16-01-2021
2145	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	16-01-2021

2146	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	15-01-2021
2147	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	15-01-2021
2148	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15-01-2021
2149	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	15-01-2021
2150	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013(ND)2020	Sec 60(5)			Index m	13/01/2021
2151	0710102015482020/1	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/462(ND)2020	IBC Under Sec 9			pg-2,12-14,17,18,20,74 not clear,pg-21,22,24,26,29,31,52,57 cut	13/01/2021
2152	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	13/01/2021
2153	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021
2154	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
2155	0710102031792020/1	SHIVAM ENTERPRISES Vs. M/S GRV KREATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/1131(ND)2020	IBC Under Sec 9			Proof of Service missed	13/01/2021

2156	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	13/01/2021
2157	0710102112762019/8	DINESH SANITARY STORES Vs. M/S VXL REALTORS PVT LTD	COMPANY PETITION IB (IBC)/2000(ND)2019	IBC Under Sec 9			Sign missed on rejoinder,pg-22-24 not clear,Proof of service missed	13/01/2021
2158	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
2159	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
2160	0710102005642020/3	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	COMPANY PETITION IB (IBC)/261(ND)2020	IBC Under Sec 9			No index,No e-stamp,No supporting Affidavit, No service/Pg-1 to 60 missed	14/01/2021
2161	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
2162	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)			INDEX MISSING	14/01/2021
2163	0710102092142020/2	ARJIT AGRO PVT LTD Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/100(PB)2020	Sec. 230-232, Sec 234			SIGN MISSING	14/01/2021
2164	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
2165	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020	Sec 60(5)			43-130 NOT CLEAR	14/01/2021

2166	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	14/01/2021
2167	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9			INDEX MISSING	14/01/2021
2168	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
2169	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
2170	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
2171	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			pg-17 not clear	15/01/2021
2172	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC			Wrong Document (Progress report filed)	15/01/2021
2173	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)			Wrong Document(application filed)	15/01/2021
2174	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			Wrong Document(no vakalatnama)	15/01/2021
2175	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			need to ia filling	15/01/2021

2176	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
2177	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	15/01/2021
2178	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			TRUE COPY SING MISSING	17/01/2021
2179	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			NEED TO IA FILE	18/01/2021
2180	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			need TO IA FILE	18/01/2021
2181	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			only proof of service upload	18/01/2021
2182	0710102107682020/1	MR.PAWAN SETHI & SONS Vs. PCL OIL AND SOLVENTS LTD & SONS.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	13/01/2021
2183	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9			Need to file as IA	14/01/2021
2184	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			Need to file as IA	15/01/2021
2185	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			Need to file as IA	15/01/2021

2186	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			Need to file as IA	15/01/2021
2187	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPRESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020	Application under any other provisions- IBC			Need to file as IA	15/01/2021
2188	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			Application will be file separately and file as IA	15/01/2021
2189	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
2190	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
2191	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			True copy sign and stamp missed	15/01/2021
2192	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			Need to file as IA	15/01/2021
2193	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION(IBC)/1833(PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	15/01/2021
2194	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901(PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	15/01/2021
2195	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			NEED TO IA FILE	15/01/2021

2196	071020000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			NEED IA FILE	15/01/2021
2197	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
2198	710102002942021	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Wrong case type/Jurisdiction in Mumbai/Page not clear-51,55 to 58,66 to 68,71,72,77,84,85,143/Blur page-155 to 446	13-01-2021
2199	710102003292021	ARVIND GARG VS SAMEER VASUDEVA	Interlocutory Application (I.B.C)	Sec 66(1)		Arvind Garg	payment due of section 66	14-01-2021
2200	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18-01-2021
2201	710102005002021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Sajeve Bhushan Deora	Pg-117,118 translation	18-01-2021
2202	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18-01-2021
2203	710102004882021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Sajeve Bhushan Deora	Pg-71 to 73,75 not clear/pg-78 translation	18-01-2021
2204	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	21-10-2020
2205	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02-12-2020

2206	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	18-12-2020
2207	710102000062021	PANKAJ JAIN VS SUHAGNAGAR BUILDCON PRIVATE LIMITED	Company Petition (Companies Act)	Application under any other provisions		MOHD NAZIM KHAN	Wrong section select, Section 248 (8) mentioned in petition and fess missed ,BR /PoA missed with NCLT form 12, Affidavit and e stamp date	01-01-2021
2208	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Please Link with main case/case type wrong/List of dates &&& events / synopsis missed, Kindly server the petition to all	06-01-2021
2209	710102001482021	MACHINO TRANSPORT VS MACHINO FINACE	Company Petition IB (IBC)	Application under any other provisions- IBC		RANJANA ROY GAWAI	Wrong section/Page missing after page no.28/Wrong pagination after page no.124/etc	08-01-2021
2210	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS JANKI JEWELLERS PRIVAT LIMITED	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	, stk 07 missed, supporting affidavit missed, income tax advance service missed, article of association missed, Company master data missed.	08-01-2021
2211	710102002782021	MIRAZ SECURITAS PRIVATE LIMITED VS MIRAZ SECURITAS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		ANAND	Section 242,244 mentioned in petition and fees missed, List of dates /synopsis missed, e stamp missed, In moa &&& AoA	13-01-2021
2212	710102003122021	M/S SANMATI AGRIZONE PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Praveen Mahajan	Pages not clear 61,65,64,71,72,73 to 83,85 to 89,103,105,111,114,115,116, 117,119,120,123 to 145,148 to 156	14-01-2021
2213	710102003132021	CD SHIPPING SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		Khushboo	NCLT Heading missed in cover page, Pages cut 12,13,14,54 pages not clear 51,62,63,64,84,95 to 98 STK 07 Missed, Page 101 Blank, In	14-01-2021
2214	710102003372021	EXA POWERFLOW INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS DELHI & HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		ADITYA KUMAR PANDEY	Company master data missed, Valuation report missed, pages not clear 241, 334,342,405 to 413,434,447 to 452,473, Page repeated	14-01-2021
2215	710102003072021	KCS SOLAR POWER PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS	Company Appeal(Companies Act)	Sec 252 (1)		Khushboo	NCLT Heading missed in cover page, No sign in every pages of petition, Pages cut 12,69,105, STK 07 missed, in affidavits dates not show,	14-01-2021

2216	710102003172021	RAJEEV BEHL VS S.S CON- BUILD PVT. LTD & ORS	Contempt Petition(Companies Act)	Sec 425		Ankit Singh	Synopsis, list of dates &&& events missed, kindly serve the petition to all respondents	14-01-2021
2217	710102004402021	AANJENE BALI VS SMT. ASHA BALI	Intervention Petition(Companies Act)	Rule 11 of NCLT		SHARAD	Memo of parties/ List of dates &&& events Missed, Pages not clear 19,37, Vakaltnama missed, no pagination of proof of service	16-01-2021
2218	710102004732021	DAWAR BUILDERS PRIVATE LIMITED VS SMT. ASHA BALI	Company Appeal(Companies Act)	Sec 252 (3)		VIJAY	Proof of service not mentioned in index	18-01-2021
2219	710102100402020	RABINDRA KUMAR MINTRI VS AJAY SOOD	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/923(PB)2018	APOORV AGARWAL	E-stamp missed, pg-140 to 145, 218 to 224, not clear Please index for 2nd volume	18/09/2020
2220	710102115052020	ASSISTANT PROVIDENT FUND COMMISSIONER VS NISHANT GAURAV GUPTA LIQUIDATOR OF SHREEDHAR MILKFOODS LIMITED	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/625(PB)2018	Manish Dhir	case type wrong please choose company appeal in IBC for sec 42,e stamp paper missed	12-11-2020
2221	710102115562020	ANUBHA GUPTA VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Aniket Bhattacharyya	e-stamp missed	14/12/2020
2222	710102001992021	AXIS BANK LTD. VS EUROTAS INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/3095(ND)2019	Aditi Mittal	Due payment for the section 22(2) Please delete previous documents you can write read with other section	01-11-2021
2223	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
2224	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
2225	710102005392021	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	e-stamp missed	19/01/2021

2226	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	19/01/2021
2227	710102005252021	SANTAR PAL SINGH VS M/S GRANITE GATE PROPERTIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	N K Mishra	true copy missed	19/01/2021
2228	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	15/01/2021
2229	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20/01/2021
2230	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20/01/2021
2231	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12-01-2021
2232	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13-01-2021
2233	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16-01-2021
2234	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			E-STAMP	16/01/2021
2235	0710102112122019/8	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	16/01/2021

2236	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665(PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
2237	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
2238	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
2239	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
2240	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
2241	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	18/01/2021
2242	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/377(ND)2020	IBC Under Sec 9			e-stamp missed/Pg-44,45 not clear	18/01/2021
2243	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION(IBC)/958(ND)2020	Sec 54(1)			Proof of Service	18/01/2021
2244	0710102021842020/1	FINANCIAL WORLD INDIA PRIVATE LIMITED Vs. KHUSI BUILDING SOLUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/568(ND)2020	IBC under Sec 7			pg-20,25 blur,pg-35,37,45,47,54,56,63 not clear,pg-69 translate true copy sign and stamp missed in some pages	18/01/2021
2245	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021

2246	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
2247	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021
2248	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index missed	18/01/2021
2249	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)			INDEX MISSING	18/01/2021
2250	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
2251	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33			True copy sign and stamp missed	18/01/2021
2252	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/01/2021
2253	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)			ONLY PROOF OF SERVICE	18/01/2021
2254	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			Wrong document	18/01/2021
2255	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSING	18/01/2021

2256	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	18/01/2021
2257	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
2258	0710102016252018/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			e-stamp missed	19/01/2021
2259	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			PAGE 11-13 NOT CLEAN	19/01/2021
2260	0710102087092020/10	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
2261	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
2262	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2019	Sec 60(5)			NEED TO IA FILE	19/01/2021
2263	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
2264	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
2265	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020	Sec 252 (3)			income tax service missing	19/01/2021

2266	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	19/01/2021
2267	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
2268	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
2269	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
2270	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	Sec 252 (1)			SERVICE MISSING	19/01/2021
2271	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION(IBC)/2801(PB)2019	Sec 60(5)			PROOF OF SERVICE MISSING	19/01/2021
2272	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2020	IBC Under Sec 9			PAGE 8 TYPE COPY	19/01/2021
2273	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			NEED TO IA FILE	20/01/2021
2274	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337()2021	Sec. 12A			NEED TO IA FILE	20/01/2021
2275	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021

2276	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7			NEED TO IA FILE	20/01/2021
2277	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			NEED TO IA FILE	20/01/2021
2278	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			NEED TO IA FILE	20/01/2021
2279	0710102075392019/12	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	COMPANY PETITION IB (IBC)/894(ND)2019	IBC Under Sec 9			71 73 NOT CLEAR	20/01/2021
2280	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			AFFIDAVIT MISSING	20/01/2021
2281	0710102083652020/1	RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/70(ND)2020	Sec. 230-232 - Second Motion			NEED TO SAPERATE FILLING	20/01/2021
2282	0710102091752020/1	SACHIN GUPTA Vs. UNION OF INDIA	COMPANY APPEAL (COMPANIES ACT)/514(ND)2020	Sec 252 (1)			NEED TO SAPERATE FILLING	20/01/2021
2283	0710102107202020/2	MR. KULDEEP KUMAR Vs. FAIRWOOD INFRA& SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	20/01/2021
2284	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			AFFIDAVIT MISSING	20/01/2021
2285	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			INDEX MISSING	20/01/2021

2286	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
2287	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
2288	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021
2289	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			not found	20/01/2021
2290	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
2291	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO PETITION FILE	20/01/2021
2292	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			NO INDEX	20/01/2021
2293	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			not found	20/01/2021
2294	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9			e-stamp missing	21/01/2021
2295	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	09-06-2020

2296	710102114312020	MURARI LAL SONI VS ELLY REALCON PRIVATE LIMITED	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	brief of synopsis not sign, list date and events missed, page 61-65, 67, 69, 71-76, 80, 82-85, 100, 102, 127-129, 587, 594, 641, etc page not clear	12-09-2020
2297	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf	28/12/2020
2298	710102119342020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Rule 11 of NCLT,Sec 252 (1)		SARVESH	71 to 74,89,92,94,111, 114,116 Pages cut 158 to 161 not clear	28/12/2020
2299	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:32-34, 234-235 missed, page35-36, 41-44, 46, 47, 49, 55-59, 61-64, 67-70, 78, 81, 103-107, 173, 185, 188, 195 etc page not clear	26/12/2020
2300	710102000822021	ALCATEL-LUCENT INDIA LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		DHEERAJ NAIR	Kindly annex e filing receipt of chairperson report	01-06-2021
2301	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	, Pages not clear 31,32,33,45 pages cut 57,74,86, income tax advance service missed, index missed, annexures not upload in sequence, kindly	01-09-2021
2302	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare &&& court fees miss	13/01/2021
2303	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare &&& court fees miss	14/01/2021
2304	710102004312021	M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		Dhaval Deshpande	Wrong section choose/Blur Page-19 to 23	16/01/2021
2305	710102004122021	EPL LIMITED VS VLCC PERSONAL CARE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Tushar	Blur page-75 to 78,80,82,84,86,88,90,92,94,96,98,100,102,104,106,108,110,112,116,118,120,122,124 to	15/01/2021

2306	710102004732021	DAWAR BUILDERS PRIVATE LIMITED VS VLCC PERSONAL CARE LIMITED	Company Appeal(Companies Act)	Sec 252 (3)		VIJAY	index missed in volume II	18/01/2021
2307	710102004512021	INTEC CAPITAL LIMITED VS RATCHET LABORATORIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	Page not clear-90 to 96,117,131,132,158	16/01/2021
2308	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount less than 1 Cr	19/01/2021
2309	710102005412021	G K CRYSTAL HOMES VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Manish Jha	Affidavit back date stamp	20/01/2021
2310	710102005472021	KKGA CONSULTANCY PVT LTD VS MACHINO FINANCE	Company Petition (Companies Act)	Sec 252 (3)		ASHISH	wrong section, list of date missed and brief synopsis not Mention in index, stk 7, Moa and AoA &&&; proof of service not	20/01/2021
2311	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare &&&; court fees missing	18/01/2021
2312	710102004952021	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Proof of service	18/01/2021
2313	710102004942021	INDIABULLS HOUSING FINANCE LTD. VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		DHEERAJ NAIR	Advocate welfare &&&; court fees miss/Page missing no-233 to 240/IRP Certificate miss	18/01/2021
2314	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	All pages blank No data	18/01/2021
2315	710102005032021	M/S OMAX AUTOS LIMITED VS M/S HEMA AUTOMOTIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		PRAYAS ANEJA	Blur page-1148 to 1164	19/01/2021

2316	710102005992021	SPICEJET LTD. VS AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		VARUN K CHOPRA	Page not clear-34 to 39,43 to 57,67,98,99,108/wrong form-109 to 121	21/01/2021
2317	710102005162021	JBF PETROCHEMICALS LIMITED VS M/S. KIRLOS KAR CHILLERS PVT. LTD.	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SHIKHIL	Advocate welfare &&& court fees miss	19/01/2021
2318	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc	21/01/2021
2319	710102081652020	RABINDRA KUMAR MINTRI VS AJAY SOOD	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/923(PB)2018	APOORV AGARWAL	e-stamp missed	08-08-2020
2320	710102093482020	CATALYST TRUSTEESHIP LIMITED VS RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1392(ND)2019	Jatin S Sethi	document Not Upload	29/09/2020
2321	710102105292020	ICICI BANK LTD VS RAKESH KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/997(ND)2019	ADVOCATE GAUTAM SINGHAL	Page not clear-25,32 to 34,36 to 39,65,66/Advocate welfare &&& court fees miss	11-04-2020
2322	710102113802020	DEEPAK MAINI VS AMUL GABRANI	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1064(PB)2018	APOORV AGARWAL	E-stamp missed	12-07-2020
2323	710102115612020	KRISHAN VRIND JAIN VS MAHESH KUMAR SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/408(ND)2018	SANDEEP	pg-167,,188,,,209-211,219,not clear, pg-193 missed, Need upload proof of service of all respondent	14/12/2020
2324	710102000902021	GDR HOMESTLES PRIVATE LIMITED & ORS VS MR ALOK KUMAR AGARWAL (LIQUIDATOR)	Company Application(Companies Act)	Rule 11 of NCLT		Ashutosh Gupta	Please Link with main case	01-06-2021
2325	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	01-07-2021

2326	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01-08-2021
2327	710102001182021	GANGA RAM AGARWAL VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	aditya gauri	document Not Upload	01-07-2021
2328	710102001122021	DEEPIKA BHUGRA PRASAD VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/889(ND)2019	Prateek Kushwaha	document Not Upload	01-07-2021
2329	710102001802021	NITIN JAIN VS PRIYANKA CHAHAL & ANR.	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2095(ND)2019	Mrinali	document Not Upload	01-11-2021
2330	710102004172021	SUMIT SHUKLA VS SANTOSH AGGARWAL	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/1125(ND)2019	DIVYA JAGGA	due payment section other	15/01/2021
2331	710102003892021	REETESH KUMAR AGARWAL VS NANDINI CHAUDHRY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2728(ND)2019	REETESH KUMAR AGARWAL	Pg- 49 hindi Pg-50,51,70not clear , 59,61,63,65 74,89 ,90 ,92,94 cut cut and noy clear Please proper mention type copy after that page	15/01/2021
2332	710102003742021	ULRATECH CEMENT LTD. VS SKC INFRATECH PVT. LTD.	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3450(ND)2019	Deepa	MAIN CASE NOT LINK /Memo of party/Brief of Synopsis /List of date events/Every pages sign	15/01/2021
2333	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
2334	710102005232021	MANJIT SINGH CHOWHAN VS RAHEJA DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2009(PB)2019	Sagar	E-stamp missed	19/01/2021
2335	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	19/01/2021

2336	710102005112021	ARSH SAHITYA PRACHAR TRUST VS M/S. VSR INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2204(ND)2019	lakshay sawhney	section wrong Please choose technical rule-11	19/01/2021
2337	710102005652021	JOGINDER SINGH LATHER VS PRABHU SHANTI REAL ESTATE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/477(PB)2017	Sumesh	affidavit back date	20/01/2021
2338	710102005712021	IDBI BANK LIMITED VS MR. NILESH SHARMA RESOLUTION PROFESSIONAL OF M/S TODAY HOMES & INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	ADVOCATE GAUTAM SINGHAL	34,36,42-44 not clear page	20/01/2021
2339	710102006142021	PUNJAB NATIONAL BANK VS SH. RAKESH SINGALA	Interlocutory Application (I.B.C)	Section 74	COMPANY PETITION IB (IBC)/985(ND)2018	SANJEEV PANDA	21 not clear page and e-stamp paper uttar pardesh 100 rupees due payment other section	21/01/2021
2340	710102005672021	SUSHMITA DEY VS C & C CONSTRUCTION LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1367(PB)2018	Himanshu Chaubey	Need upload proof of service of all respondent	20/01/2021
2341	710102005692021	ASHOK KRIPLANI VS EXCLUSIFE INC	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	WRONG SECTION AND DUE PAYMENT OTHER SECTION	20/01/2021
2342	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	section wrong and e-stamp paper missing sign missing	20/01/2021
2343	710102005842021	RANJAN CHAKRABORTI VS M/S. NOVEX PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/623(ND)2018	Ranjan	17 not clear page e-stamp paper missing	20/01/2021
2344	710102005872021	NUVOCO VISTAS CORPORATION LIMITED VS N. S. CONCRETES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1474(ND)2019	Shiv Kumar Pandey	stamp paper missing	21/01/2021
2345	710102005932021	BHAYANA LEATHERS INDUSTRIES VS SHALU KHANNA	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1700(ND)2018	VIVEK	sign missing	21/01/2021

2346	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/255(ND)2020			Wrong file upload in rejoinder corner	21/01/2021
2347	0710102008052020/4	RELIANCE HOME FINANCE LIMITED Vs. WORLDS WINDOW IMPEX (INDIA) PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/443(ND)2020			sign missed on reply,translate pg-11-227	21/01/2021
2348	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020			E stamp paper and affidavit missed	21/01/2021
2349	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1717(ND)2019			Index missed	21/01/2021
2350	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019			Court fee and welfare missed	21/01/2021
2351	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED DIRECTOR]	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020			Stamp paper not notrized	21/01/2021
2352	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019			Welfare missed of Rs15	21/01/2021
2353	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2020			Index missed and page numbering not mention	21/01/2021
2354	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION(COMPANIES ACT)/107(ND)2019			True copy sign and stamp missed	21/01/2021
2355	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3436(ND)2019			Need to file as IA	21/01/2021

2356	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018			sign missed of advocate in index	21/01/2021
2357	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
2358	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
2359	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
2360	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	21/01/2021
2361	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	21/01/2021
2362	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	22/01/2021
2363	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019			need to ia file	24/01/2021
2364	0710102111632020/1	PRABHAT RANJAN JHA Vs. SIDHANT SHARMA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5288(ND)2020			9-19 54 55 NOT CLEAR	23/01/2021
2365	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	23/01/2021

2366	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
2367	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
2368	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB)2019			NEED TO IA FILE	24/01/2021
2369	710102002522021	CHANCHAL DUA VS MANISH KUMAR GUPTA	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/659(PB)2016	ABHISHEK	Due payment for 47A	01-12-2021
2370	710102005462021	M/S LUDHIANA LUBRICANTS VS GODAWRI MOTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/500(ND)2020	Prateek	DATE MISSED AN AFFIDAVIT	20/01/2021
2371	710102005572021	M/S GUPTA JI ELECTRIC COMPANY VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2019	Ritesh Agrawal	sign missed on application,pg-51-57,132,134 not clear,upload only one file	20/01/2021
2372	710102005492021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/694(PB)2018	aaryan sharma	In index it is mention Rule 11 and due payment other section	20/01/2021
2373	710102005522021	ASHOK KUMAR DEWAN VS JAWAHAR SINGH SAROHA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2013(ND)2019	ABHISHEK	due payment other section	20/01/2021
2374	710102005172021	SANTOSH SHARMA VS KEWAL KRISHAN KUMAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1388(ND)2018	ABHISHEK	due payment other section	19/01/2021
2375	710102006322021	RAKESH KUMAR GUPTA VS ACE INFRACITY DEVELOPERS PVT LIMITED	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2582(ND)2019	ABHISHEK	due payment other section	22/01/2021

2376	710102006302021	AF CONSULT INDIA PVT LTD VS SIKKIM HYDRO POWER VENTURES LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1635(ND)2018	Arav Kapoor	SIGN MISSING AND E-STAMP PAPER MISSING CASE TYPE WRON	22/01/2021
2377	710102005922021	SUBODH DALAL VS SHALU KHANNA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016,Sec 60(5)	COMPANY PETITION IB (IBC)/1700(ND)2018	VIVEK	sign missing and e-stamp paper missing	21/01/2021
2378	710102006292021	BENNETT VS MR. JITESH GUPTA RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Kumar Sudeep	E -STAMP PAPER MISSING	22/01/2021
2379	710102005942021	UNIAIRE PRIVATE LIMITED VS SHALU KHANNA	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1700(ND)2018	VIVEK	sign missing and e-stamp missing	21/01/2021
2380	710102005982021	DR. NAVAL KUMAR VERMA VS SHALU KHANNA	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1700(ND)2018	VIVEK	sign missing and e-stamp missing	21/01/2021
2381	710102006062021	LOANCORE SERVICING SOLUTIONS PVT. LTD. VS RELIGARE ENTERPRISES LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/320(ND)2019	Sandeep Devashish Das	Company petition is mentioned as Appeal in Application	21/01/2021
2382	710102006372021	SHIKHA JAIN VS ZICO ENVIRONMENTAL SOLUTIONS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	NISHANT	section wrong	22/01/2021
2383	710102006272021	M/S. BIPIN INDUSTRIES PVT. LTD. VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	THS THE LAW FIRM	57-58 81 not cler page and sign missing	22/01/2021
2384	710102006402021	HARBAKSH SINGH VS RG RESIDENCY PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3135(PB)2019	NITIN KUMAR KAUSHIK	9-13 NOT CLEAR PAGE	22/01/2021
2385	710102006282021	SHAKUN SOCKET INDUSTRIES PVT. LTD. VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/216(ND)2020	Dhruv	section wrong in soft copy	22/01/2021

2386	710102006732021	M/S MADHU BHASKAR VS M/S ISHWAR INDUSTRIES LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/43(ND)2008	MOHD	petitioner mobile number is wrong	23/01/2021
2387	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86.115,116,135 not clear page	21/01/2021
2388	710102006082021	SANDEEP GEOL VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1527(PB)2018	ABHISHEK	section wrong	21/01/2021
2389	710102006102021	KASHI VISWANATHAN SIVARAMAN VS PARAMJIT GANDHI & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	Prateek Kushwaha	31 not clear page and due payment other section	21/01/2021
2390	710102006812021	VINEET AGGARWAL VS PALM DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	Pg. no. 21-32 are not clear	23/01/2021
2391	710102006572021	DEEP ELECTROPLTERS VS MADVAK ENGINEERING INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/340(ND)2020	Gursat	wrong section	22/01/2021
2392	710102006852021	RANJAN CHAKRABORTI VS M/S. NOVEX PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/623(ND)2018	Ranjan	Pg no. 15 is not clear	24/01/2021
2393	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	22/01/2021
2394	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare &&& Court fees miss	20/01/2021
2395	710102005972021	VISHAL AGARWAL VS THREE C HOMES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Navin	sign missing and case type wrong and due payment othe section	21/01/2021

2396	710102006382021	ASHUTOSH GUPTA VS MODERN PLANNERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)		Vaibhav	Section 244 mentioned in petition and fees missed, page 117 wrong arrange, pages not clear 201,202, master index missed in firs volume	21/01/2021
2397	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRATECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare &&& Court fees miss/etc	21/01/2021
2398	710102006582021	AMALGA EDUCRAFT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		PRASHANTH	Volume not in sequence, Power of attorney missed with NCLT form 12, AoA missed, Stk 07 missed, income tax advance service missed, Page	22/01/2021
2399	710102006622021	VJ INFRATECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES AND ANR	Company Appeal(Companies Act)	Sec 252 (1)		AVTAAR	27,28,35,53,61,62, page not clear second volume index separately or true copy &&& sign missed	21/01/2021
2400	710102006632021	INSTITUTE OF HIMALAYAN ENVIRONMENTAL RESEARCH AND EDUCATION (INHERE) VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Company Petition IB (IBC)	IBC Under Sec 9		ISHAN BISHT	Claim amount less than 1 Cr/Blur Page-39,52,61 to 68	22/01/2021
2401	710102033102020	BIZLIFE PROPERTY BUYERS WELFARE ASSOCIATION VS M/S HSL SOFTWARE PRIVATE LIMITED &ANR.	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	Blur Page-355/Sign miss Page no-454/Page not clear-476,489,798,1001,1182,1225, 2186,2421,2453,2611 to 2616,2691,2700,2702 to	16/03/2020
2402	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Brief Synopsis Missing	21/01/2021
2403	710102006392021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	list of date of events breief synopsis	22/01/2021
2404	710102006962021	SIEMENS FINANCIAL SERVICES PVT. LTD VS RAKESH SAXENA (PERSONAL GUARANTOR AND EX-DIRECTOR OF DURHA VITRAK PRIVATE LIMITED)	Company Petition IB (IBC)	Section 95(1)		ASHWINI	Blur page-86,87	25/01/2021
2405	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to	23/01/2021

2406	710102006952021	SIEMENS FINANCIAL SERVICES PVT. LTD VS POOJA MALHOTRA (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)	Company Petition IB (IBC)	Section 95(1)		ASHWINI	Cut line page no-35,36,39,40,43,45	25/01/2021
2407	710102006932021	SIEMENS FINANCIAL SERVICES PVT. LTD VS VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)	Company Petition IB (IBC)	Section 95(1)		ASHWINI	Cut line page no-39,43,45	25/01/2021
2408	710102007082021	FANKAAR INTERIORS PVT. LTD. VS MAHAMAYA INFRASTRUCTURE PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		RAJAT JOSEPH	Page not clear-26 to 30,56,57,59,64,65,969,8 to 108	25/01/2021
2409	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)			Nishi	Main case not link	17/07/2020
2410	710102118502020	BHIIM SAIN GOYAL VS MYNTRA DESIGN PRIVAE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2516(ND)2019	PARMOD	Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal us	23/12/2020
2411	710102001712021	AMIT PALIWAL AND ORS. VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/2187(ND)2019	MAREESH	79,113,120,122,127,129-132 not clear page	01-10-2021
2412	710102002442021	RP SUNIL KUMAR AGRAWAL VS RAMESH RAO	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1896(ND)2019	SUNIL KUMAR AGRAWAL	" Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please	01-12-2021
2413	710102003162021	Y K AGRAWAL VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec. 45 (1),Sec 66(1)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	e-stamp paper Rs. 100	14/01/2021
2414	710102003862021	M/S ILPEA PARAMOUNT LTD VS M/S ILPEA PARAMOUNT LTD	Company Application(Companies Act)	Sec 60(5)	COMPANY PETITION (COMPANIES ACT)/21(ND)2014	aaryan sharma	Page Not clear--17,18,19	15/01/2021
2415	710102003752021	RAMIT RASTOGI VS M/S ILPEA PARAMOUNT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/210(ND)2017	MANSUMYER SINGH	stamp paper missed.	15/01/2021

2416	710102006232021	RAVI BANSAL VS M/S ILPEA PARAMOUNT LTD	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/1164(ND)2019	Ravi	43,47,116,209-211,218-221,305-306	22/01/2021
2417	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Sec 30		AMIT	WRONG SECTION	21/01/2021
2418	710102006482021	K.C. SHARMA VS SUKU CONTROLS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/729(ND)2020	ANUP KUMAR	section wrong	22/01/2021
2419	710102006882021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Cross Appeal (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1007(ND)2018	ANJALI SHARMA	case type wrong pls coorrect case type in IA	25/01/2021
2420	710102007092021	POONAM GUPTA VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	25/01/2021
2421	710102006412021	NAVNEET KUMAR GUPTA VS EMERALD LANDDS(INDIA)PVT.LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1466(ND)2019	Chandhiok&mahajan	e-stamp missing	22/01/2021
2422	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/263(PB)2018	Shivank Pratap Singh	sign missing and section wrong	25/01/2021
2423	710102006542021	THREE C INFRATECH PVT LTD VS AMARJIT SINGH CHATHA	Company Application(Companies Act)	Sec 12(2)	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	Abhay Gupta	24 not clear page section wrong	22/01/2021
2424	710102006722021	DINESH SANITARY STORES VS M/S VXL REALTORS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/2000(ND)2019	Ritesh Agrawal	sign on application and service is missing and please mention rule 11 proper	23/01/2021
2425	710102006522021	PANKAJ NARANG VS NEWTECH LA PALACIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	e-stamp paper missing	22/01/2021

2426	710102006462021	MRS. CHHAMA JAIN VS MIST DIRECT SALES PRIVAET LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1771(ND)2019	LOKESH	section wrong	22/01/2021
2427	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	23/01/2021
2428	710102006532021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	" Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please	22/01/2021
2429	710102006452021	M/S A B EDUVENTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Application under any other provisions- IBC	COMPANY APPEAL(COMPANIE S ACT)/949(ND)2019	SANJEEV KUMAR KATARIA	sign missing and wrong section	22/01/2021
2430	710102006552021	NILESH SHARMA VS PRAMOD GOEL	Interlocutory Application (I.B.C)	Application under any other provisions	COMPANY PETITION IB (IBC)/1771(ND)2018	MILAN	sign missing and estamp paper missing	22/01/2021
2431	710102006472021	ASHISH SINGH VS NEHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2970(ND)2019	Swarnika Agarwal	section wrong	22/01/2021
2432	710102006902021	MANSIJ ARYA VS NEHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1340(ND)2018	MANSIJ ARYA	2,33 not clear page	25/01/2021
2433	710102006432021	DEVENDRA LODHA VS NEHA JAIN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/177(ND)2019	DEVENDRA KUMAR	23-45 not clear page	22/01/2021
2434	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	WRONG STAMP PAPER 10RS	27/01/2021
2435	710102007122021	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2144(ND)2019	ANAND	E Stamp Paper Missing Etc	25/01/2021

2436	710102007262021	DEBASHIS NANDA VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/558(ND)2019	Debashis	Main Case No Wrong in Soft Copy	27/01/2021
2437	710102007112021	CLASSIC CAPS C/O ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Sec 12(2)	COMPANY PETITION IB (IBC)/2144(ND)2019	ANAND	PAGES 34-37 NOT CLEAR	25/01/2021
2438	710102007142021	ANIL SYAL VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/589(PB)2020	ANVEESH	STAMP PAPER UP 100 RS	25/01/2021
2439	710102007332021	MR SAMUDRALA VENKATA RAMANA VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	10 Welfare Missing In Vakalatanama	27/01/2021
2440	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	25/01/2021
2441	710102007002021	HIND TERMINALS PRIVATE LIMITED VS SATKAR LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/852(ND)2020	VISHAKHA	Wrong Section Mention in Soft Copy Technically Choose Rule 11 But in Soft Copy Wrote Rule 15	25/01/2021
2442	710102071432020	DE NORA INDIA LIMITED VS MR. KULDEEP VERMA LIQUIDATOR IN THE LIQUIDATION PROCESS OF HINDUSTAN PAPER CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/418(ND)2018	AJAY BHARGAV	case type wrong	16-07-2020
2443	710102092662020	SANDEEP GOEL VS M/S. ARINIT'S SALES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/728(ND)2018	RISHABH TRIPATHI	Due payment other section 43,45,49 and call us 24363846 regarding section	26-09-2020
2444	710102115402020	SANDEEP GOEL RESOLUTION PROFESSIONAL VS ONE WORLD TRAVEL SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP	Section wrong please mention correct section in soft copy Please choose technically sec 33 from basic detail	12-12-2020
2445	710102114732020	SH. NIRAJ JHA VS SH. RAJIV MALIK	Company Appeal (IBC)	Sec 42		Monika Katyal	main case not link, brief of synopsis missed, list date of events missed, every pages sign missed on application, 100rs stamp paper missed,	10-12-2020

2446	710102118752020	VIJAY KUMAR VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Nishi	Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please call us	24-12-2020
2447	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	24-12-2020
2448	710102119672020	ICICI BANK LIMITED VS MR ALOK KUMAR AGARWAL (LIQUIDATOR)	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/816(PB)2018	ADVOCATE GAUTAM SINGHAL	Blur Page-19,22, 55 not clear	29-12-2020
2449	710102002872021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	SHAMBO NANDY	income tax service missing	13-01-2021
2450	710102003092021	PARAMOUNT IRON AND STEEL WORKS PRIVATE LIMITED VS PARAMOUNT UNIVERSAL PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/122(ND)2019	Shivam	back date affidavit	14-01-2021
2451	710102004172021	SUMIT SHUKLA VS SANTOSH AGGARWAL	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/1125(ND)2019	DIVYA JAGGA	due payment section other	15-01-2021
2452	710102004482021	JITESH GUPTA VS REGISTRAR OF COMPANIES (NCT DELHI)	Company Application(Companies Act)	Rule 11 of NCLT		NEERAJ	Main case not link and not mention in soft copy	16-01-2021
2453	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DELHI)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	15-01-2021
2454	710102003862021	M/S ILPEA PARAMOUNT LTD VS M/S ILPEA PARAMOUNT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/21(ND)2014	aaryan sharma	Page Not clear--17,18,19 main case number wrong	15-01-2021
2455	710102004872021	SHRUTI JAYANT GOKHALE VS GAURAV HOTA	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/349(PB)2018	Aman	wrong section linked wrong case please check your case IB or CP	18-01-2021

2456	710102005552021	SANTOSH SHARMA VS GAURAV HOTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1388(ND)2018	HARKESH	Wrong section please check	20-01-2021
2457	710102005442021	MS.ANJALI VS EDUJOIN TRAINING FOUNDATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/130(ND)2020	Aparna	e stamp missed	20-01-2021
2458	710102005422021	M/S PEPPER CRAFT VS THEME EXPORT PVT LTD	Cross Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/323(ND)2019	Satakshi	Blur Page-79/Wrong section	20-01-2021
2459	710102006002021	AMAIRA INTERNATIONAL PRIVATE LIMITED VS ANURUTAN TEXTILES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/782(ND)2020	SONALI KARWASRA JOON	section wrong please match section technical and soft copy	21-01-2021
2460	710102005822021	MS. MINNI KATARIYA VS MR. SRINIVASAN SIVANANDAM	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/3353(ND)2019	Mani Gupta	Wrong section	20-01-2021
2461	710102006142021	PUNJAB NATIONAL BANK VS SH. RAKESH SINGALA	Interlocutory Application (I.B.C)	Section 74	COMPANY PETITION IB (IBC)/985(ND)2018	SANJEEV PANDA	due payment other section	21-01-2021
2462	710102005202021	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	Mayank Wadhwa	need to VOL NOT BREAK and stamp paper not valid for Haryana of 10 rps please above 50 rps	19-01-2021
2463	710102007212021	CHANDRA PRAKASH VS DIGNITY BUILDCON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1689(ND)2018	Chandhiok&mahajan	page numbering missed in memo of parties and synopsis,stamp paper missed	26-01-2021
2464	710102007162021	PIYUSH MOONA (IMPLEMENTATION AGENCY OF RESOLUTION PLAN) VS SPICEJET MERCHANDISE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/432(ND)2017	Sagar Bansal	Main case number in file not match with linked case	26-01-2021
2465	710102007182021	VEENA KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	income tax service and roc service missing	26-01-2021

2466	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIE S ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	26-01-2021
2467	710102007412021	NAVNEET KUMAR GUPTA VS EMERALD LANDS (INDIA) PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1466(ND)2019	Chandhiok&mahajan	Pagination Not Done	27-01-2021
2468	710102007392021	M/S.SUPERIOR INDUSTRIES LTD. VS PUNJAB NATIONAL (INTERNATIONAL) BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1032(ND)2018	Ravi Krishan Chandna	Main Case No Wrong	27-01-2021
2469	710102007512021	RAM BHAVAN AND OTHERS VS UTTAM STRIPS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/137(ND)2018	Kumari Rashmi	ESTAMP PAPER MISSING	27-01-2021
2470	710102007362021	MRS. SHELZA DEEPAK CHOUDHARY VS MR. UDAYRAJ PATWARDHAN RP OF CORPORATE DEBTOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/737(PB)2018	Khushboo Shah	ESTAMP PAPER AND AFFIDAVIT MISSING	27-01-2021
2471	710102007542021	RAM CHANDER DAHIYA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/456(ND)2018	sahil garg	SIGN MISSING AND TRUE COPY MISSING section not mantion in soft copy	28-01-2021
2472	710102007492021	TEJAS CONTRUCTIONS AND INFRASTRUCTURE PRIVATE LIMITED VS UTTAM INDUSTRIAL ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/893(ND)2019	VIJAY SINGH	E-STAMP PAPER MISSING	27-01-2021
2473	710102007432021	BANK OF INDIA VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/441(PB)2018	MOHD	e stamp missing	27-01-2021
2474	710102007562021	RAKESH CHUGH VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/456(ND)2018	sahil garg	sign missing and true missing and section not mantion in soft copy	28-01-2021
2475	710102007552021	RAJ BALA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/456(ND)2018	sahil garg	sign missing and true missing and section not mantion in soft copy	28-01-2021

2476	710102007522021	DYNAMIC TEXTBOOKS PRINTERS PVT. LTD VS MINISTRY OF CORPORATE AFFAIRS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2223(ND)2019	Akshay Joshi	13-20 not clear page and section wrong	27-01-2021
2477	710102007252021	KIRAN CHOPRA VS ARVIND CHOPRA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/64(PB)2019	VARUN KATHURIA	33-36 not clear page	27-01-2021
2478	710102007062021	PALLAVI JOSHI BAKHRU VS UNIVERSAL BUILDWEL PVT LTD	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/456(ND)2018	Sanjay Bhatt	Please choose sec 30 technically	25-01-2021
2479	710102007572021	RAVINDER SHARMA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/456(ND)2018	sahil garg	sign missing on application and true copy missing in annexure	28-01-2021
2480	710102007322021	KARUNA SHARMA VS UTSAV SECURITIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1593(ND)2019	RAJIV KUMAR VIRMANI	SECTION WRONG	27-01-2021
2481	710102007582021	AAKASH SHARMA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/456(ND)2018	sahil garg	12 PAGE NOT CLEAR SIGN MISSING IN APPLICATION TRUE COPY MISSING	28-01-2021
2482	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	27-01-2021
2483	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	27-01-2021
2484	710102062082020	RITESH SPINNING MILLS LIMITED VS	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		NIRAJ PREET	Typed copy wrongly arranged and no pagination of typed copy, Pages not clear 128,454,456,458, index missed of volume 4, no	29-05-2020
2485	710102113032020	MINTKART INDIA PVT. LTD. VS	Company Petition (Companies Act)	Rule 11 of NCLT		ANUBHAV RASTOGI	Wrong case type and wrong section select, no vakaltnama, no main case no.	04-12-2020

2486	710102116372020	KK ANAND INFRASTRUCTURE PVT LTD VS KK ANAND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		aaryan sharma	page:45-46, 50, 53, 55, 57, 59, 61, 63, 68, 67, 71, 121, 127, not clear vakalatnama, proof of service missed, BR missed, and true copy sign	16-12-2020
2487	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit	19-12-2020
2488	710102117622020	VISTRAT REAL ESTATES PVT LTD VS ASIAN HOTELS (NORTH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	page:214 hindi page:216-223 not clear page 255 not clear :- New objection document uncompleted	20-12-2020
2489	710102117442020	ORIX AUTO INFRASTRUCTURE SERVICES LIMITED VS WAVE HOSPITALITY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	BR missed	19-12-2020
2490	710102119382020	BALAJI DIGITAL SOLUTION PRIVATE LIMITED VS WAVE HOSPITALITY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 10		Gulshan Kr.	page:136-139 not clear and true typed copy	28-12-2020
2491	710102119522020	LH ASIAN TRADE FINANCE FUND LIMITED VS M/S WORLDS WINDOW TRADING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ANKUR SOOD	irp certificate missed and BR missed	29-12-2020
2492	710102001492021	KAMLESH SHARMA VS DRS WELLNESS PVT LTD VS	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		aaryan sharma	Proof of service missed, section 213 not mentioned in basic detail, No sign in every page of petition, page missed 75, page wrong arrange 183,	08-01-2021
2493	710102001552021	SACHIN KUMAR SINGHAL VS JANKI JEWELLERS PRIVAT LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RAKESH WADHWA	Advance service missed	09-01-2021
2494	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	main case number no mention in index. page:233-234, 235, 243, 242-345, 367, 383, 481 not clear and page 479, 497 Hindi translation etc	14-01-2021
2495	710102004192021	UNION BANK OF INDIA VS MR.ATUL PUNJ	Company Petition IB (IBC)	Section 95(1)		Abhishek	Volume Index Missing	15-01-2021

2496	710102004932021	M/S S. S. STEELS VS REGAL EMPORIA INFRATECH PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SOHAIB	estamp paper missed with supporting affidavit	18-01-2021
2497	710102005732021	ICICI BANK LIMITED VS MR MUKESH GUPTA RESOLUTION PROFESSIONAL OF M/S ROHTAS PROJECTS LTD	Intervention Petition (IBC)	Sec 60(5)		ADVOCATE GAUTAM SINGHAL	page:91, 93, 95, 97, 104, 110, 112, 114, 116, 123, 126, 132, Hindi translation	20-01-2021
2498	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees &&& 100 Rs. Missing of Affidavit/sign miss-2 to 6	20-01-2021
2499	710102005882021	SAVITRI JAIN VS ANSAL PROPERTIES AND INFRASRUCTURE LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Paras Jain	NCLT form 11 missed, True copy sign missed in annexures,	21-01-2021
2500	710102006192021	AMBIT CAPTIAL PRIVATE LIMITED VS FIITJEE LIMITED	Company Petition (Companies Act)	Sec. 58(3)		HARSHAL KUMAR	MoA &&& AoA of respondent missed	21-01-2021
2501	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	Cut page no-34/Certificate of 9(3) b/Send with objection the claim/default amount less than 1Cr	25-01-2021
2502	710102007222021	PRADEEP KALRA VS KAAMA BREWERIES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		BHARAT	claim/default amount less than 1Cr	26-01-2021
2503	710102007482021	VIJAY SINGH MANN VS KAAMA BREWERIES PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)		KARAN DEWAN	Link with main case	27-01-2021
2504	710102007452021	A.P. TRADING COMPANY VS KANODIA TECHNOPLAST LIMITED	Contempt Petition (IBC)	Sec. 12A		Shadman Ahmed Siddiqui	Blur page-19 to 24/Wrong section/Wrong section mention in index	27-01-2021
2505	710102007372021	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED VS M/S. SRG APPARELS LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		komal Mundhra	Main case no. not mention in soft/Memo of party/Advocate welfare &&& court fees missed/Every pages sign	27-01-2021

2506	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021
2507	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
2508	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021	Sub-section (I) of section 230			NEED TO SAPERATE FILLING	25/01/2021
2509	0710102117842020/1	BPTP LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021	Application under any other provisions			INDEX MISSING	25/01/2021
2510	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2019	Sub-Section (1) Of Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
2511	0710102142722019/8	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any			50 RUPEES E STAMP MISSING	25/01/2021
2512	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			NEED TO IA FILE	25/01/2021
2513	0710102001052020/2	SURINDER KUMAR SINGAL Vs. AAR KAY INFRAMATRIX LIMITED	COMPANY APPLICATION(COMPANIES ACT)/34(ND)2020	Rule 11 of NCLT,Rule 32			50 RUPEES E STAMP MISSING	27/01/2021
2514	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
2515	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2020	----IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021

2516	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
2517	0710102028372020/8	SHIVANI GUPTA Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/785(ND)2020	IBC under Sec 7			TRUE COPY SIGN MISSING	27/01/2021
2518	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
2519	0710102096142020/5	OMAX AUTOS LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1033(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILING	27/01/2021
2520	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	27/01/2021
2521	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
2522	0710102104012020/1	SREE RAM PLYWOOD MFG. CO. PRIVATE LIMITED Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1062(ND)2020	IBC under Sec 7			INDEX MISSING	27/01/2021
2523	0710102112762019/8	DINESH SANITARY STORES Vs. M/S VXL REALTORS PVT LTD	COMPANY PETITION IB (IBC)/2000(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	27/01/2021
2524	0710102116442020/1	MRS. LAVEENA SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2021	Rule 11 of NCLT			50 RUPEES E STAMP MISSING	27/01/2021
2525	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021

2526	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021
2527	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
2528	0710102151312019/38	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-52-88 NOT CLEAR	27/01/2021
2529	0710200410572018/4	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	27/01/2021
2530	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	28/01/2021
2531	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	01-08-2021
2532	0710200410572018/2	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
2533	0710200410572018/3	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
2534	0710102008152019/12	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED	COMPANY PETITION IB (IBC)/307(ND)2019	IBC Under Sec 9			e-stamp/Supporting affidavit missed and Service	20/01/2021
2535	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			Stamp paper missed & true copy sign missed	20/01/2021

2536	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9			Wrong Document(Application filed)	20/01/2021
2537	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Not showing	20/01/2021
2538	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273			Index not signed/e-stamp missing	21/01/2021
2539	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)			Pg-2 is cut	21/01/2021
2540	0710102031072018/8	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518(ND)2018	Rule 11 of NCLT, 2016			Index not signed	22/01/2021
2541	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			e-stamp missing	22/01/2021
2542	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59			Pg-28 to 32 not clear	22/01/2021
2543	0710102069262020/2	RANI ELECTRODES LTD. Vs. HEMA ENGINEERING INDUSTRIES LTD	COMPANY PETITION IB (IBC)/1046(ND)2020	IBC Under Sec 9			Wrong Document(Application filed)	22/01/2021
2544	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.	COMPANY PETITION IB (IBC)/966(ND)2020	IBC Under Sec 9			Pg-54 translation/e-stamp missing	22/01/2021
2545	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020	19(2)			Wrong Document(Application filed)	22/01/2021

2546	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			No memo of Parties/No e-stamp, No Supporting Affidavit	13-01-2021
2547	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	Sec 60(5)			e-stamp, Supporting affidavit missed	16-01-2021
2548	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Pg-5,7,14,15,19,21,23,33,35,37 not clear	18-01-2021
2549	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Document(Application/Rejoinder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No.	18-01-2021
2550	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED	COMPANY PETITION IB (IBC)/843(ND)2018	IBC Under Sec 9			Wrong Document(Application Filed)	18-01-2021
2551	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions- IBC			Wrong Document (progress report filed)	19-01-2021
2552	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			No index/Stamp paper missed & not uploaded in one PDF	19-01-2021
2553	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Wrong Document(Incomplete Docs.)	21-01-2021
2554	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9			Proof of service and its pagination is missing	26-01-2021
2555	0710102065582020/3	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020	Sec 60(5)			e-stamp paper/Supporting Affidavit/Proof of service is missing(WhatsApp screenshot is not applicable) & True copy sign	26-01-2021

2556	0710102078482020/1	RAVI SHARMA Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3284()2020	Application under any other provisions- IBC			Supporting Affidavit missing	27-01-2021
2557	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9			E-stamp paper is missing	27-01-2021
2558	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			true copy sign missed in all pages	
2559	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			incomplete document	
2560	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	
2561	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e fill	
2562	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume	
2563	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
2564	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
2565	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			not complete document	

2566	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			No Pagination, No Index	
2567	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill	
2568	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	
2569	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
2570	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
2571	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			index missed	
2572	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	
2573	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758(ND)2020				True copy sign missed	
2574	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
2575	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	

2576	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	
2577	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
2578	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
2579	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	
2580	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/465(ND)2020	IBC Under Sec 9			Pg: 69,72,not clear ,true copy signe missed	
2581	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			Index, paging ,sign missed true copy	
2582	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3108(ND)2019	IBC Under Sec 9			Pg: 16 not clear , some true copy sign missed	
2583	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/63(ND)2012	Application under any other provisions			Wrong doc (IA)	
2584	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/548(ND)2020	IBC Under Sec 9			Index missed paging missed	
2585	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(ND)2018	IBC under Sec 7			Wrong file Application	

2586	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2734(ND)2019	IBC under Sec 7			Pg 165 small font	
2587	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND)2020	IBC under Sec 7			Wrong file Application	
2588	0710102012792020/1	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2020	Application under any other provisions- IBC			incomplete document	
2589	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED	COMPANY APPLICATION(IBC)/118(ND)2019	Application under any other provisions- IBC			wrong file consent letter form filed By Irp	
2590	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	COMPANY APPLICATION(IBC)/2483(PB)2019	Application under any other provisions- IBC			Wrong Doc Upload	
2591	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
2592	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
2593	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	COMPANY PETITION IB (IBC)/2924(ND)2019	IBC Under Sec 9			Wrong file Application	
2594	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	
2595	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	

2596	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			Wrong file Application	
2597	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong file Application	
2598	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			Wrong file Application	
2599	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/2584(ND)2019	IBC under Sec 7			Index Missing Etc	
2600	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)			Wrong File	
2601	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	
2602	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019	Sec 60(5)			wrong File	
2603	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	COMPANY PETITION IB (IBC)/2932(ND)2019	IBC Under Sec 9			Wrong file Application	
2604	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED	EXECUTION PETITION/144(ND)2019	Application under any other provisions			Wrong file Application	
2605	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7			Wrong file Application	

2606	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			Wrong file Application	
2607	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			Wrong file Application	
2608	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Uncomplete doc	
2609	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(P B)2019	Application under any other provisions- IBC			Wrong file Application	
2610	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019	Sec. 230-232 - Second Motion			Wrong file Application	
2611	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020	Sec 252 (1)			Uncomplete doc	
2612	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	
2613	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	
2614	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9			Wrong Doc Upload	
2615	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9			Wrong Doc Upload	

2616	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
2617	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
2618	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
2619	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	
2620	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
2621	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
2622	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
2623	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
2624	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.	COMPANY PETITION IB (IBC)/2484(ND)2019	IBC Under Sec 9			inedx missed	
2625	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	

2626	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
2627	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Some pages true copy sing missed	
2628	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(ND)2019	Sec 30			Paging true copy sign missed	
2629	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Some pages true copy sing missed	
2630	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020	Sec. 230-232, Sec 234			POS not upload	
2631	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2157(ND)2019	IBC Under Sec 9			Wrong file Application	
2632	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019	Sec 60(5)			Uncomplete doc	
2633	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND)2019	IBC under Sec 7			Uncomplete doc	
2634	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			index and pagination is missing	
2635	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			index and pagination is missing	

2636	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			index is missing	
2637	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			documents are not completed and index is missing	
2638	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019	Sec. 230-232 - Second Motion			index and pagination is missing	
2639	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36(PB)2020	Sec 60(5)			index missing	
2640	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/189(ND)2017	IBC under Sec 7			pg no. 13,15,17,19,21,23,25,27 are not clear	
2641	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED	COMPANY PETITION IB (IBC)/564(ND)2020	IBC Section 59			pagination is missing on index and as well as every page of service	
2642	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/223(ND)2020	IBC Under Sec 9			pagination is missing	
2643	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019	Sec. 230-232 - Second Motion			all pages are not clear	
2644	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			translation 747,75,76,77,82	
2645	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRA TECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019	Sub-section (I) of section 230			pg no. 1-3 are not clear	

2646	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			index and pagination is missing	
2647	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020	Sec 25(j)			index is missing	
2648	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			Volume need to divide after page 200	
2649	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Sec. 241(1)			pg no 8,9,10 are missing and pg no 18-25 are not clear	
2650	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge into one	
2651	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong efilng	
2652	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong efilng	
2653	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge in one	
2654	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1909()2020	Application under any other provisions- IBC			index is missing	
2655	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019	Sub-section (l) of section 230			wrong efilng	

2656	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			index missing	
2657	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND)2020	IBC under Sec 7			wrong e filing	
2658	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			Index missing	
2659	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/93(ND)2020	IBC under Sec 7			wrong e filing	
2660	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1093(ND)2018	IBC Under Sec 9			rejected wrong file	
2661	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10			wrong index,file not according toindex	
2662	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)			written submission sign missed,true copy sign and stamp missed,service to all respodent	
2663	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)			wrong document	
2664	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)			true copy sign and stamp missed,Income tax service missed	
2665	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			Only proof of service	

2666	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2580(PB)2019	IBC Under Sec 9			Wrong filing	
2667	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
2668	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
2669	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020	Application under any other provisions- IBC			wrong document,Index missed,document not properly uploaded.	
2670	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020	Sec 60(5)			Only vakalatnama	
2671	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/709(ND)2019	Sec 252 (1) - By Government Body			Pg-5,7,9 not clear,service missed	
2672	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong document	
2673	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	
2674	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	Sec. 241(1),Sec. 242(4)			wrong page numbering	
2675	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	Sec. 241(1),Sec. 242(4)			service missed	

2676	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(ND)2018	IBC under Sec 7			wrong file application	
2677	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			document not upload properly	
2678	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
2679	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
2680	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
2681	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
2682	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/548(P B)2020	Application under any other provisions- IBC			wrong file application	
2683	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/434(ND)2020	IBC Under Sec 9			pg-31,38,119-121,125 not clear,true copy sign missed in some pages	
2684	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020	Application under any other provisions- IBC			wrong file application	
2685	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CA(A) MERGER AND AMALGAMATION(COMPAN IES ACT)/58()2020	Sub-section (I) of section 230			wrong document	

2686	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020	Sec 60(5)			document not properly uploaded	
2687	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.	COMPANY PETITION IB (IBC)/2095(ND)2019	IBC under Sec 7			Wrong file application	
2688	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			roc service missed	
2689	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			wrong file application	
2690	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7			Wrong document	
2691	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018	Sec 252 (1) - By Government Body			service missed	
2692	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.	COMPANY APPLICATION(IBC)/209(ND)2020	Application under any other provisions- IBC			True copy stamp missed	
2693	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	Sec 60(5)			true copy sign and stamp missed	
2694	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019	Sec. 230-232, Sec 234			Wrong file application	
2695	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019	Sec. 230-232 - Second Motion			wrong document case type.	

2696	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019	Sec. 230-232 - Second Motion			Document not properly uploaded,Index missed	
2697	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2083(PB)2019	Sec 30			Wrong file application	
2698	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			wrong documnet	
2699	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020	Sec. 230-232 - Second Motion			wrong document type	
2700	0710102173502019/2	MUFIN FINANCE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020	Sec. 230-232 - Second Motion			Wrong file application	
2701	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong file application	
2702	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020	Sec. 230-232 - Second Motion			uncomplete document	
2703	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	Sec. 241(1),Sec. 244(1)			pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	
2704	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	Sec. 241(1),Sec. 244(1)			pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	
2705	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1651(ND)2019	IBC Under Sec 9			page numbering not mention,document not properly uploaded	

2706	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND)2019	IBC Under Sec 9			Wrong file application	
2707	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019	Rule 11 of NCLT			Wrong file application	
2708	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			Sign missed on reply,Proof of service missed	
2709	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)			Only proof of service	
2710	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Sub-section (I) of section 230			Wrong document	
2711	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			Wrong file application	
2712	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019	Sec. 230-232, Sec 234			true copy sign and stamp missed	
2713	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019	Sub-section (I) of section 230			page numbering missed	
2714	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	Sec. 230-232, Sec 234			Only index	
2715	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	Sec. 230-232, Sec 234			pg-3 not clear	

2716	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019	Sec 252 (1) - By Government Body			service missed of roc	
2717	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	COMPANY APPLICATION(IBC)/1672(ND)2019	Sec 12(2)			Wrong document	
2718	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70()2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			pg-4,proof of service roc missed	
2719	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Proof of service missed of roc	
2720	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			proof of service missed	
2721	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8	
2722	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8,pg-9,10,11 not clear	
2723	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			Proof of service to income tax	
2724	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	COMPANY APPLICATION(IBC)/418(P B)2020	Sec 60(5)			Wrong document	
2725	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Sub-section (l) of section 230			pg-6 not clear	

2726	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	Sec 252 (3)			page numbering missed,income tax service missed	
2727	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020	Sec 252 (1)			Proof of service missed	
2728	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1528(PB)2018	IBC under Sec 7			Wrong file application	
2729	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020	Sec 252 (3)			page numbering missed,service missed of income tax	
2730	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	COMPANY APPLICATION(IBC)/1151(PB)2019	Sec 60(5)			Index missed,wrong file	
2731	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION(IBC)/1526(ND)2019	Sec 30			sign on reply,pg-7,8 wrong arrange	
2732	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION(IBC)/1526(ND)2019	Sec 30			sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
2733	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020	Sec 252 (3)			page numbering missed,income tax service	
2734	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREOM WIRES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/645(ND)2018	IBC Under Sec 9			Wrong file application	
2735	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT	COMPANY APPLICATION(IBC)/700(N D)2019	Sec 60(5)			Sign missed in index of advocate,True copy sign and stamp missed,wrong index	

2736	0710102151642019/1	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY APPLICATION(IBC)/545(N D)2019	Application under any other provisions- IBC			Wrong file application	
2737	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	COMPANY PETITION IB (IBC)/940(ND)2018	IBC Under Sec 10			TRUE COPY SING MISSED	
2738	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			PG 151-153 NOT CLEAR	
2739	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/363(ND)2020	IBC under Sec 7			wrong filing	
2740	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020	19(2)			INDEX MISSING PAGE NUMBER NOT MENTION	
2741	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019	Sec 252 (1) - By Government Body			Pg 5,7,8,10,11 cut 15-20 not clear	
2742	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/176(ND)2019	Sub-Section (1) Of Section 66.			wrong filing	
2743	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP	COMPANY APPLICATION(IBC)/2857(PB)2019	Application under any other provisions- IBC			wrong filing	
2744	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2693(ND)2019	IBC Under Sec 9			UPLOAD AGAIN CLEARLY	
2745	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/76 (ND)2019	Application under any other provisions- IBC			NCOMPLETE DOC	

2746	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	Application under any other provisions ,Sub-section (l) of section 230			PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
2747	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020	Sec 252 (1)			page numbering not mention and all pages cut	
2748	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	Sec 252 (1)			page 6,7 cut	
2749	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020	Sec. 230-232 - Second Motion			TRUE COPY SING MISSED	
2750	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Sec 252 (3)			PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	
2751	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3369(ND)2019	IBC Under Sec 9			WRONG DOCS	
2752	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	Sec 60(5)			TRUE COPY SING MISSED	
2753	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/1799(ND)2019	IBC Under Sec 9			WRONG FILING	
2754	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			UPLOAD PROPERLY	
2755	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			WRONG FILING	

2756	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413(ND)2020	IBC Under Sec 9			DOCS UPLOAD PROPERLY	
2757	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			TRUE COPY MISSED	
2758	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
2759	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
2760	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			WRONG FILING	
2761	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	Regulation 30, CIRP Regulations, 2016			TRUE COPY SING MISSED	
2762	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			WRONG FILING	
2763	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020	Sec 252 (1)			PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
2764	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018	Sub-section (I) of section 230			STAMP PAPER AND VERIFICATION DATE MISSED	
2765	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	COMPANY PETITION IB (IBC)/1136(ND)2019	IBC Under Sec 9			WRONG FILING	

2766	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	COMPANY PETITION (COMPANIES ACT)/84(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG FILING	
2767	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020	Sec 252 (3)			PAGES CUT	
2768	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018	Application under any other provisions ,Sub-section (I) of section 230			PROOF OF SERVICE MISSED	
2769	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	COMPANY APPLICATION(IBC)/624(ND)2020	Application under any other provisions- IBC			PAGE 21 CUT	
2770	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019	Sec. 230-232, Sec 234			AFFIDAVIT MISSED	
2771	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PG-29 CUT PG 32-41 NOT CLEAR	
2772	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
2773	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			WRONG FILING	
2774	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	
2775	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	

2776	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			TRUE COPY SING MISSED & AFFIDAVIT MISSED	
2777	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	Regulation 30, CIRP Regulations, 2016			UPLOAD IN ONE FOLDER	
2778	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019	Rule 11 of NCLT			APPLICATION FILED IN ADDESTIONAL	
2779	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019	Sec. 230-232, Sec 234			document properly not upload	
2780	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(PB)2019	Section 74			wrong document upload	
2781	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(PB)2019	Section 74			wrong doc upload	
2782	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234			index missing	
2783	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7			sign missing and affidavit missing	
2784	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/240()2020	Sec 252 (3)			wrong doc upload	
2785	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			sign missing	

2786	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			document properly not upload	
2787	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			document properly not upload	
2788	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020	Sec. 242(4)			sign missing	
2789	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			doc incomplete	
2790	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	COMPANY APPLICATION(IBC)/2576(PB)2019	Sec 60(5)			SIGN MISSED	
2791	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING ON EVERY PAGE	
2792	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING	
2793	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING	
2794	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234			WRONG EFILE	
2795	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/382(ND)2020	----IBC under Sec 7			INDEX AND SIGNMISSED	

2796	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	COMPANY PETITION IB (IBC)/410(ND)2020	IBC under Sec 7			INDEX AND SIGN MISSED	
2797	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	COMPANY APPLICATION(IBC)/919(ND)2020	Application under any other provisions- IBC			WRONG EFILE	
2798	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020	Sec 60(5)			SIGN MISSED	
2799	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	COMPANY PETITION IB (IBC)/3059(ND)2019	IBC under Sec 7			INDEX , PAGE NUMBER, SIGN MISSED	
2800	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			INCORRECT DOC	
2801	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
2802	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
2803	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020	Sec. 230-232, Sec 234			WRONG EFILE	
2804	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			sign missed	
2805	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND)2019	IBC Under Sec 9			SIGN MISSED	

2806	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020	Sec. 230-232, Sec 234			vol break	
2807	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020	Sec 60(5)			index missed	
2808	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			index missed and incomplete doc	
2809	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND)2020	IBC Under Sec 9			index missed	
2810	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/3231(ND)2019	IBC Under Sec 9			sign miss in rejoinder	
2811	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB)2018	IBC under Sec 7			sign missing in reply	
2812	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB)2018	IBC under Sec 7			sign missing in reply	
2813	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
2814	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
2815	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			progress report wrong document upoad	

2816	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			progress report wrong doc upload	
2817	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			sign missing every page	
2818	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	Sec 60(5)			application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	
2819	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	COMPANY PETITION IB (IBC)/2414(ND)2019	IBC Under Sec 9			sign missing in reply and affidavit missing	
2820	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			89-100, 107-180 ,405 not clear page	
2821	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong doc upload	
2822	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1599()2020	Application under any other provisions- IBC			application file wrong doc upload	
2823	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020	Sec 25(j)			application wrong doc upload	
2824	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			wrong doc upload	
2825	0710102064702020/1	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			wrong doc upload	

2826	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020	Sec 60(5)			wrong doc upload	
2827	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020	Sec 60(5)			wrong doc upload	
2828	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			wrong doc upload	
2829	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10			wrong doc upload	
2830	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			affidavit and estamp paper missing	
2831	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			wrong document upload	
2832	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	Application under any other provisions			service missing	
2833	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020	Sec 252 (1)			numer missing and cut page	
2834	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			in annexure true copy missing	
2835	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019	Sec. 230-232 - Second Motion			1-6 not clear page	

2836	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2020	IBC Under Sec 9			service and e-stamp missing	
2837	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			1-20 page missing and properly document upload	
2838	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020	Application under any other provisions			1-5 page missing	
2839	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	Sec 30			wrong document upload	
2840	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Sec 252 (3)			index missing	
2841	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	Sec 60(5)			wrong document upload	
2842	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			true copy missing	
2843	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			true copy and affidavit missng	
2844	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020	Sec 60(5)			true copy and sign missing	
2845	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020	Sec 60(5)			sign missing	

2846	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019	Sub-section (I) of section 230			sign and true copy missing and index missing	
2847	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			index missing	
2848	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			service missing	
2849	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413(ND)2020	IBC Under Sec 9			wrong document upload	
2850	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	Sec. 241(1)			24 25 26 27 NOT CLEAR	
2851	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	COMPANY PETITION IB (IBC)/17(ND)2019	IBC under Sec 7			PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
2852	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			PAGE 14 15 NOT CLEAR	
2853	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1721(PB)2019	IBC Under Sec 9			NEED TO VOLUME PARTITION AFTER 200 PAGES	
2854	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSED	
2855	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND)2020	IBC Under Sec 10			13 14 15 16 17 18 19 not clear	

2856	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/786(PB)2018	IBC under Sec 7			page 19 24 25 30 not clear	
2857	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			all pages cut	
2858	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			all pages cut	
2859	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	COMPANY PETITION IB (IBC)/385(ND)2019	IBC Under Sec 9			PROOF OF SERVICE MISSED	
2860	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	Sec 252 (3)			PROOF OF SERVICE MISSED	
2861	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2862	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020	Sec 252 (3)			ALL PAGES CUT	
2863	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2864	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1164(ND)2020	19(2)			52 53 54 55 NOT CLEAR	
2865	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020	Sec 252 (1)			ALL PAGE CUT	

2866	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020	Sec 252 (3)			ALLPAGES CUT AND LINE	
2867	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			PAGINATION NOT MENTION	
2868	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/110(PB)2019	Sec 60(5)			PAGE 1 TRANSLATION	
2869	0710102012792020/2	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2020	Application under any other provisions- IBC			INDEX MISSING	
2870	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2871	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020	Sec 252 (3)			ALL PAGES CUT	
2872	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2873	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2874	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
2875	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	

2876	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			WRONG E FILL	
2877	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	Sec 252 (3)			ALL PAGES CUT	
2878	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	Application under any other provisions			ALL PAGES CUT	
2879	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			PG-56-65 NOT CLEAR	
2880	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			TRUE COPY MISSED	
2881	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			PG-56-65 NOT CLEAR	
2882	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			FILE NOT IN PROPER INDEX ETC	
2883	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			FILE NOT UPLOAD IN PROPER	
2884	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			E FILL WRONG	
2885	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			DOCUMENT NOT UPLOADED PROPER	

2886	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			WRONG E FILL	
2887	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			WRONG E FILL	
2888	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			WRONG E FILL	
2889	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/581(ND)2020	IBC under Sec 7			WRONG E FILL	
2890	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			INDEX MISSED	
2891	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1270(ND)2019	IBC Under Sec 9			TRUE COPY MISSED	
2892	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			WRONG E FILL	
2893	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			PAGE 3 TO 9 IN HINDI	
2894	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE 31 32 35 NOT CLEAR	
2895	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/3055(ND)2019	IBC Under Sec 10			TRUE COPY MISSED	

2896	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/186(PB)2019	Sec. 230-232, Sec 234			NEED TO VOLUME BREAK AFER PAGES200	
2897	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			INDEX MISSED	
2898	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020	Sec 60(5)			PAGE NUMBER NOT MENTION IN INDEX.	
2899	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/206(ND)2020	Sec 252 (1)			DOCUMENT NOT clear and index not mentioned	
2900	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020	19(2)			index not mention	
2901	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	Sec 60(5)			index not mention	
2902	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION (COMPANIES ACT)/316(ND)2020	Sec. 213			document incomplete	
2903	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION (COMPANIES ACT)/316(ND)2020	Sec. 213			document incomplete	
2904	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Application under any other provisions- IBC			INDEX NOT MENTIONED	
2905	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			index not mentioned.	

2906	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)			page no 14-25 not clear	
2907	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	COMPANY APPLICATION(IBC)/2715(PB)2019	Sec 60(5)			Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	
2908	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/891(ND)2019	Sec 252 (1)			Advance of Service	
2909	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			Pagination Not Done & Index Missing	
2910	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	COMPANY APPLICATION(IBC)/397(P B)2020	Application under any other provisions- IBC			Page No Clear 55,	
2911	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			Pagination Not Done in Index and Documents ALSO	
2912	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			after 24 page no Pagination not Mention in Index	
2913	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			Incomplete Document	
2914	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	COMPANY PETITION IB (IBC)/1788(ND)2018	IBC under Sec 7			Page Not Clear-203,230-232,240 / One Volume Merge	
2915	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020	19(2)			Index Missing	

2916	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Sec 60(5)			Wrong Document	
2917	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1527(ND)2019	IBC Under Sec 9			Wrong Document	
2918	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND)2019	IBC Under Sec 9			Pages Blur- 3,5,7,9,11,13,14,15,16,	
2919	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			Wrong Document	
2920	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020	Application under any other provisions- IBC			Pages Not Clear-8-84	
2921	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272()2020	Sec 252 (3)			Wrong Document	
2922	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			Proof of Service	
2923	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			Reply every pages sign	
2924	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	----Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong Document	
2925	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	----Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong Document	

2926	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	COMPANY PETITION IB (IBC)/170(PB)2018	IBC under Sec 7			Reply every pages sign	
2927	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			Wrong Document	
2928	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Sec 252 (3)			Affidavit Not Upload	
2929	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			Wrong Document	
2930	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019	Rule 153, NCLT 2016			Incomplete Document	
2931	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			Every Pages Not Signature	
2932	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Application under any other provisions- IBC			Wrong Document	
2933	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			Pages Missing-57-129	
2934	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			Wrong Document	
2935	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020	Sec 54(1)			Wrong Document	

2936	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seperate Filing Reply & Affidavit	
2937	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seperate Filing Reply & Affidavit	
2938	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seperate Filing Reply & Affidavit	
2939	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			Proof of Service	
2940	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	COMPANY PETITION IB (IBC)/447(ND)2017	IBC Under Sec 9			Index Missing	
2941	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			Wrong Document	
2942	0710102012462020/1	M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020	Sec 252 (3)			Wrong Document	
2943	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020	Sec 252 (1)			Wrong Document	
2944	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020	Sec 60(5)			Wrong Document	
2945	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			wrong file	

2946	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	COMPANY PETITION IB (IBC)/667(ND)2019	IBC under Sec 7			Index No Page Numbering	
2947	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			Incomplete Document	
2948	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			Incomplete Document	
2949	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			Wrong Document	
2950	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA	COMPANY APPLICATION(COMPANIE S ACT)/312(ND)2020	Rule 11 of NCLT			Wrong E-Filing	
2951	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Application under any other provisions- IBC			Wrong Page Numbering	
2952	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Sec 60(5)			Every Pages Not Signature	
2953	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1443(ND)2019	IBC under Sec 7			Wrong Document	
2954	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI	COMPANY APPLICATION(IBC)/1630(PB)2019	Application under any other provisions- IBC			Reply every pages sign	
2955	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.	COMPANY PETITION IB (IBC)/1937(ND)2019	IBC Under Sec 9			Reply every pages sign	

2956	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA	COMPANY PETITION IB (IBC)/372(ND)2019	Sec 60(5)			Wrong Document	
2957	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2435(PB)2019	Sec 30			Proof of Service	
2958	0710102145472019/4	M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019	Sec 252 (3)			Wrong Document	
2959	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019	Sec 252 (3)			Wrong Document	
2960	0710200400542011/1	M/S MMTCLTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD	COMPANY PETITION (COMPANIES ACT)/123(ND)2011	Application under any other provisions			Index missed	
2961	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Sec 252 (3)			Wrong document	
2962	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020	Sec 252 (3)			Annexure every pages sign-6 to 11 /Translated page-8	
2963	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020	Sec 252 (1)			Affidavit & Pagination	
2964	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	COMPANY APPLICATION(IBC)/1411(PB)2020	Sec 60(5)			Page not clear- 67,36,39,40,41,100 to 154,166	
2965	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			No Pagination & Translate copy	

2966	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			No Pagination & Translate copy	
2967	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Sec 252 (3)			Affidavit missing /pagination/pages not clear	
2968	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762(ND)2020	IBC under Sec 7			Pages not clear- 39,41,42,113,114	
2969	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020	Sec 30			Index missed	
2970	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)			Index missed	
2971	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Index missed	
2972	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND)2020	IBC Under Sec 10			Application every pages sign-1 to 4	
2973	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			Application every pages sign-1 to 19	
2974	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Sec 252 (3)			Application filed in Additional document	
2975	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			Index missed & Page not clear	

2976	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020	Sec 30			INdex missed & Page not clear	
2977	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			Application every pages sign-1 to 23,29 to 171,181 to 274	
2978	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			Pages not clear-93 to 125	
2979	0710102073312020/1	NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3089(ND)2020	Sec 12(2)			Wrong document	
2980	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to	
2981	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020	Sec 60(5)			Wrong document uploaded	
2982	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)			Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
2983	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59			signature missing on every pages at bottom of the pages	
2984	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	COMPANY PETITION IB (IBC)/651(ND)2018	IBC Under Sec 9			Document Incomplete	
2985	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9			Wrong Document Uploaded (Application)	

2986	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	COMPANY APPEAL(COMPANIES ACT)/242()2020	Sec 252 (1) - By Government Body			Wrong Document Uploaded (Application)	
2987	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Sec. 58(3)			Incomplete Document	
2988	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
2989	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2747(PB)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
2990	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			Wrong Document	
2991	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/203(PB)2020	Application under any other provisions- IBC			Wrong Document	
2992	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			No Index	
2993	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY APPLICATION(IBC)/478(ND)2020	Application under any other provisions- IBC			Supporting Affidavit Missed	
2994	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020	Sec. 230-232, Sec 234			No Index	
2995	0710102014212020/1	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(ND)2020	Application under any other provisions- IBC			Wrong Document	

2996	0710102014212020/2	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(N D)2020	Application under any other provisions- IBC			Wrong Document	
2997	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			Wrong Document	
2998	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770()2020	IBC Under Sec 9			Wrong Documents	
2999	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)			No Number in Index and no Pagination No sign In annexures no Roc and Income Tax Advance Service	
3000	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Sec 60(5)			Page 75 to 86,89,90,91 Not Clear	
3001	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB)2019	Application under any other provisions- IBC			wrong Documents	
3002	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(P B)2020	Application under any other provisions- IBC			Wrong Document	
3003	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(P B)2020	Application under any other provisions- IBC			Wrong Documents	
3004	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/203(P B)2020	Application under any other provisions- IBC			Wrong Documents	
3005	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Page 12,20 Not Clear & No Sign in every Pages	

3006	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Page 19 not clear, No Sign in every Pages	
3007	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB)2018	IBC under Sec 7			Wrong Document	
3008	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
3009	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
3010	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
3011	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
3012	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			Wrong Documents	
3013	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			Page 21, 28 to 33 not clear	
3014	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020	Sec 60(5)			Wrong Documents	
3015	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Sec 60(5)			Document not uploaded properly	

3016	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	COMPANY APPLICATION(IBC)/492(N D)2020	Application under any other provisions- IBC			Wrong Documents	
3017	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887()2020	IBC under Sec 7			Wrong Documents	
3018	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Application under any other provisions- IBC			Main case no. wrong	
3019	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/13(ND)2020	Application under any other provisions- IBC			No Supporting Affidavit	
3020	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			No Sign in reply	
3021	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Sec. 241(1)			Wrong Document	
3022	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020	Sec 60(5)			No True Copy sign in Annexure	
3023	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)			No Index, No Supporting Affidavit	
3024	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			Wrong Document	
3025	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Sec 66(1)			Main Case Wrong	

3026	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Sec 66(1)			Wrong Main Case	
3027	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			No Index, No sign in Written Submission	
3028	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	COMPANY PETITION IB (IBC)/397(PB)2018	IBC under Sec 7			Page No. 27,28,56,57 cut	
3029	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/512(ND)2017	IBC under Sec 7			Document not uploaded properly	
3030	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			Wrong Document	
3031	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7			Wrong Documents	
3032	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion			Page 14 Missed, page 22, 23 Not Clear	
3033	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/549(ND)2020	IBC under Sec 7			Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...	
3034	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020	Application under any other provisions- IBC			65-B Certificate missed	
3035	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	Application under any other provisions			E stamp missed with affidavit	

3036	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	Application under any other provisions			E stamp missed with affidavit	
3037	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020	Application under any other provisions- IBC			wrong e-filing	
3038	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			65- B certificate missed with affidavit	
3039	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			wrong e-filing	
3040	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			wrong e-filing	
3041	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			wrong document uploaded	
3042	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020	Sec 60(5)			Proof of service missed	
3043	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			index missed, page numbering missing.	
3044	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/399(ND)2019	Sec 252 (3)			wrong e-filing	
3045	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED	COMPANY PETITION IB (IBC)/1275(PB)2018	IBC under Sec 7			Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy	

3046	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020	Sec 60(5)			Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof	
3047	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020	Sec 60(5)			wrong e-filing	
3048	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			Supporting affidavit missed	
3049	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020	Sec. 230-232, Sec 234			wrong document uploaded	
3050	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1),Sec. 242(4)			sign on reply and proof of service, and true copy and sign missed	
3051	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	COMPANY APPLICATION(IBC)/1208(PB)2020	Sec 60(5)			Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.	
3052	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			wrong e-filing	
3053	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020	Sec 252 (3)			wrong e-filing	
3054	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
3055	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			wrong e-filing and sign on report every pages and annexure also	

3056	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized. Income Tax	
3057	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
3058	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
3059	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
3060	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
3061	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
3062	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2185(PB)2019	Sec 66(1)			Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
3063	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD	COMPANY PETITION IB (IBC)/3087(ND)2019	IBC under Sec 7			wrong e filing	
3064	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD	COMPANY PETITION IB (IBC)/3074(ND)2019	IBC under Sec 7			Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
3065	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB)2018	IBC under Sec 7			wrong e filling or wrong document uploaded.	

3066	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			wrong e filing	
3067	0710102064702020/8	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			volume break pages 280	
3068	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			Proof of service missed	
3069	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	Application under any other provisions			wrong e filing	
3070	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020	Sec 60(5)			True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
3071	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	Rule 11 of NCLT, 2016			wrong e filing	
3072	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	Rule 11 of NCLT, 2016			wrong e-file	
3073	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
3074	0710102131302019/1	ANKUR KASHYAP Vs.	COMPANY APPLICATION(IBC)/1326(ND)2019	Rule 154 (1)			wrong file	
3075	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2020	Application under any other provisions- IBC			wrong e-file	

3076	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2020	Application under any other provisions- IBC			wrong e-filing	
3077	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	
3078	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020	Sec. 230-232 - Second Motion			sign missed on the affidavit in the deponent portion.	
3079	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC	
3080	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	Sec 60(5)			no document upload	
3081	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020	Sec 60(5)			page:41 not clear, rejoinder sign missed and true copy sign missed	
3082	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			wrong case type, (as a fresh application filed) and page 9 not clear	
3083	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	COMPANY PETITION IB (IBC)/2297(ND)2019	IBC under Sec 7			wrong e-filing (prayer 1000rs)	
3084	0710102135032019/2	SAMHITA NEHRU Vs.	COMPANY APPLICATION(IBC)/2000(ND)2019	Application under any other provisions- IBC			true copy sign missed	
3085	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	COMPANY PETITION (COMPANIES ACT)/951(ND)2019	Sec 252 (3)			page:17-53 not clear	

3086	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(P B)2020	Application under any other provisions- IBC			page:4-155 not clear	
3087	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(P B)2020	Application under any other provisions- IBC			page:4-155 not clear ,file same as above and file pass by mistake	
3088	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020	Sec 60(2)			200rs estam-paper missed	
3089	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020	Application under any other provisions- IBC,19(2)			wrong file (application)	
3090	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289()2020	Sec 252 (3)			Wrong document	
3091	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP	COMPANY PETITION IB (IBC)/1584(ND)2019	IBC Under Sec 9			pages not sign	
3092	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020	Sec 60(5)			document not properly uploaded	
3093	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/883()2020	IBC Under Sec 9			wrong efile (case type change)	
3094	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			reply sign cut page:, 85, 88, 89 not clear etc	
3095	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			reply not sign on every pages and date of file in index missed	

3096	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020	Application under any other provisions- IBC			page:74, 76, translate	
3097	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:47, 49, not clear and supporting affidavit missed	
3098	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED	COMPANY PETITION IB (IBC)/2560(ND)2019	IBC Under Sec 9			document not found	
3099	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3171(ND)2019	IBC Under Sec 9			document not properly upload	
3100	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			wrong e-file	
3101	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			wrong e-file	
3102	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/284()2020	Sec 252 (1)			wrong e-file	
3103	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND)2018	IBC under Sec 7			wrong e-file	
3104	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2019	IBC under Sec 7			wrong e-file	
3105	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			reply sign missed on every page and true copy sign missed	

3106	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020	Sec 425			reply sign missed on every page and true copy sign missed	
3107	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019	Sec. 230-232, Sec 234			document not found	
3108	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Sec 252 (3)			page 10 -13 translate	
3109	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			wrong e-file	
3110	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL	COMPANY APPLICATION(IBC)/1025()2020	Sec 43(1) r/w Sec 44 (1)			affidavit verified date wrong	
3111	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			proof of service missed and true copy sign missed	
3112	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020	Sec 60(5)			page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
3113	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:146, 171, 178, etc page not clear please check these page	
3114	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:146A, 159, 178 etc pages not clear	
3115	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019	Sec 60(5)			signature missed on ever pages	

3116	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	Sec 60(5)			signature missed on ever pages	
3117	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	Sec. 230-232 - Second Motion			reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed	
3118	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Sec 252 (3)			page 5, 7 translate	
3119	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD	COMPANY PETITION IB (IBC)/496(ND)2018	IBC Under Sec 9			wrong e-file	
3120	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	Sec 60(5)			True copy sign missed	
3121	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020	Application under any other provisions- IBC			Wrong document	
3122	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020	Sec 60(5)			no sign on index/true copy sign missed/ no sign on affidavit	
3123	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/917(ND)2019	IBC Under Sec 9			Wrong Document	
3124	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/384(ND)2020	IBC Under Sec 9			Wrong Filing	
3125	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED	COMPANY PETITION IB (IBC)/1440(ND)2018	IBC under Sec 7			Uncomplete Doc	

3126	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/508(ND)2020	IBC Under Sec 9			Wrong Filing	
3127	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			Wrong Filing	
3128	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	COMPANY PETITION (COMPANIES ACT)/120(ND)2019	Sec. 243(1) (b)			Uncomplete Doc	
3129	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Wrong Filing	
3130	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2975(ND)2019	IBC Under Sec 9			Wrong Filing	
3131	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232 - Second Motion			Paging Not Mention	
3132	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	COMPANY PETITION IB (IBC)/73(ND)2019	Application under any other provisions- IBC			True Copy Sign Missed	
3133	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3106(ND)2019	IBC Under Sec 9			Wrong Filing	
3134	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	COMPANY PETITION IB (IBC)/170(ND)2020	IBC Under Sec 9			Uncomplete Doc	
3135	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1),Sec. 242(4)			Uncomplete Doc	

3136	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7			wrong Filing	
3137	0710102091012019/12	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/92(PB)2019	Sec. 241(1)			Uncomplete Doc	
3138	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1685(ND)2019	IBC Under Sec 9			Wrong Filing	
3139	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Wrong Filing	
3140	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Sec 252 (3)			Page 4,5,6 not clear	
3141	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB)2019	Sec 43(1) r/w Sec 44 (1)			Page 22,24,27,35,39,40 to 91,101 not clear	
3142	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB)2019	Sec 43(1) r/w Sec 44 (1)			Page 27,29,35, 38 to 86, 102, 101 not clear	
3143	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			wrong Filing	
3144	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020	Rule 11 of NCLT			sign missed of advocate in index	
3145	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/283(ND)2020	IBC Under Sec 9			reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	

3146	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020	Sec 12(2)			Wrong file application	
3147	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	Application under any other provisions			volume break after 200 pages,Index not proper to file.	
3148	0710102091342019/2	ANAND SONBHADRA Vs.	COMPANY APPLICATION(IBC)/176(ND)2019	Sec 12(2)			Proof of service missed,pg-11-13 not clear and font small	
3149	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.	COMPANY APPLICATION(IBC)/256(ND)2019	Application under any other provisions- IBC			pg-14,15 blur	
3150	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Sec 252 (3)			Income tax service missed	
3151	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	Sec. 241(1),Sec. 242(4)			Wrong file application	
3152	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	COMPANY PETITION IB (IBC)/2239(ND)2019	IBC under Sec 7			Wrong file application	
3153	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9			wrong file application	
3154	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			Only 1 volume	
3155	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			Wrong file application	

3156	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			pg-14,15 blur	
3157	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	COMPANY PETITION IB (IBC)/489(PB)2017	IBC under Sec 7			Document not properly uploaded	
3158	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	COMPANY PETITION IB (IBC)/475(ND)2020	IBC under Sec 7			Wrong document type	
3159	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/491(ND)2020	IBC Under Sec 9			true copy sign and stamp missed	
3160	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	Application under any other provisions- IBC			no supporting affidavit	
3161	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Wrong file application	
3162	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
3163	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	COMPANY PETITION IB (IBC)/2516(ND)2019	IBC Under Sec 9			Wrong file application	
3164	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED	COMPANY PETITION IB (IBC)/2752(ND)2019	IBC Under Sec 9			no supporting affidavit	
3165	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2018	IBC Under Sec 9			Only proof of service	

3166	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(ND)2020	Application under any other provisions- IBC			Wrong file application	
3167	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(ND)2020	Application under any other provisions- IBC			Wrong file application	
3168	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1261(PB)2020	Rule 11 of NCLT, 2016			Wrong file application	
3169	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
3170	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
3171	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	COMPANY PETITION IB (IBC)/1905(ND)2019	IBC under Sec 7			only proof of service	
3172	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2131(PB)2019	IBC Under Sec 9			sign missed on reply	
3173	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			wrong document upload	
3174	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND)2019	IBC Under Sec 9			Wrong e fill	
3175	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2018	IBC Under Sec 9			wrong e fill	

3176	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(ND)2020	Sec 60(5)			wrong e fill	
3177	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(IBC)/1387(ND)2020	Application under any other provisions- IBC			wrong e fill	
3178	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/623(ND)2020	IBC Under Sec 9			Incomplete document no index	
3179	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	COMPANY PETITION IB (IBC)/1617(ND)2019	IBC Under Sec 9			Wrong e fill and incomplete documents	
3180	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2025(ND)2019	Application under any other provisions- IBC			Document not in proper no index	
3181	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9			wrong e fill	
3182	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.	COMPANY PETITION IB (IBC)/340(ND)2019	IBC Under Sec 9			Only proof of service	
3183	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	COMPANY APPLICATION(IBC)/658(PB)2019	Sec 60(5)			Wrong e fill	
3184	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			wrong e fill	
3185	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.	COMPANY PETITION IB (IBC)/2902(ND)2019	IBC under Sec 7			index missed	

3186	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			proof of service missed	
3187	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	COMPANY PETITION IB (IBC)/321(ND)2020	IBC Under Sec 9			wrong e fill	
3188	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	COMPANY PETITION IB (IBC)/433(ND)2020	IBC Under Sec 9			wrong e fill	
3189	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND)2020	IBC Under Sec 9			Page 81 82 83 not clear	
3190	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			page 102-112 not clear	
3191	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020	Regulation 33			proof of service missed	
3192	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020	Application under any other provisions- IBC			Wrong e fill	
3193	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9			wrong e fill	
3194	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9			wrong e fill	
3195	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			161-181,202-207not lear	

3196	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	COMPANY APPLICATION(COMPANIES ACT)/242(ND)2020	Rule 11 of NCLT, 2016			page 34-44,53-62 not clear.	
3197	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	Sec 252 (1) - By Government Body			pg 6 not clear and true copy missed	
3198	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	COMPANY PETITION IB (IBC)/2428(PB)2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
3199	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	COMPANY PETITION IB (IBC)/2454(ND)2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
3200	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019	Sec 252 (1)			pg NUMBERING MISSED	
3201	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019	Application under any other provisions- IBC			PG- 10,12,22,23 NOT CLEAR	
3202	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
3203	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
3204	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
3205	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	COMPANY PETITION IB (IBC)/694(PB)2018	IBC under Sec 7			IRP REPORT FILE IN ADDESTIONAL	

3206	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
3207	0710120007302018/56	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			PG- 24,35,36,38-46 NOT CLEAR	
3208	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRA TECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/166(ND)2017	Sec. 241(1),Sec. 242(4)			TRUE COPY SING MISSED	
3209	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL	
3210	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
3211	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)			PAGES CUT	
3212	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			APPLICATION FILE INADDESTIONAL	
3213	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/401(PB)2020	IBC Under Sec 9			REPLY'S FORMAT WRONG	
3214	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	COMPANY PETITION IB (IBC)/677(PB)2020	IBC Under Sec 9			PAGE 5,6 NOT CLEAR	
3215	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	COMPANY PETITION IB (IBC)/1882(ND)2019	IBC Under Sec 9			APPLICATION FILE IN AS A ADDESTIONAL	

3216	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			APPLICATION FILED AS A ADDESTIONAL	
3217	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	COMPANY PETITION IB (IBC)/3163(ND)2019	IBC under Sec 7			NO DOCS	
3218	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRA TECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG EFILE	
3219	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	COMPANY APPLICATION(IBC)/81(PB) 2020	Application under any other provisions- IBC			PG 54-55 NOT CLEAR	
3220	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			WRONG EFILE	
3221	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	COMPANY PETITION IB (IBC)/261(ND)2020	IBC Under Sec 9			WRONG EFILE	
3222	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2019	IBC Under Sec 9			SIGN MISSED	
3223	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/642(ND)2020	IBC Under Sec 9			PG-4MISSED	
3224	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			WRONG EFILE	
3225	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			WRONG EFILE	

3226	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/750(ND)2020	IBC Under Sec 9			index missed	
3227	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/1861(ND)2019	IBC Under Sec 9			sign missed on annexure	
3228	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	Sec 252 (1) - By Government Body			pg 6-7 not clear	
3229	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	COMPANY PETITION IB (IBC)/2866(ND)2019	IBC Under Sec 9			WRONG EFILE	
3230	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Sec 252 (3)			incomplete doc	
3231	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	COMPANY PETITION IB (IBC)/150(ND)2020	IBC Under Sec 9			wrong index	
3232	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1038(PB)2018	IBC under Sec 7			incomplete doc	
3233	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			index missed and pg no 1 not cleatr	
3234	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.	COMPANY PETITION (COMPANIES ACT)/179(ND)2019	Sec. 241(1),Sec. 242(4)			sign missed on every page	
3235	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020	Sec. 230-232 - Second Motion			pg 16 not clear	

3236	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	COMPANY PETITION IB (IBC)/294(ND)2020	IBC Under Sec 9			index missed	
3237	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Sec 252 (1)			Pg Not 1 & Income Tax Service Missing	
3238	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/403(ND)2019	Sec 252 (1)			Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
3239	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2269(ND)2019	IBC Under Sec 9			Wrong File / Application	
3240	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY	COMPANY APPLICATION(IBC)/2100(PB)2019	Sec 60(5)			Wrong File / Report	
3241	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED	COMPANY PETITION IB (IBC)/2592(ND)2019	IBC under Sec 7			wrong file	
3242	0710102158122019/2	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)	COMPANY PETITION (COMPANIES ACT)/947(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Roc & Income Tax Service	
3243	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/75(ND)2020	IBC Under Sec 9			Index Missing/ Reply	
3244	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	COMPANY PETITION IB (IBC)/304(ND)2020	IBC Under Sec 9			Affidavit And Estamp Date Paper Not Match	
3245	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND)2019	IBC Under Sec 9			reply every pages signature missing	

3246	0710102008952020/1	VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL (COMPANIES ACT)/138(ND)2020	Sec 252 (3)			incomplete documents & index missing	
3247	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			Signature Missing In Reply & Page 4 Not Clear	
3248	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND)2020	IBC under Sec 7			Signature Missing in Reply & Main Case No Missing	
3249	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			wrong e-file	
3250	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/566(PB)2020	IBC under Sec 7			wrong document	
3251	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION (IBC)/1387(ND)2020	Application under any other provisions- IBC			Index Missing & Pagination Not Done	
3252	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
3253	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
3254	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	COMPANY PETITION IB (IBC)/630(ND)2020	IBC Under Sec 9			wrong application	
3255	0710102028502020/1	MR. LAVAKESH Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020	22(3)(b)			Page No Clear 1 to 3,6 to 7	

3256	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Document Not Upload Properly	
3257	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9			Pagination Not Done & Wrong File	
3258	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9			Pagination Not Done & Wrong File	
3259	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2322(ND)2019	IBC under Sec 7			wrong File	
3260	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2949(ND)2019	IBC Under Sec 9			14, 15 not clear page	
3261	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	COMPANY PETITION IB (IBC)/3084(ND)2019	IBC Under Sec 9			wrong doc upload	
3262	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/90(ND)2020	IBC Under Sec 9			page numer missing	
3263	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			wrong doc upload	
3264	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			wrong doc upload	
3265	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	Sec. 271-273			service missing	

3266	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020	Sec. 230-232 - Second Motion			document not properly upload	
3267	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9			wrong document upload	
3268	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			document wrong upload	
3269	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			document wrong upload	
3270	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong document upload	
3271	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/302(ND)2017	IBC under Sec 7			wrong document upload	
3272	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36(PB) 2020	Sec 60(5)			wrong doc upload	
3273	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9			wrong doc upload	
3274	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Sec 252 (3)			document properly upload	
3275	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018	Sec 252 (1) - By Government Body			Reject (wrong file name)	

3276	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			wrong E-filing (application)	
3277	0710102062592020/1	RAJNISH GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020	Sec 60(5)			wrong E-filing	
3278	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			wrong E-filing	
3279	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2019	IBC Under Sec 9			wrong E-filing	
3280	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
3281	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body			page no. 11-12 missed i.e. proof of service and 65-B Certificate	
3282	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1990(ND)2020	Application under any other provisions- IBC			wrong E-filing	
3283	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	COMPANY PETITION IB (IBC)/1096(PB)2019	IBC under Sec 7			Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	
3284	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10			wrong e-filing	
3285	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36(PB)2020	Sec 60(5)			sign on reply and index not numbered (fill).	

3286	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			proof of service missed, true copy and sign missed	
3287	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Service MISSING/ (Vakalatnama & Memo Parties)	
3288	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong File / Report Filed By Liquidtor	
3289	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234			Wrong File /Joint Petition	
3290	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND)2020	IBC Under Sec 9			Proof of Service / Reply	
3291	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/207(P B)2020	Sec 60(5)			Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	
3292	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			Index Missing & Affidavit Missing & Signature Missing / Short Reply	
3293	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			wrong File / Report Filed By irp	
3294	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2020	IBC Under Sec 9			Affidavit Missing	
3295	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019	Sub-section (I) of section 230			Pagination Missing IN index	

3296	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	
3297	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(P B)2019	19(2)			One Page upload Only / Written Submission	
3298	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Sec. 230-232, Sec 234			Volume Will Divided After 200 Pages True Copy Signature	
3299	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.	COMPANY APPLICATION(IBC)/955(ND)2020	Rule 11 of NCLT, 2016			True Copy Missing	
3300	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED	COMPANY PETITION IB (IBC)/1526(ND)2019	IBC under Sec 7			True Copy Signature Missing & Volume Will Be Divided After 200 Pages	
3301	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/973(ND)2019	Sec 252 (1)			Wrong Filed & Index missing & Pagination Missing / Urgent Application	
3302	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			Page No Clear 150 To 165 Not Clear File Have Doubt	
3303	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()2020	IBC under Sec 7			court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	
3304	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020	Sec 60(5)			Every Pages Signature Missing / Minutes Of Meeting	
3305	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	

3306	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			wrong File / Report Filed By IRP	
3307	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3116(ND)2020	Rule 11 of NCLT, 2016			wrong File / Report Filed By liquidtor	
3308	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	COMPANY PETITION IB (IBC)/1359(ND)2019	IBC under Sec 7			True Copy Signature Missing in Annexure	
3309	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			wrong File	
3310	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			Index Missing	
3311	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND)2018	IBC under Sec 7			Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
3312	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018	Sec. 230-232, Sec 234			Index Missing & Pagination Missing	
3313	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.	COMPANY APPLICATION(IBC)/2782(PB)2019	22(3)(b)			wrong e-file	
3314	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/572(ND)2020	IBC Under Sec 9			reply sign missed on every pages	
3315	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			true copy sign missed	

3316	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			true copy sign missed Same file	
3317	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019	Sec 30			wrong document	
3318	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			document not clear	
3319	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			wrong efile	
3320	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			wrong File Report Filed By Liquidtor	
3321	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	COMPANY PETITION IB (IBC)/725(ND)2020	IBC under Sec 7			true copy sign missed	
3322	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Sec 60(5)			proof of service missed	
3323	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020	Sec 60(5)			repy , and true copy sign missed	
3324	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Sec 252 (3)			Document not uploaded proper	
3325	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019	Sec 252 (3) - By Government Body			Page 2 Missed	

3326	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020	Sec 66(1)			Page 116,117 not clear, page 120 Repeat	
3327	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Main Case Type Wrong	
3328	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			Wrong Document	
3329	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No.	
3330	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No. & No sign on Written Submission	
3331	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No. & no sign on Written Submission	
3332	0710102082352020/1	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020	Application under any other provisions			page no 43,44,47 not clear	
3333	0710102082352020/2	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020	Application under any other provisions			Page no. 43,47 not clear, no true copy	
3334	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			Documents not uploaded proper	
3335	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(IBC)/2448(PB)2019	Sec 60(5)			Wrong Document	

3336	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/173(ND)2019	Sec. 230-232, Sec 234			Document not uploaded proper	
3337	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7			Advance Service Missed	
3338	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7			Page no. 307 to 312 not clear, No sign in every page of petition	
3339	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	COMPANY PETITION IB (IBC)/1388(ND)2018	IBC Under Sec 9			not sign in reply	
3340	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Wrong Document	
3341	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7			No Index	
3342	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Proof of service not clear, No sign in reply	
3343	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020	Sec 60(2)			no index	
3344	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020	Sec 66(1)			No Index	
3345	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020	Sec 66(1)			no index	

3346	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020	Sec 60(5)			no sign in reply	
3347	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Sec 60(5)			Page no. 41,43,45,71,108,109,113,159 ,160 to 166,169 to 172,204 not clear, page 230, 231 missed	
3348	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			Wrong Document	
3349	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			no Sign in written submission	
3350	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2321(ND)2019	IBC under Sec 7			page 95-99,101 not clear	
3351	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/3385(ND)2019	IBC under Sec 7			true copy sign missed	
3352	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/190(ND)2020	IBC under Sec 7			true copy sign missed	
3353	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	Sec 252 (3)			index missing	
3354	0710102032072018/4	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			true copy sign missed	
3355	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			Pg- 4 to 13 / 26 to 29 not clear	

3356	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			true copy missed & Reply With Final Report Also Filed Wrong Filed	
3357	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9			wrong file application	
3358	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/424(ND)2020	IBC Under Sec 9			Document Not Clear	
3359	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/482(ND)2020	IBC Under Sec 9			Index Missing	
3360	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093() 2020	19(2)			wrong File	
3361	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1644(PB)2018	IBC under Sec 7			Annexes Not Clear (Bank Statement Cut in Light Side)	
3362	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD	COMPANY PETITION IB (IBC)/2440(ND)2019	IBC Under Sec 9			Index Missing	
3363	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	COMPANY PETITION IB (IBC)/162(ND)2020	IBC Under Sec 9			Incomplete Document	
3364	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/479(ND)2019	IBC under Sec 7			wrong File	
3365	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)			PG NUMBERING MISSED	

3366	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	COMPANY APPLICATION(IBC)/574(ND)2020	Rule 11 of NCLT, 2016			wrong file	
3367	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDITIONAL wrong File	
3368	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/115(ND)2020	Rule 11 of NCLT, 2016			Pagination Missing In Index	
3369	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Sec 252 (1)			Page No 1 Not Clear & Income Tax Service Missing	
3370	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			hard and soft amount cut 93-96 97-109 110-122	
3371	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	COMPANY PETITION IB (IBC)/2028(ND)2019	IBC Under Sec 9			PAGE NUMBERING MISED AND 2PAGES ARE CUT	
3372	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(ND)2019	Sec 30			Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with	
3373	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	COMPANY APPLICATION(IBC)/1289(ND)2019	Sec 60(5)			wrong e filing	
3374	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS	COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015	Application under any other provisions			wrong filing	
3375	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	Application under any other provisions- IBC			wrong e filing	

3376	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	Application under any other provisions- IBC			wrong efilng	
3377	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	COMPANY APPLICATION(IBC)/872(N D)2019	Sec. 45 (1)			wrong file	
3378	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/42(ND)2020	Sec 252 (3)			wrong efilng	
3379	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong efilng	
3380	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong efilng	
3381	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong efilng	
3382	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1328(PB)2020	Sec 60(5)			wrong efilng	
3383	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10			wrong index,file not according to index.	
3384	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020	Sec 252 (1)			wrong file	
3385	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	

3386	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919(ND)2020	Application under any other provisions- IBC			wrong file application	
3387	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			wrong documnet	
3388	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong file	
3389	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019	Rule 11 of NCLT			wrong file	
3390	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			STATUS REPORT FILLED IN ADDITIONAL	
3391	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7			Index Missing and Pagination Missing	
3392	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	Sec 252 (1)			page 6,7 cut	
3393	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019	Sec. 230-232 - Second Motion			PROOF OF SERVICE MISSED	
3394	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/461(PB)2017	IBC under Sec 7			wrong file	
3395	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	Sub-section (l) of section 230			WRONG FILE IA	

3396	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	COMPANY PETITION IB (IBC)/473(ND)2020	IBC Under Sec 9			INDEX MISSING	
3397	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			138,139,146,147,172,180,183 ,187 NOT VISIBLE	
3398	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index missing	
3399	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1894(ND)2019	IBC under Sec 7			WRONG FILE	
3400	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/103(ND)2016	Application under any other provisions			WRONG DOC	
3401	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2016	Application under any other provisions			WRONG DOC	
3402	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2016	Application under any other provisions			WRONG DOC	
3403	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2016	Application under any other provisions			WRONG DOC	
3404	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND)2016	Application under any other provisions			wrong doc	
3405	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND)2016	Application under any other provisions			wrong doc	

3406	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA	COMPANY APPLICATION(IBC)/183(P B)2020	19(2)			INDEX MISSING	
3407	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020	Sec 252 (1)			2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	
3408	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/222(ND)2020	Sec 252 (1)			1,2 PAGE CUT AND PAGE NUMBERING MISSING	
3409	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	Sec 252 (1)			ALL PAGES CUT	
3410	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020	Sec 252 (3)			ALL PAGES CUT	
3411	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020	Sec 252 (1)			ALL PAGES CUT	
3412	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	Sec 252 (1)			ALL PAGES CUT	
3413	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	Sec 252 (3)			TRUE COPY, PAGINATION AND P[AGES CUT	
3414	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
3415	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			TRUE COPY MISSED	

3416	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020	Sec. 213			document incomplete	
3417	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED	COMPANY APPLICATION(IBC)/39 (ND)2019	Sec 60(5)			page number missing document not proper	
3418	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY	COMPANY APPLICATION(IBC)/1756(PB)2019	Sec 43(1) r/w Sec 44 (1)			Wrong E-Filing	
3419	0710102064702020/5	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			91-94 135-144 158-163 207-209 not clear page true copy missed	
3420	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
3421	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268()2020	Sec 252 (3)			wrong e-filing	
3422	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
3423	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			19-34,37,46,65-83,102-104 not clear page	
3424	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	
3425	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289()2020	Sec 252 (3)			Wrong document	

3426	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)			e-stamp paper uttar pradesh 100 rupees	
3427	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			pg- 30,31,34,54,57,65,67,68,69,76,77,78, not clear	
3428	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	
3429	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020	Sec. 230-232, Sec 234			index missing and document properly upload	
3430	0710102035962020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			SIGN MISSED	
3431	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR	
3432	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PG 19-20 NOT CLEAR	
3433	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	COMPANY PETITION IB (IBC)/330(ND)2018	IBC Under Sec 9			Wrong Documents	
3434	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			Documents not uploaded proper	
3435	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			Document not uploaded proper	

3436	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			Document not uploaded proper	
3437	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019	Sec 30			Wrong Documents	
3438	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Sec 60(5)			Wrong Document	
3439	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			Wrong Documents	
3440	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			no Sign in Written Submission	
3441	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(IBC)/2448(PB)2019	Sec 60(5)			Supporting Affidavit Missed	
3442	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			affidavit and index is missing	
3443	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/298(ND)2020	Sec 252 (1)			index is missing	
3444	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)			True copy sign missed	
3445	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	COMPANY PETITION IBC (IBC)/377(ND)2020	IBC Under Sec 9			Wrong filing	

3446	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	
3447	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020	Application under any other provisions- IBC			Only one page wrong document	
3448	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020	Application under any other provisions- IBC			Only one page wrong document	
3449	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9			Wrong file application	
3450	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			Wrong file application	
3451	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			sign on reply, proof of service not clear	
3452	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	
3453	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	
3454	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Sec. 58(3)			INCOMPLETE DOC	
3455	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3736()2020	Application under any other provisions- IBC			INDEX MISSED	

3456	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			wrong efile	
3457	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(N D)2020	Sec 60(5)			progress report wrong efile	
3458	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020	Rule 11 of NCLT, 2016			index missed incomplete doc	
3459	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/188(ND)2020	IBC Under Sec 9			index missed	
3460	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/207(P B)2020	Sec 60(5)			sign missed with true copy	
3461	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234			index missed	
3462	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	Sec. 241(1)			true copy sign	
3463	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			wrong e fill	
3464	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020	Application under any other provisions			wrong e fill	
3465	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			WRONG E FILL	

3466	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019	Sec. 230-232, Sec 234			DOC NOT PROPER INDEX	
3467	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			TRUE COPY SIGN MISSED	
3468	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Progress Report-wrong e-filing	
3469	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Progress Report-wrong e-filing	
3470	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			progress report -wrong e-filing	
3471	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)			Brief facts of written submission index is missing	
3472	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)			Sign is missing on every page of written submission	
3473	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9			pagination is missing	
3474	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/324(ND)2019	IBC under Sec 7			Index is missing	
3475	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	Application under any other provisions- IBC			Valuation Report have to file as IA, Wrong e-filing	

3476	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			True copy and signature is missing	
3477	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2021()2020	Application under any other provisions- IBC			Report have to file as IA, Wrong e-filing	
3478	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020	Application under any other provisions- IBC			wrong e-filing	
3479	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(P B)2019	19(2)			Doc not showing	
3480	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Page 3 not clear	
3481	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/399()2020	Rule 11 of NCLT			Uncomplete doc	
3482	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			Wrong filing	
3483	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	
3484	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	
3485	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Page 81,82,84 Cut	

3486	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
3487	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
3488	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
3489	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			no Sign in written submission	
3490	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			Page No 83,84,92,93,96,97,98,99 not Clear	
3491	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			File not uploaded proper	
3492	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			File not uploaded proper	
3493	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Sec 60(5)			Page No. 32,34,36,38,40 in Hindi	
3494	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			File not upload proper	
3495	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020	Sec 60(5)			Supporting Affidavit Missed	

3496	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			Document not upload proper	
3497	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3545()2020	19(2)			Wrong Document	
3498	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			No sign in annexures	
3499	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020	Sec 252 (1)			TRUE COPY SING MISSED	
3500	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			INDEX MISSED UPLOAD PROPERLY	
3501	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)			TRUE COPY SING MISSED	
3502	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	
3503	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			INDEX MISSED	
3504	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(ND)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	
3505	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(ND)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	

3506	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			TRUE COPY MISSED & VOLUME BREAK	
3507	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			ALPPLICATION FILE IN ADDESTIONAL	
3508	0710102071962020/1	MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			true copy sign missed	
3509	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	COMPANY PETITION (COMPANIES ACT)/107()2020	Sec. 213			wrong file	
3510	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9			wrong file	
3511	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020	Sec. 230-232 - Second Motion			different document wrong file	
3512	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7			wrong file	
3513	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/755(PB)2018	IBC under Sec 7			no doc	14-09-2020
3514	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1383(PB)2018	IBC under Sec 7			Sign is missing on written submission	15-09-2020
3515	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			All pages are not clear	15-09-2020

3516	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Wrong e-filing	12-09-2020
3517	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)			Index is missing	11-09-2020
3518	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)			True copy is missing on annexures	03-09-2020
3519	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(N D)2020	Sec 60(5)			Wrong e-filing	12-09-2020
3520	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020	Sec 252 (1)			wrong e-filing	15-09-2020
3521	0710102015752019/2	SURINDER KUMAR Vs.	COMPANY APPLICATION(IBC)/148(N D)2019	Application under any other provisions- IBC			True copy is missing on annexures	15-09-2020
3522	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC			File report as an IA, wrong e-filing	10-09-2020
3523	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020	Sec 60(5)			True Copy is missing	15-09-2020
3524	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7			Pagination is missing on index	15-09-2020
3525	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7			Pagination is missing on index	15-09-2020

3526	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			Index is missing	12-09-2020
3527	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Sec 60(5)			NOT FOUND	12-09-2020
3528	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			Index is missing	15-09-2020
3529	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020	19(2)			Application -wrong e-filing	15-09-2020
3530	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sec 60(5)			Sign on every page of Reply	15-09-2020
3531	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sec 60(5)			Sign is missing on every page of reply	15-09-2020
3532	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	COMPANY APPLICATION(IBC)/992(N D)2019	Sec 60(5)			PG-22-28 NOT CLEAR	15-09-2020
3533	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	Sec 30			true copy sing	15-09-2020
3534	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7			index missed sing missed client and adv	15-09-2020
3535	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/1(ND)2018	Sec. 241(1),Sec. 242(4)			pg 117 not clear	15-09-2020

3536	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			pg -134-148 cut	12-09-2020
3537	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)			prof of service missed & vol break	12-09-2020
3538	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			application file in addestional wrong filing	15-09-2020
3539	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			PG-17 ,62,124, NOT CLEAR 352 CUT ,	15-09-2020
3540	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(P B)2019	19(2)			TRUE COPY SING MISSED	11-09-2020
3541	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			PG- 6,8,10,14,16,18,20,22,24,26, 28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	15-09-2020
3542	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59			TRUE COPY SING MISSED	15-09-2020
3543	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	COMPANY APPLICATION(IBC)/2773(PB)2019	Sec 60(2)			TRUE COPY SING MISSED	15-09-2020
3544	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
3545	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			wrong filing	21-09-2020

3546	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	COMPANY PETITION IB (IBC)/908(ND)2020	IBC under Sec 7			TRUE COPY SING EVERY PAGE && DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	17-09-2020
3547	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020	Sec 66(1)			TRUE COPY SING EVERY PAGE	17-09-2020
3548	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3433(ND)2019	IBC Under Sec 9			PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	17-09-2020
3549	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3430(ND)2019	IBC Under Sec 9			PG 51 NOT CLEAR	17-09-2020
3550	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			INDEX MISSED	18-09-2020
3551	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1502(ND)2020	Application under any other provisions- IBC			WRONG EFILE	21-09-2020
3552	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020	Sec 252 (3)			INDEX MISSED	21-09-2020
3553	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020	Sec 60(5)			VOL-2 BREAK	21-09-2020
3554	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			wrong efilng	21-09-2020
3555	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Sec 60(5)			sign miss0710102068752020/2	21-09-2020

3556	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/2186(ND)2019	IBC under Sec 7			SIGN MISSED	21-09-2020
3557	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2018	IBC Under Sec 9			index missed	21-09-2020
3558	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2018	IBC Under Sec 9			index missed	21-09-2020
3559	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL	INTERLOCUTORY APPLICATION (I.B.C)/1848()2020	Sec 60(5)			Page end signature missing	22-09-2020
3560	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Wrong e-filing	22-09-2020
3561	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE NUMBERING MISSED TRUE COPY SING MISSED	22-09-2020
3562	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2417(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
3563	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			INDEX MISSED	22-09-2020
3564	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			PG-45,47-50 NOT CLEAR	16-09-2020
3565	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2968(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020

3566	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
3567	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	COMPANY APPLICATION(IBC)/2861(PB)2019	Sec 60(5)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
3568	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSED	22-09-2020
3569	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020	Sec. 230-232, Sec 234			TRUE COPY SING MISSED	22-09-2020
3570	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	Sec 252 (1)			FILE AS A APPLICATION	22-09-2020
3571	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			INDEX MISSED SERVICE MISSED	22-09-2020
3572	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			NOT UPLOAD PROPERLY	22-09-2020
3573	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			wrong e-fill	22-09-2020
3574	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486(PB)2018	IBC under Sec 7			pg 14-18 not clear	22-09-2020
3575	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/959(ND)2020	IBC under Sec 7			Wrong e-file Document (Application Filed)	24-09-2020

3576	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			No index, true copy sign missed	24-09-2020
3577	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			NO Index , NO Pagination	24-09-2020
3578	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			No documents uploaded	24-09-2020
3579	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020	IBC under Sec 7			True copy sign missed	24-09-2020
3580	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9			NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	24-09-2020
3581	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLOORING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1694(ND)2018	IBC Under Sec 9			page no. 16 to 35 page cut	24-09-2020
3582	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			True Copy Sign is missing in whole documents	24-09-2020
3583	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/795(ND)2020	IBC Under Sec 9			True copy sign missing	24-09-2020
3584	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			True copy sign missed on annexure	24-09-2020
3585	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834(PB)2020	IBC under Sec 7			True Copy sign missing	24-09-2020

3586	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			Index is missing, True copy sign is missing in whole document	24-09-2020
3587	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong e-filing	24-09-2020
3588	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			page no. 25 to 42 small fonts and data is not cleared	24-09-2020
3589	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Wrong application filed , small fonts and unreadable data	24-09-2020
3590	0710102081722020/1	KHOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020	Rule 11 of NCLT			document not properly upload	24-09-2020
3591	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019	Sec 252 (3)			page no. 18 to 20 translate missing	24-09-2020
3592	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1731(ND)2019	IBC under Sec 7			page no. 25 to 42, small fonts and uncleared data.	24-09-2020
3593	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Wrong filed application, true copy sign missing	24-09-2020
3594	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)			Wrong filed	24-09-2020
3595	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/3372(ND)2019	IBC under Sec 7			page no. 13 unreadable data, page no. 16 tickets are not cleared	24-09-2020

3596	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			page no. 30, 31. 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	03-09-2020
3597	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			True Copy Sign Missing	10-09-2020
3598	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			page no. 116 is not clear.	03-09-2020
3599	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			True Copy Sign missing in whole documents	03-09-2020
3600	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7			Wrong filed application	12-09-2020
3601	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			Page no. 3, 4, 5 are missing	01-09-2020
3602	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.	IB/637/PB/2018			Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
3603	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited	IB/530/ND/2018			M.P SAHAY	[Hard+Soft]-Advance Service	08-Feb-19
3604	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited	Section-9			Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
3605	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018			Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19

3606	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD	APPLICATION			CHHANDA DAS	OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR	06-Mar-19
3607	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited	IB/461/2019			Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19
3608	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.	IB/137/ND/2018			Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	15-Mar-19
3609	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.	CP. No.44/2005			Mahesh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit	28-Mar-19
3610	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018			Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	12-Apr-19
3611	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018			Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
3612	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018			Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19
3613	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC	Section-252			Nitika Goel	Two Volumes Missing	29-Jan-19
3614	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan	IB/1083/PB/2018			Rajpal Singh	Document Not Upload	04-Jun-19
3615	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.	IB/1792/ND/18			Rohit Sharma	[Soft]-Index Not Properly / Document Not Uploaded	20-Jun-19

3616	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.	Section-245/242/447			Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	16-Jul-19
3617	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.	IB/300/PB/17			S.K Sharma	Document Not Upload	17-Jul-19
3618	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.	IB/401/ND/17			Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28	31-Jul-19
3619	710102107992019	Great India Creative Pvt Ltd	1st Motion Section-230-232			Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	07-Aug-19
3620	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.	IB/1049/ND/19			Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc....	29-Aug-19
3621	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.	IB/786/PB/18			Ranjana Roy Gawai	[Hard]-Missing-48	30-Aug-19
3622	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.	Section-9			Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172	05-Sep-19
3623	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.	Section-9			Ayush Sharma	Case Withdrawl By Advocate	16-Jan-19
3624	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.	Section-9			Dr. Sarvam Khare	Jurisdiction Gurugram	12-Sep-19
3625	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.	IB/288/ND/19			Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19

3626	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.	Section-9			Siddharth Mittal	Registered Office Gujarat	16-Sep-19
3627	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.	Section-7			PSP Legal	[Hard+Soft]-Pg Not Clear-94,107-111,86-96	17-Sep-19
3628	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.	Section-9			NIL	[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94	17-Sep-19
3629	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/1958/PB/19			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing	18-Sep-19
3630	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB1055/PB/19			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing	18-Sep-19
3631	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.	IB/818/PB/19			Mayank Sharma	[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filing	19-Sep-19
3632	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.	IB/451/PB/18			Nalini	[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161	18-Sep-19
3633	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.	Section-9			Manish Kumar	Jurisdiction West Bengal	19-Sep-19
3634	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.	IB/1361/2019			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94	23-Sep-19
3635	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.	CAA/60/PB/18			Pankaj Jain	Wrong Document	24-Sep-19

3636	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited	IB/76/PB/2018			Videh Vaish	[Hard+Soft]-Original Order	24-Sep-19
3637	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.	IB/1811/ND/19			Sudeep Singh	[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	25-Sep-19
3638	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.	IB/1693/ND/19			UKCA & Partners	[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822	27-Sep-19
3639	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.	IB/547/PB/2018			Priyaranjan Dubey	Document Not Upload	01-Oct-19
3640	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.	IB/904/ND/2019			Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	03-Oct-19
3641	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.	IB/1226/ND/19			Arun Jain	Document Not Upload	09-Oct-19
3642	710102133022019	R.L Buildtech V/s. Kindle Developers Pvt. Ltd.	IB/470/ND/2017			Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	14-Oct-19
3643	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.	CP.No.365/ND/19			Pratibha Sinha	Document Not Upload / Pg Not Clear-68,83,138	15-Oct-19
3644	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.	IB/1405/2019			Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	03-Oct-19
3645	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors	Section-252			Laxmi gurung	Registred Office Haryana	21-Oct-19

3646	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd	IB/2440/ND/ 2019			Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	21-Oct-19
3647	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.	CP.No.217/ND/17			Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	22-Oct-19
3648	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.	IB/452/ND/2017			Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	22-Oct-19
3649	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.	IB/2347/2019			PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	22-Oct-19
3650	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.	IB/134/ND/2019			Rajnish Singh	Document Not Properly Uploaded	23-Oct-19
3651	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.	Section-7			Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
3652	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd	Section-7			Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
3653	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.	IB/329/ND/2019			Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	23-Oct-19
3654	710200415812018/1	Utrakhand Projects Pvt. Ltd. V/s. ROC	CA.No.288/252/ND/2018			M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	31-Oct-19
3655	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.	IB/1751/ND/2019			Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191	31-Oct-19

3656	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.	CP No. (IB) 401 (ND) 2017			Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service	05-Nov-19
3657	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.	Section 252			Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	05-Nov-19
3658	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha	IB/2218/ND/2019			Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	06-Nov-19
3659	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.	Section-9			Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	05-Nov-19
3660	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.	IB/588/ND/2019			Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc...	07-Nov-19
3661	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda	IB/559/ND/2017			Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	06-Nov-19
3662	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India	IB/1140/ND/2018			Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
3663	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.	IB/2297/ND/2019			Singh & Associates	Document Not Upload	14-Nov-19
3664	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.	Section-9			Gautam Singh	Document Not Upload	14-Nov-19
3665	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.	IB/470/ND/2017			Kashi Viswanathan Sivaraman	Wrong Document	18-Nov-19

3666	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.	Section-7			Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
3667	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta	IB/373/PB/2018			Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]-Pagination Not Mention	18-Nov-19
3668	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors	Section-9			Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc.	18-Nov-19
3669	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.	IB/165/ND/2019			Vijay Nair	[Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19
3670	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd	Section 7			Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	20-Nov-19
3671	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd	Section-9			Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
3672	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.	IB/1374/ND/2018			Vikas Chhabra	Document Not Upload	02-Dec-19
3673	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.	IB/2845/ND/2019			Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	02-Dec-19
3674	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.	Section-9			Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal Format	29-Nov-19
3675	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.	IB/2148/ND/2019			CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	02-Dec-19

3676	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.	IB/2405/ND/2019			NIL	Document Not Upload	03-Dec-19
3677	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.	IB/1803/ND/2018			NIL	Document Not Upload	03-Dec-19
3678	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.	IB/112/ND/2018			Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	03-Dec-19
3679	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors	IB/932/PB/2019			Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	04-Dec-19
3680	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd	IB/349/ND/2019			KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	04-Dec-19
3681	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.	Section Motion (CAA/167/ND/2018)			Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc...	05-Dec-19
3682	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.	IB/1248/PB/2018			Nitin Mishra	[Hard+Soft]-Translate-9	09-Dec-19
3683	710102077912019/1	S.Kapoor V/s. Unitech Ltd.	CP.No.94/73(4)/ND/2019			NIL	Uncomplete Document	06-Dec-19
3684	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/2317/PB/2019			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	11-Dec-19
3685	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.	IB/2842/2019			Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	11-Dec-19

3686	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.	IB/22/ND/2018			Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	11-Dec-19
3687	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.	CA/CAA/146/PB/2018 2nd Motion			Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133	11-Dec-19
3688	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.	IB/104/PB/2018			Jitender Arora	[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
3689	710102152862019/1	RQS Engineering Pvt. Ltd. V/s., Reliable Insupacks Pvt. Ltd.	CA No.1117/2018			Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95	12-Dec-19
3690	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.	Section-9			Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
3691	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.	IB/2886/ND/2019			KNM & Partners Law Offices	Original File Missing	12-Dec-19
3692	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019			Avinash Bhati	Document Not Upload / Missing-19	13-Dec-19
3693	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019			Avinash Bhati	[Hard+Soft]-Missing-53-56,65	13-Dec-19
3694	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019			Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
3695	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.	IB/1059/ND/2018			hossain	[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	13-Dec-19

3696	710102157862019	Bajrang Traders V/s. Raipur Power & Steel	Section-9			Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
3697	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.	IB/315/ND/2019			KNM & Partners Law Offices	[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19
3698	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.	IB/565/ND/2019			KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	16-Dec-19
3699	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd	IB/470/ND/2017			Kashi Viswanathan Sivaraman	Soft Copy Not Properly	16-Dec-19
3700	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel	IB/2015/ND/2019			Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
3701	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.	IB/2573/ND/2019			Akshat Kumar	[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	17-Dec-19
3702	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.	IB/137/ND/2018			Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling	18-Dec-19
3703	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.	Section-7			Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc...	18-Dec-19
3704	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.	CP.No.54/73(4)/ND/2019			Amit Agarwal	Document Not Upload	24-Dec-19
3705	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd	CP/53/73(4)/2019			Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19

3706	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.	Section-252			Zoheb Hossain	Registered Office Haryana	27-Dec-19
3707	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.	Section-252			Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
3708	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.	IB/967/PB/2018			Preetika Mishra	Soft Copy Wrong	31-Dec-19
3709	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.	Section-252			Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19
3710	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018			Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-131,137-139	31-Dec-19
3711	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.	IB/241/2019			Vikas Garg	Document Not Upload	31-Dec-19
3712	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.	IB/866/PB/2018			Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc.....	27-Dec-19
3713	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.	IB/401/ND/2017			Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	03-Jan-20
3714	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.	IB/330/2018			GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc....	02-Jan-20
3715	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/ND/2019			Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc...	06-Jan-20

3716	710102002632020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filing	08-Jan-20
3717	710102002682020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filing	08-Jan-20
3718	710102002692020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filing	08-Jan-20
3719	710102002662020	Preeti Jain V/s. Unitech Ltd.	Section-73			Kunal Soni	Wrong E-Filing	08-Jan-20
3720	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.	IB/1083/PB/2018			Udayraj Patwardhan	[Hard]-Duplicate Set Missing	03-Jan-20
3721	710102002572020	Veekay Polycoats Ltd. V/s. Harayan State Industrial & Infrastructure Development Corporation Ltd.	IB/1291/PB/2018			Vivek Raheja	[Hard+Soft]-Pg Not Clear-75-80 / Translate-17-21,66-71,81-88	08-Jan-20
3722	710102001482020	Balls And Cylpebs Ltd. V/s. BHP Infrastructure Pvt. Ltd.	Section-9			Kr. Mukesh Kumar	[Hard+Soft]-Missing-21,22,24,26,27-36,37	08-Jan-20
3723	710102000982020	Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd.	IB/902/ND/2019			Ashutosh Jain	[Hard+Soft]-Pg Not Clear-17,20	09-Jan-20
3724	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.	IB/475/ND/2018			M Yadubhushan Rao	Wrong Document	09-Jan-20
3725	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.	Section-252			Zoheb Hossain	[Hard+Soft]-Pg Not Clear-25,35,47	09-Jan-20

3726	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.	IB/1316/ND/2019			NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
3727	710102003772020	Prem Chand Chandna & Ors. V/s. Parsvnath Developers Ltd.	IB/76/ND/2020			KNM & Partners Law Offices	Document Not Upload	10-Jan-20
3728	710102003602020	Anurag Sachdeva V/s. Kashi Viswanathan Sivaraman	IB/470/ND/2017			Sanyam Goel	[Hard+Soft]-Pg Not Clear-38-41,44,46,48,49	09-Jan-20
3729	710102004182020	Daulatram Agarwal V/s. Monnet Ecomaister Enviro Pvt. Ltd.	Section-9			Sanjay Sahi	[Hard+Soft]-Pg Not Clear-24,26-29,36-56 etc...	10-Jan-20
3730	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.	IB/2353/ND/2019			Vineet Arora	Document Not Upload	10-Jan-20
3731	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.	IB/694/PB/2018			Harish Taneja	[Soft]-Pg Numbering Not Mention	10-Jan-20
3732	0710102026712018/5	Sanjay Goel Anr V/s. Puri Conctruction Pvt Ltd	IB/1662/PB/2018			Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
3733	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd	IB/2408/ND2019			Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	14-Jan-20
3734	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd	IB/2349/PB/2019			M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
3735	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd	IB/1095/ND/2019			J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20

3736	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd	CA(CAA)110 (ND) 2019			B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
3737	710102007332020	Ram Dev International Ltd.	IB/178/PB/2017			Prabhjit Singh Soni	[Hard+Soft]-Translate-23-27	16-Jan-20
3738	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.	IB/73/PB/2017			Harsh Sinha	Document Not Upload	16-Jan-20
3739	710102008222020	Tathagata Bhattacharya vs World consulting & Research Corporation	IB/1081/2016			Kanti Mohan	(Hard+ Soft-) P,20 MISSED 30-33 NOT CLEAR	17-Jan-20
3740	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd	IB/3045/ND/2019			Sidharth Joshi	(Soft)- Uncomplete Document	17-Jan-20
3741	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc	CA/557/252/2019			Raghvendra k Singh	[Hard+Soft]-Wrong E File	16-Jan-20
3742	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.	IB/625/ND/2017			Anurag Ojha	[Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc....	20-Jan-20
3743	710102008742020	Dish Tv India Ltd V/s. Macro Commerce Pvt Ltd Ors	IB/398/PB/2017			knm&Partners	[Hard+Soft]-Pg Not Clear-33,-41,54, / No Pagination , Last 5 Pages Are Wrong Arrange	20-Jan-20
3744	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.	IB/1292/ND/2019			Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	23-Oct-19
3745	710102005562020	Goyal Industries V/s. Oliver Engineering Pvt. Ltd.	Section-9			Vidhi Agrawal	Soft Copy Not match With Hard File / [Hard+Soft]-Pg Not Clear-61-64	21-Jan-20

3746	710102009532020	Translite Scaffolding Ltd. V/s. DSC Ltd.	Section-9			Gursat Singh	[Hard+Soft]-Pg Not Clear-151,89,40-47,72-78,105-179,181,272	21-Jan-20
3747	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd	IB/1600/ND/2018			Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20
3748	710102010192020	American Express Banking Corp V/s. Jambu Knits Pvt. Ltd.	IB/509/PB/2017			Reetesh Kumar Aggarwal	[Hard+Soft]- Pg Not Clear 1-6, 65-69,72,73,43,62,64,82	23-Jan-20
3749	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd	IB/272/PB/2019			Shobhit Chaudhary	[Hard+Soft]-Document Not Uplaod	23-Jan-20
3750	710102010612020	Bhanu Ram Ors V/s. HBN Dairies And Allied Ltd	IB/547/PB/2018			Rohit Sehgal	[Hard+Soft]-Pg Not Clear-231,232,242,243,254,259,262,265, Etc...	23-Jan-20
3751	710102108632019/3	Chakarvoty Enterprsies V/s. Supercity Developers Pvt Ltd Ors	IB/1983/PB/2019			Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange	23-Jan-20
3752	710102009892020	Prism Johnson Ltd V/s. Compt Construction Pvt Ltd Ors	Section-9			Abhijeet Gupta Assocaites	[Hard+Soft]-Pg Not Clear-20,25,40,42,43,,44 TO 52, 66,75,86 TO 118, 47-51,55-57,59,63,67,77,173,176,88,97 Etc ...	24-Jan-20
3753	710102010532020	Punjab National Bank V/s. Rathi Ispat Pvt Ltd Ors	IB/558/ND/2019			Raj Kumar Gupta	[Hard+Soft]-Pg Not Clear-3,5,24-26 Soft Not Clear & Pagination Not Mention Etc ...	24-Jan-20
3754	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9			Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	27-Jan-20
3755	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited	IB/127/NCLT/AHM/2017			NIL	To Be Returned	19-Feb-19

3756	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd	IB/201/PB/2017			Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	15-Feb-19
3757	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd	IB/2680/2019			Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc ...	28-Jan-20
3758	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd	IB/89/ND/2019			Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	26-Aug-19
3759	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd	IB/777/PB/2018			Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	28-Jan-20
3760	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	CP /116/241/242/19			Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
3761	0710102143622019/2	Accelerated IT Solutions Pvt Ltd	IB/2912/ND/2019			Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	29-Jan-20
3762	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd	IB/137/ND/2018			Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 Etc	29-Jan-20
3763	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townhsips Pvt Ltd Ors	IB/3086/PB/2019			Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..	30-Jan-20
3764	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover	IB/55/ND/2018			Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Uplaad	03-Feb-20
3765	710102007252020	Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd	CP(CAA)181/ND/2019 2ND Motion			Sanwara Barter	[Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..	04-Feb-20

3766	710102014832020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019			Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
3767	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019			Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
3768	710102014802020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019			Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
3769	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd	IB/330/ND/2018			Tandon Law Assocaites	[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	06-Feb-20
3770	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd	IB/455/PB/2017			Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc..	07-Feb-20
3771	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc	Section-252			Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	07-Feb-20
3772	0710102132892019/3	HCL Eagle Ltd	CA(CAA)138(ND)2019			Vaish Assocaites	[Hard+Soft]-Original File Missing Etc ..	21-Nov-19
3773	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd	CA(CAA)164/PB/2019			Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	10-Feb-20
3774	710102017522020	IFCI V/S. Hi Piont Investment Finance Pvt Ltd	IB/478/PB/2017			Megha Choubey	[Hard+Soft]-Case Type Wrong Etc ..	10-Feb-20
3775	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd	IB/77/PB/2017			Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..	11-Feb-20

3776	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd	Section-230-232 1st Motion			Arani Guha	[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong	11-Feb-20
3777	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd	IB/2731/ND/2019			Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	11-Feb-20
3778	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors	Section-241			G.L Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc	13-Feb-20
3779	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd	IB/1612/ND/2018			Ankur Mittal	[Hard+Soft]-Main Have Objection	07-Feb-20
3780	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors	CP/91/241/242/2019			Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..	13-Feb-20
3781	710102019802020	Union Of India V/s. Loil Overseas Foods Ltd	Section-272			Munish Garg	[Hard+Soft]-Pg Not Clear-27,201-202,242,243,570,/ esTAMP Paer With Affidavit Date Mismatched Etc ..	13-Feb-20
3782	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	IB/238/ND/2019			Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	13-Feb-20
3783	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	IB/238/ND/2019			Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	13-Feb-20
3784	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd	IB/2185/ND/2019			Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	17-Feb-20
3785	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd	IB/3210/ND/2019			Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147,159-179,181,184,187,213,216,220	17-Feb-20

3786	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd	IB/1525/ND/2019			Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191	17-Feb-20
3787	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc	CP/07/441/ND/2019			Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..	17-Feb-20
3788	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd	Section-9			Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..	18-Feb-20
3789	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd	Section-9			Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20
3790	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd	IB/76/PB/2018			Videsh Vaish	[Hard+Soft]-Wrong E File	18-Feb-20
3791	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors	CP/44/2002			Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..	19-Feb-20
3792	0710102133062019/1	Sameeksha Infratecl Pvt Ltd	CP/722/252/2019			Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..	19-Feb-20
3793	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc	Section-252			Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	19-Feb-20
3794	710102023542020	Rajeev Srivasta V/s. Pratibha Impex Pvt Ltd Ors	Section-59			M.K Pandey	[Hard+Soft]- Sign On Petition / Welfare Missed / Proof of Service Etc ..	21-Feb-20
3795	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd	IB/1458/PB/2019			Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..	21-Feb-20

3796	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd	IB/1662/ND/2019			Anchit Sharma	[Hard+Soft]-Wrong Document Etc ..	20-Feb-20
3797	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd	IB/607/ND/2018			Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc ..	24-Feb-20
3798	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd	IB/475/OF/2020			Sandeep Bajaj	[Hard+Soft]-Wrong Document	24-Feb-20
3799	0710102105272019/2	Avni Securities Pvt Ltd	CA/CAA/97/ND/2019			Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..	24-Feb-20
3800	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd	CP/157/241/242/2019			Hrshikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20
3801	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd	Section-7			GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..	24-Feb-20
3802	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc	CA/677/252/2019			Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..	25-Feb-20
3803	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd	IB/1718/PB/2018			Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	25-Feb-20
3804	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd	CA(CAA)151/ND/2019			Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
3805	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors	CP/175/ND/2019			UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20

3806	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd	Section-9			Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..	26-Feb-20
3807	710102024772020	Tarun Ahuja Ors V/s. Puri Conctruction Pvt Ltd	Section-7			Psp Legal	[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-	25-Feb-20
3808	710102023902020	Cloud 9 Projects Pvt Ltd Ors	Section-7			GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..	24-Feb-20
3809	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd	IB/1238/ND/2019			Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	27-Feb-20
3810	710102025812020	Sameta Metal Pvt Ltd Ors V/s. Win Holt India Pvt Ltd	IB/1782/ND/2019			Pravin P Navandar	[Hard+Soft]-PgNo 4 Missed / Soft Copy Document Not Match With Hard Copy Etc ..	28-Feb-20
3811	710102016102020	Sherwin Williams Coating India Pvt Ltd V/s. Harsh Speciality Coating Pvt Ltd	IB/462/ND/2020			Mayank KSHIRSAGAR	[Hard+Soft]-Pg Not Clear-2,14,12,16,23 Etc ..	24-Feb-20
3812	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9			Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	28-Feb-20
3813	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc	CA/180/252/2020			Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20
3814	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd	IB/1175/ND/2019			Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..	28-Feb-20
3815	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd	Section-9			Arun S Agarwal	[Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	28-Feb-20

3816	710102027242020	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	IB/116/2019			Brijesh Kumar Tandon	[Hard+Soft]-Pg Not Clear- 24,27,36,54,65,70,85,86,103, 111,118,121,128-130 Etc ..	02-Mar-20
3817	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd	IB/486/PB.2019			Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20
3818	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd	IB/519/PB/2017			Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58- 65,77,83,85,86/ Pg No 96 Missed Etc ..	28-Feb-20
3819	710102027992020	Deepak Walia Ors V/s Amil Matta	IB/995/ND/2018			Animseh Rastogi	[Hard+Soft]-Soft Not Upladed Etc ...	03-Mar-20
3820	710102019932020	Manishruti Consultants Pvt Ltd V/s. Roc	Section-252			Dharmendra Sharma	[Hard+Soft]-Pg No Numbering Not Mention in Soft & Page Missing Etc ..	02-Mar-20
3821	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/255/241/242/2018			Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc ..	02-Mar-20
3822	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd	Section-9			Siddharth Nath	[+Soft]-59-62,63,81-85,89- 102,144-157,158-174,178- 180 Etc ..	02-Mar-20
3823	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd	CA/798/252/ND/2019			Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	02-Mar-20
3824	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/252/241/242/2018			Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	02-Mar-20
3825	710102149522019	Gupta Sales Corporation V/s. ARM Tech India Ltd	Section-9			Deepesh Gupta	[Hard+Soft]-Pg Not Clear-31- 32 / Proof of Service Missed Etc ..	02-Mar-20

3826	710102023402020	Sh Bhagwan Projects Pvt Ltd V/s. IREO Pvt Ltd	Section-9			Mohan Lal Gupta	[Hard+Soft]-Pg Not Clear-125-127,179,191,192,199,200,220,203-206,209-211,216,219,221,232,231,237	03-Mar-20
3827	0710102007572020/2	Rajnikant Nanubhai Kapadi	IB/286/ND/2020			Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc ..	03-Mar-20
3828	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruccion Pvt Ltd	Section-7			Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	04-Mar-20
3829	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd	IB/296/ND/2019			Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	03-Mar-20
3830	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infrastrture Developers Pvt Ltd	IB/755/PB/2018			NA	[Hard+Soft]Document Not Upload	04-Mar-20
3831	0710102163592019/1	Attika Gupta V/s. Supertech Ltd	IB/2934/ND/2019			Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	03-Mar-20
3832	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc	CA/127252/2019			Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc ..	04-Mar-20
3833	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd	IB/2776/PB/2019			Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	04-Mar-20
3834	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd	IB/486/ND/2020			Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	04-Mar-20
3835	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc	CP/727/252/2018			Yadubhushan Rao	[Hard+Soft]-Proof of Service	04-Mar-20

3836	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd	IB/936/PB/2018			Yogesh Kumar	[Hard+Soft]-Pg Not Clear-168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-	04-Mar-20
3837	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd	IB/413/OF/2019			Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear- 24-31,35-44,46,53,54,55,56,57,61 Etc ..	05-Mar-20
3838	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd	IB/3059/ND/2019			Manohar Malik	[Hard+Soft]-Document Not Upload Etc ..	05-Mar-20
3839	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd	IB/490/PB/2020			Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
3840	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd	IB/50/PB/2018			Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
3841	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd	IB/1589/ND/2019			Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	06-Mar-20
3842	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd	Section-9			Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	06-Mar-20
3843	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal	Section-7			Trimph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	05-Mar-20
3844	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd	Section-9			Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	06-Mar-20
3845	710102029672020	Punjab National Bank V/s. Radico Trading Ltd	Section-7			Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc	06-Mar-20

3846	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc	Section-252			Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc	05-Mar-20
3847	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd	IB/600/ND/2020			Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
3848	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd	Section-9			Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc ..	11-Mar-20
3849	0710102166692019/1	OBC V/s Piyush Colonisers Ltd	IB/449/PB/2019			Ankit Raj	[Hard+Soft]-Wrong Document Etc ..	11-Mar-20
3850	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd	IB/424/2020			Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	05-Mar-20
3851	710102027142020	Elkem South Asia Pvt Ltd V/s. DCM Engineering Products	Section-9			Gautam Badani	[Hard+Soft]-Soft Not Upload Etc ..	05-Mar-20
3852	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors	IB/452/ND/2018			Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc	06-Mar-20
3853	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mchines Pvt Ltd Ors	Section-9			Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
3854	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd	IB/48/PB/2017			Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc ...	06-Mar-20
3855	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd	Section-9			Ravi Bansal	[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc	12-Mar-20

3856	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd	Section-9			Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152	11-Mar-20
3857	0710102107562019/3	Veronica Fashions Pvt Ltd Ors	CA/554/252/2020			Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	05-Mar-20
3858	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd	Section-7			Sanjeev Kumar	[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..	12-Mar-20
3859	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd	Section-9			Mimansa Law	[Hard+Soft]-Document Not Upload Etc ..	12-Mar-20
3860	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd	IB/519/2020			R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear-94-103,304	12-Mar-20
3861	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr	IB/1397/PB/2019			Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..	12-Mar-20
3862	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd	IB/1089/ND/2018			Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc	12-Mar-20
3863	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd	IB/2262/ND2019			Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
3864	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors	IB/543/PB/2018			Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	13-Mar-20

3865	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd	IB/197/PB/2017			India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc	13-Mar-20
3866	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd	IB/654/PB/2019			Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..	13-Mar-20
3867	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd	IB/1493/PB/2018			Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142-144,165-169,201,204,210,278,279 Etc	16-Mar-20
3868	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors	IB/456/2018			Swapnil Gupta	[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc	12-Mar-20
3869	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd	Section-9			Kartickay Mathur	[Hard+Soft]-Pg No-30-33,46 Etc ..	13-Mar-20
3870	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd	Section-9			KSA Law Offices	[Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..	13-Mar-20
3871	710102030942020	A.G Assocaites V/s. Trading Intenational Ltd	Section-9			A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
3872	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd	Section-9			A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
3873	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc	Section-252			Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20

3874	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd	Section-9			KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..	13-Mar-20
3875	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd	Section-9			Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..	13-Mar-20
3876	710102030432020	Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd	Section-7			Sharma	[Hard+Soft]-Pg Not Clear-94-100 Etc	13-Mar-20
3877	710102031412020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc	Section-252			Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	16-Mar-20
3878	710102033062020	CTA Apparels Pvt Ltd V/s. Overview Technologies Pvt Ltd	Section-7			Trimph Legal	[Hard+Soft]-Pg Not Clear-14-21,33-49,49-58,66-73/ Pg No 90 Missed Etc ..	16-Mar-20
3879	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd	Section-230-232 1st Motion			Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc...	16-Mar-20
3880	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/2020			Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc ..	16-Mar-20
3881	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS	IB/3372/OF/2019			Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20
3882	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd	IB/332/OF/2020			Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc ..	17-Mar-20

3883	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd	CP /408/ND/2018			Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc ..	13-Mar-20
3884	0710102012472020/2	Clarion Township Pvt Ltd	IB/410/2020			Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	16-Mar-20
3885	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd	IB/2082/ND/2019			Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
3886	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors	IB/1443/ND/2019			Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
3887	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd	IB/654/PB/2018			u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	16-Mar-20
3888	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd	IB/283/2020			Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc ..	05-Mar-20
3889	710102031802020	Edelweiss Asset Reconstruction Company V/s. Adel Lanksmarks Pvt Ltd Ors	IB/1083/ND/2018			Deepak Agarwal	[Hard+Soft]-document Not Upload Etc ..	16-Mar-20
3890	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd	Section-7			Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	16-Mar-20
3891	710102033102020	Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr	Section-7			ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc ..	16-Mar-20
3892	710102033352020	Win Holt India Pvt Ltd	IB/1782/ND/2019			Rafia Nazir	[Hard+Soft]-document Not Upload Etc ..	17-Mar-20

3893	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.	Section-9			Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	17-03-2020
3894	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.	Section-9			Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc...	17-03-2020
3895	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.	Section-9			Shantam	[Hard+Soft]-Pg No Clear-396	17-03-2020
3896	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.	Section-7			Gayatri Verma	[Soft]-Pg Not Clear-88-103	17-03-2020
3897	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.	IB/616/ND/2020			Nikhil Singhvi	[Soft]-document Not Upload Etc ..	17-03-2020
3898	710102032702020	State Bank Of India V/s. Shri Ambica International Food Company Pvt. Ltd.	IB/1342/ND/2018			Ashok Kumar Juneja	[Hard+Soft]-Translate-102	16-03-2020
3899	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.	Section-9			Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	17-03-2020
3900	710102032352020	ERA Infrastructure India Ltd. V/s. ROC	Section-441			Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	17-03-2020
3901	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC	Section-252			Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc...	17-03-2020
3902	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/2019			Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On Reply	16-03-2020

3903	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP	Section-60			KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	16-03-2020
3904	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.	Section-9			Nishi Chaudhary	[Soft]-document Not Upload Etc ..	18-03-2020
3905	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India	Section-7			Abhishek Anand	[Hard+Soft]-Missing-25-27	18-03-2020
3906	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.	IB/615/ND/2020			Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	16-03-2020
3907	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.	IB/3029/ND/2019			Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	17-03-2020
3908	710102034082020	Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd.	Section-9			Charu Sachdev	Soft Copy Not Match	18-03-2020
3909	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.	Section-9			Arvind Kumar Shukla	Soft Copy Not Match	18-03-2020
3910	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.	Section-230-232 1st Motion			Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87	18-03-2020
3911	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.	IB/1432/ND/2019			Ajit Yadav	Wrong E-Filing	10-02-2020
3912	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.	Section-9			Ahsan Ahmad	[Soft]-Vakalatnama Missing	18-03-2020

3913	710102034042020	SS Group Pvt. Ltd. V/s. Shiva Asphaltic Products Pvt. Ltd.	Section-9			Charu Sachdev	Soft Copy Not Match	19-03-2020
3914	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425			Swarup	Wrong Document	19-03-2020
3915	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425			Swarup	Wrong Document	19-03-2020
3916	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.	IB/1718/2018			R.K Gupta	Wrong E-Filing	18-03-2020
3917	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.	CP.No.398/ND/2019			Ankur Aggarwal	Wrong E-Filing / [Hard]-Original Advance Service / True Copy Sign	06-03-2020
3918	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.	IB/2689/ND/2019			Nishant Awana	Wrong E-Filing	14-02-2020
3919	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.	IB/2689/ND/2019			Nishant Awana	Wrong E-Filing	14-02-2020

Samendra Shukla
Assistant Registrar